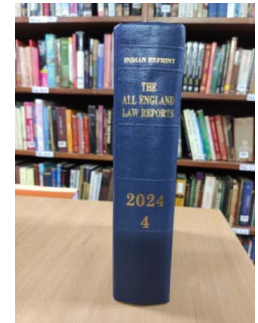


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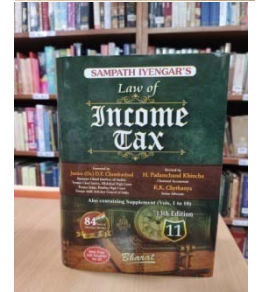
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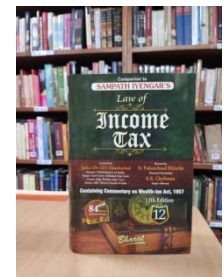
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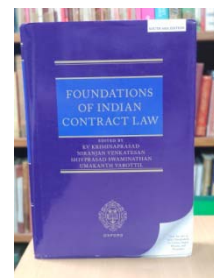
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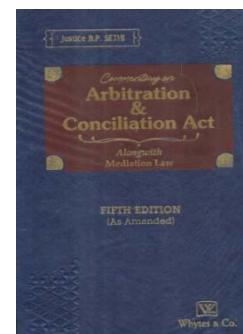
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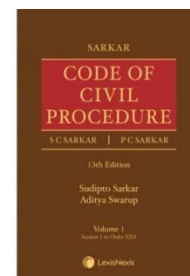
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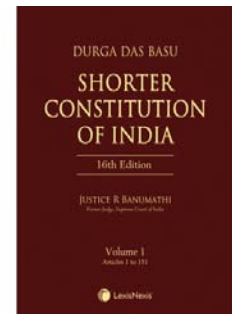


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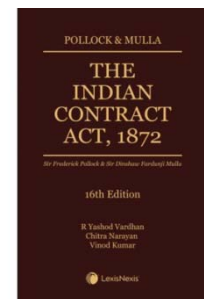
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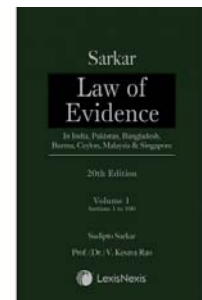
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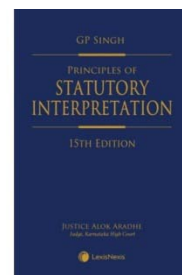
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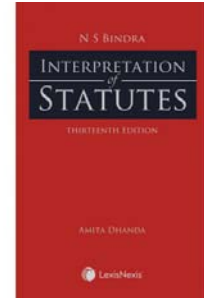
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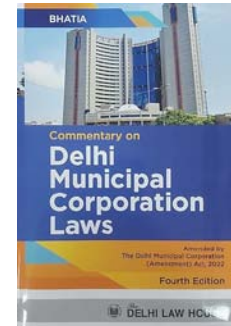
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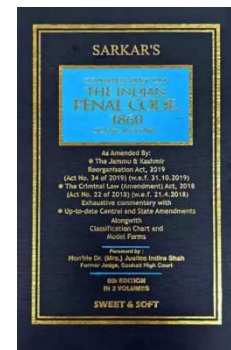
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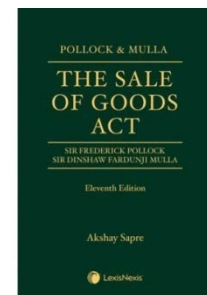
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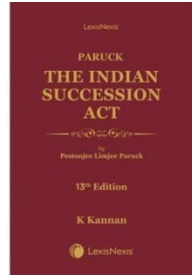


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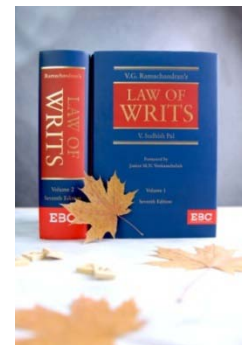
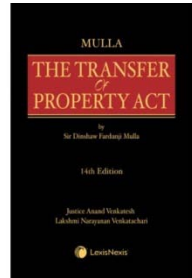
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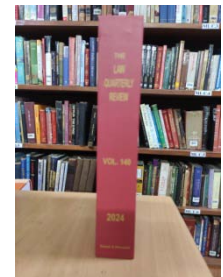
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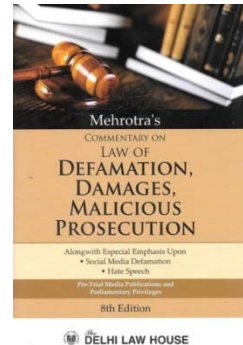
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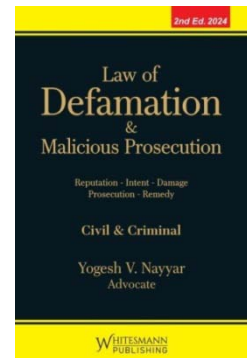
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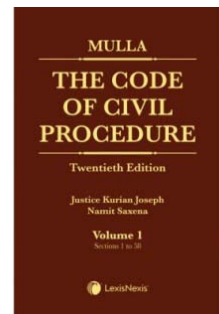
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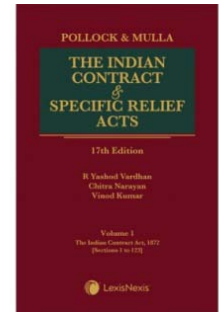
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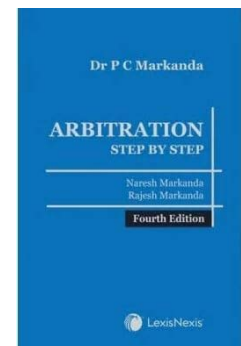
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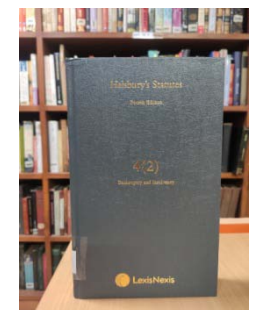
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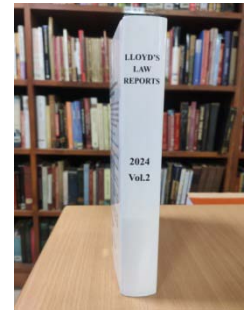


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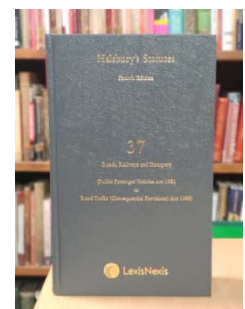
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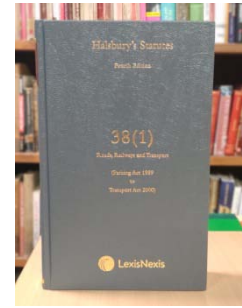


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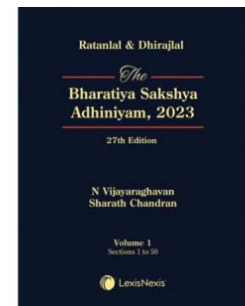
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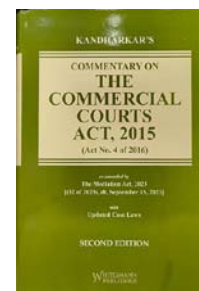
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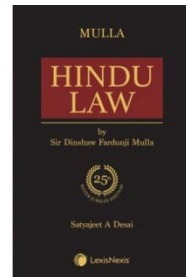
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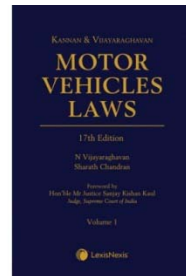
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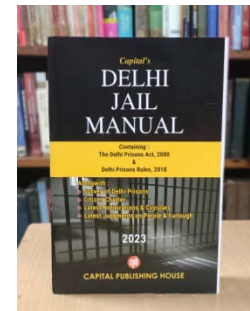
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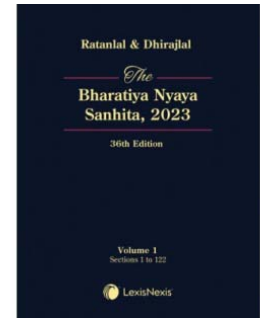


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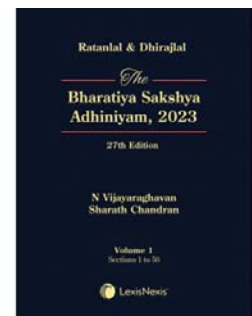
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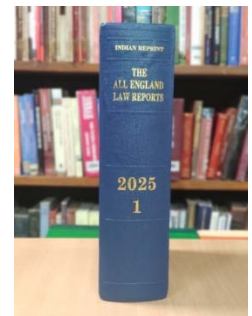
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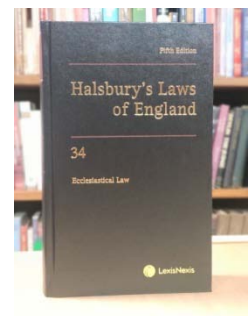
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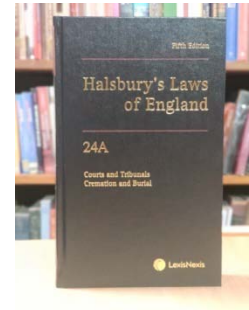


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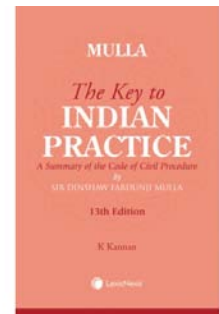
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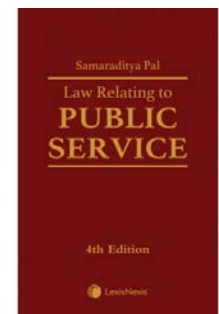
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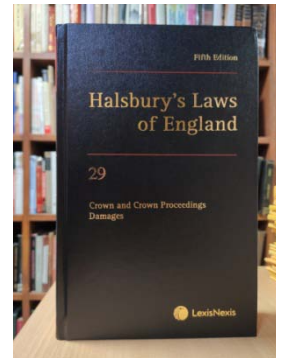
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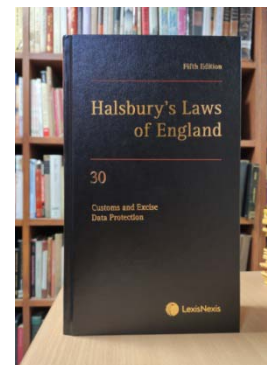
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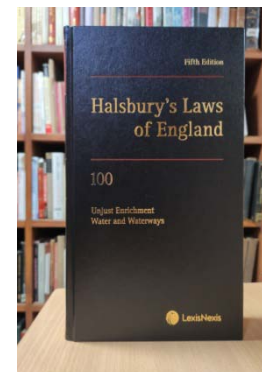
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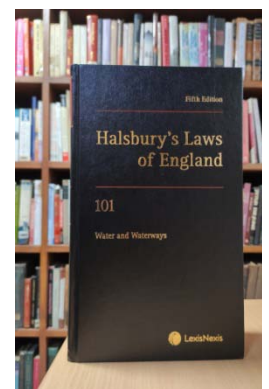
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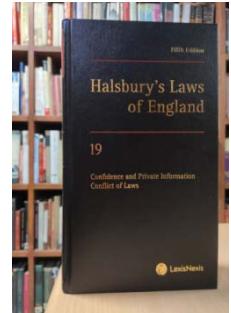
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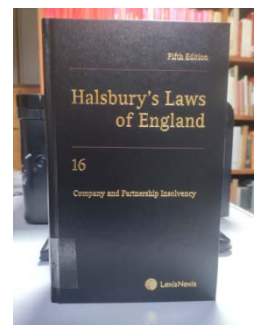
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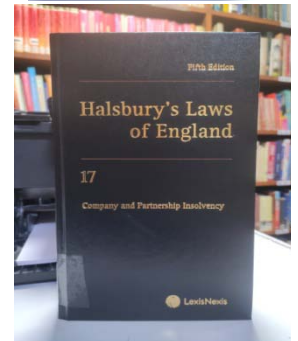
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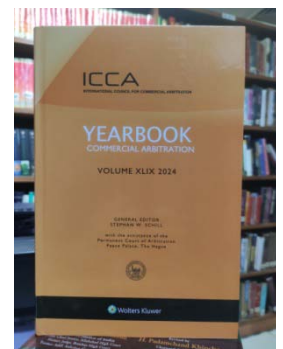
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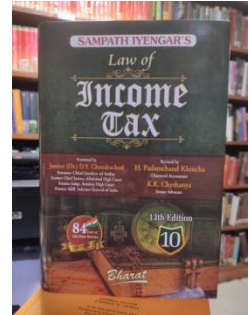
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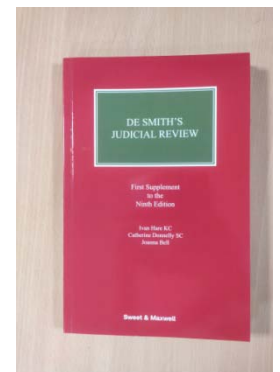
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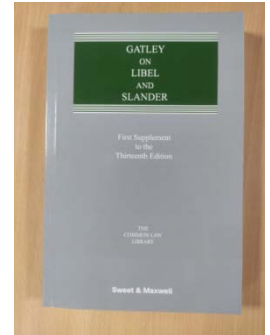


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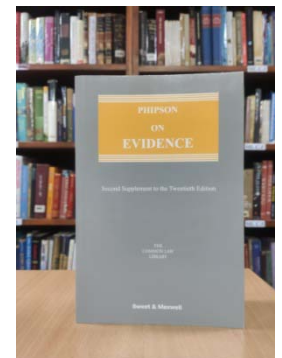
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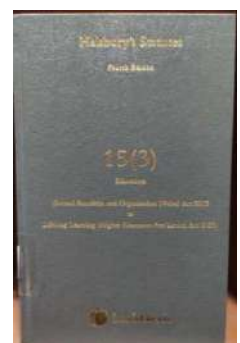
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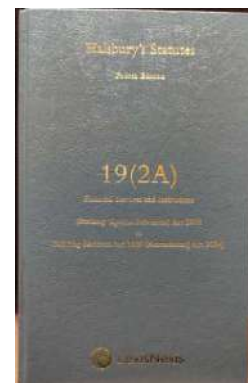
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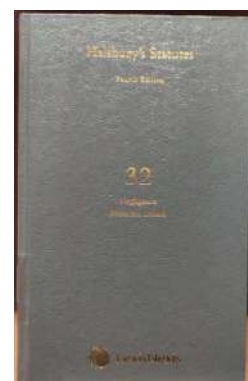
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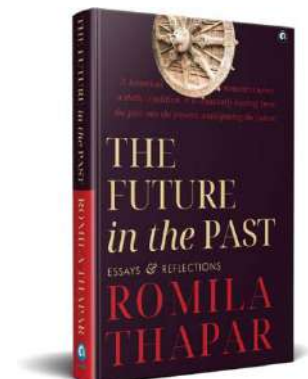
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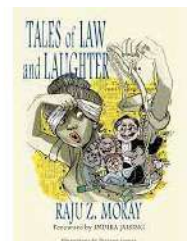
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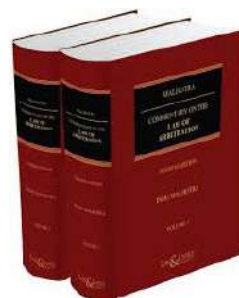
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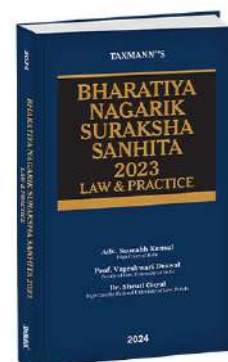
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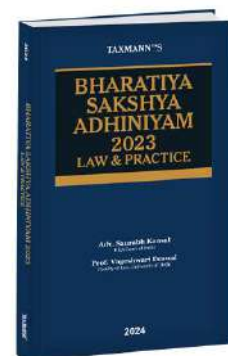
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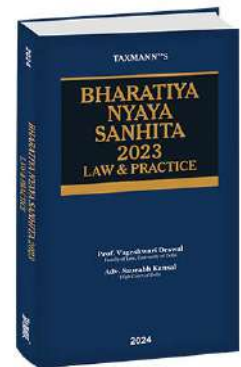
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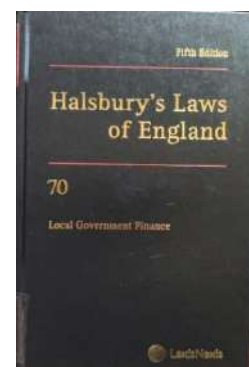
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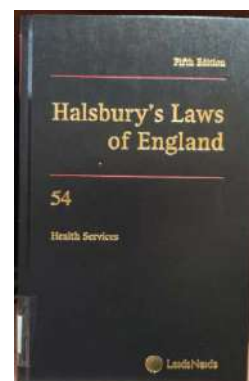
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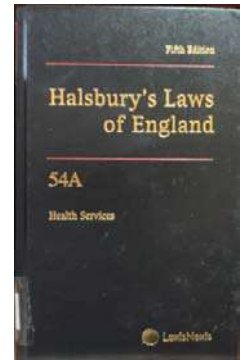
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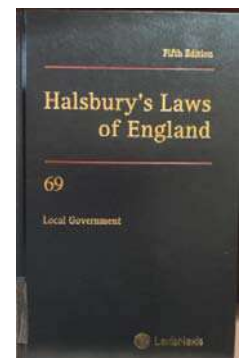
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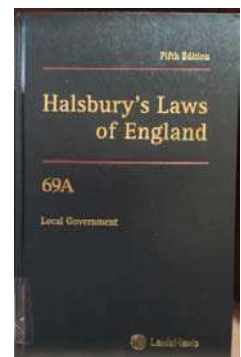
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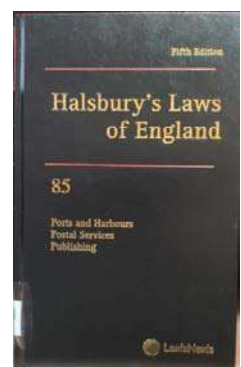
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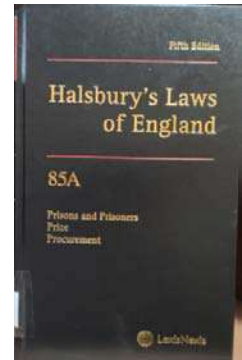


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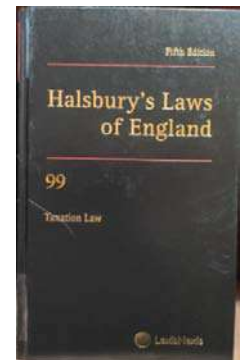
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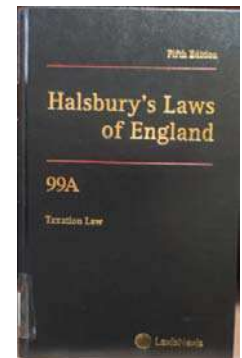
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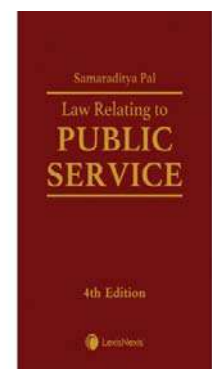
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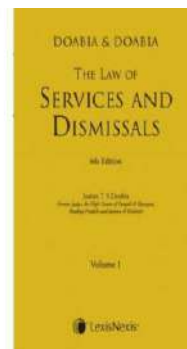
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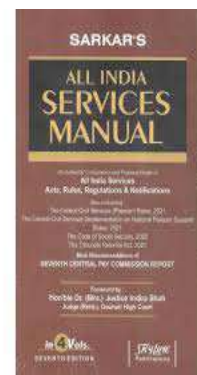
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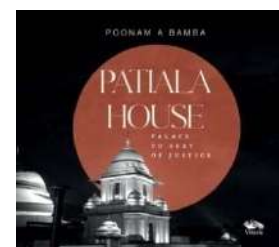


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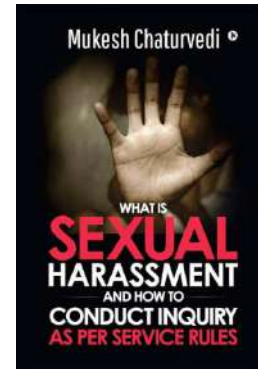
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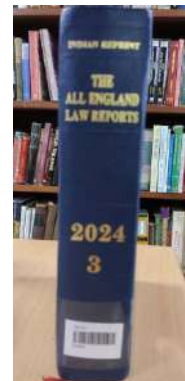
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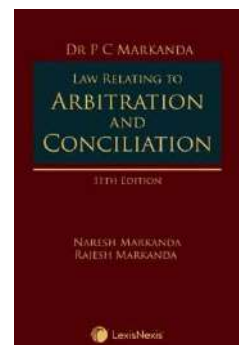
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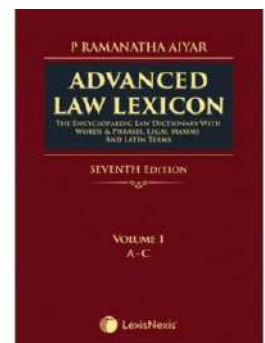
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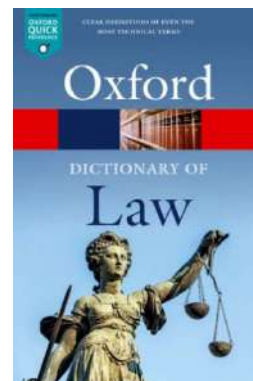
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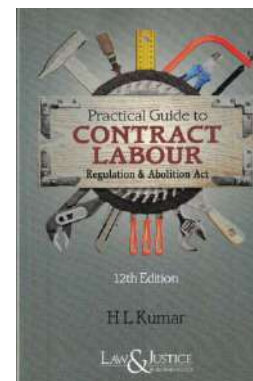
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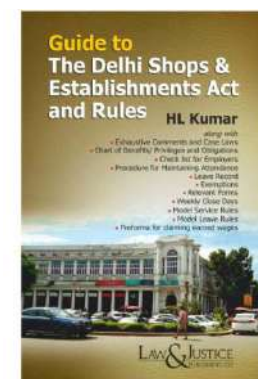
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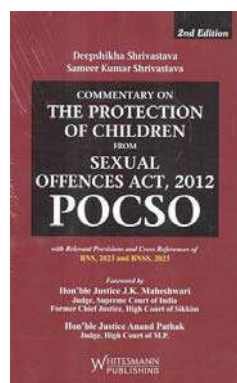


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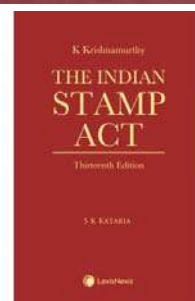
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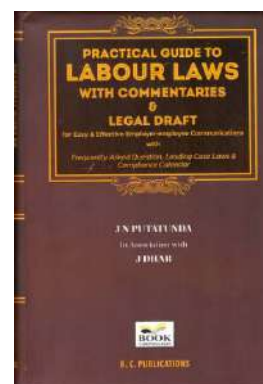
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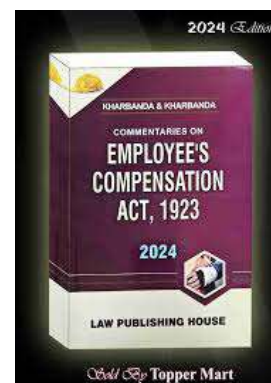
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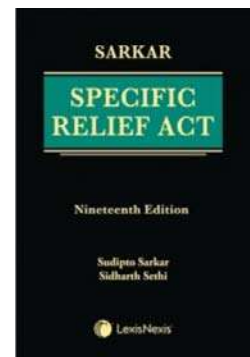


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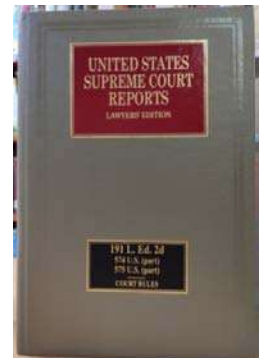


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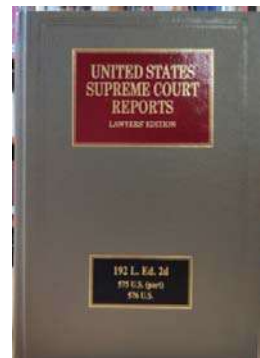
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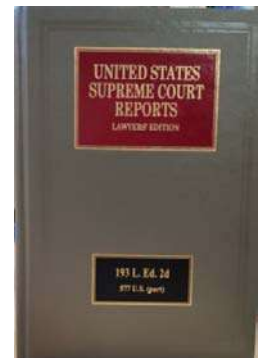
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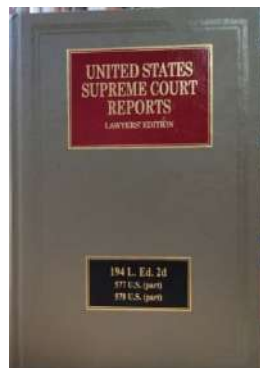
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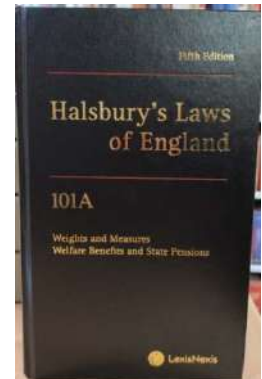


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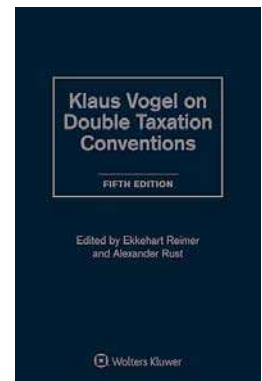


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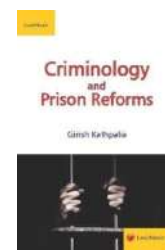
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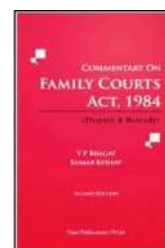
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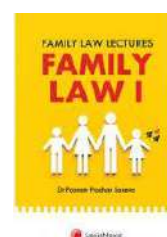
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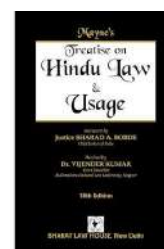
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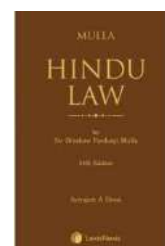
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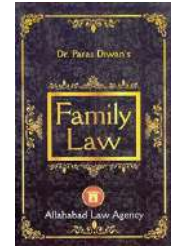
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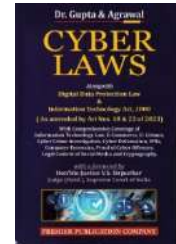
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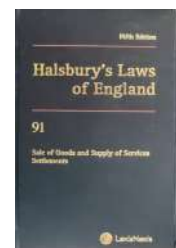
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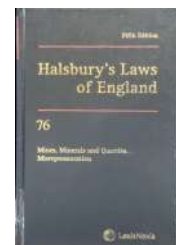
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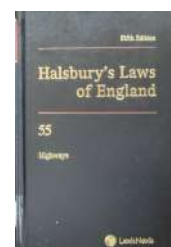
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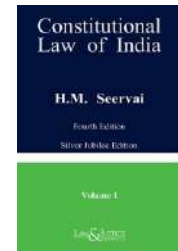


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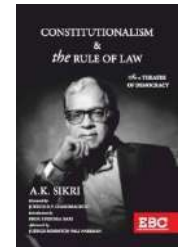
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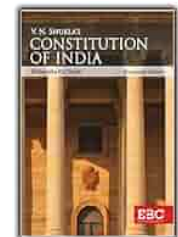
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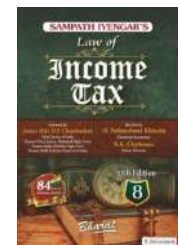
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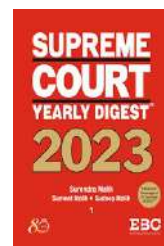
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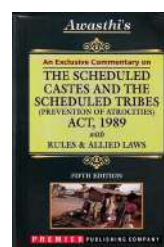
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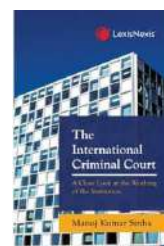
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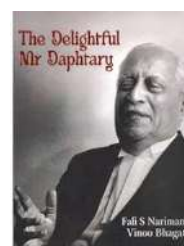
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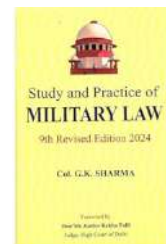
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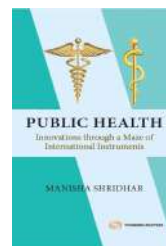
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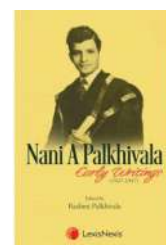
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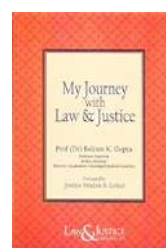
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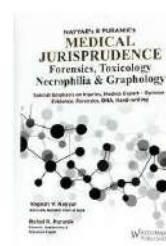
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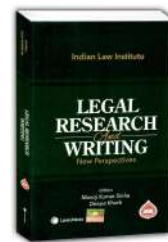
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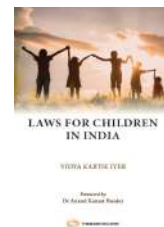
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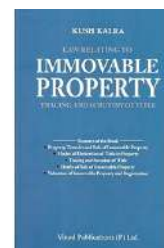
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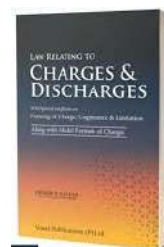
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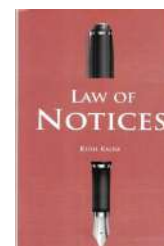
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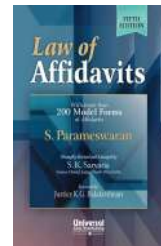
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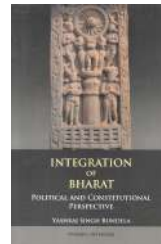
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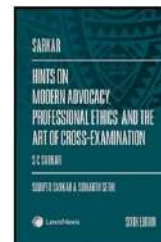
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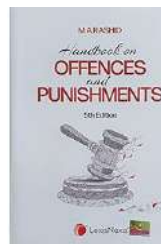
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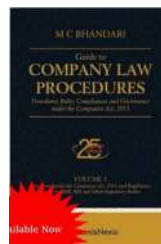
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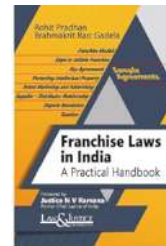
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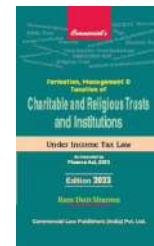
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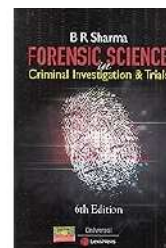
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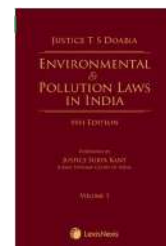


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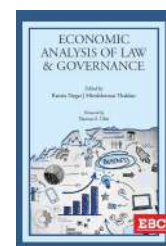
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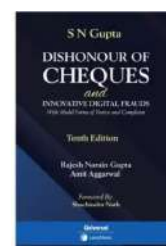
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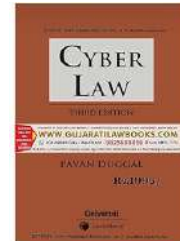
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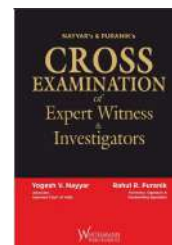
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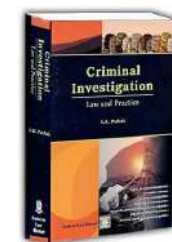
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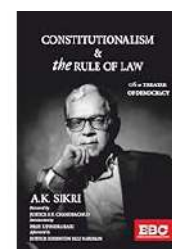
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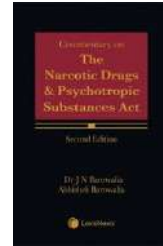
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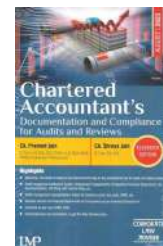
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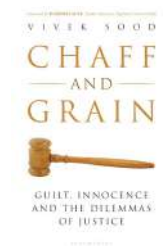
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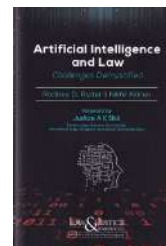
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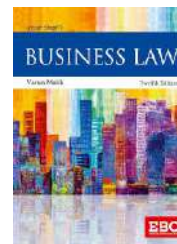


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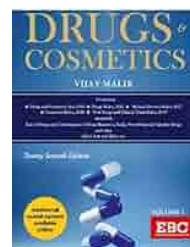
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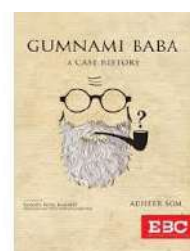


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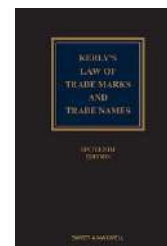


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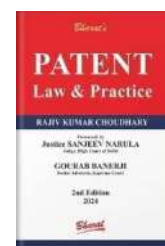


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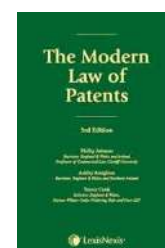


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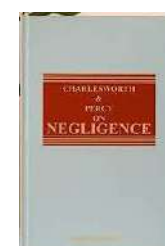


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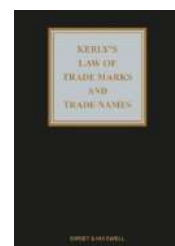
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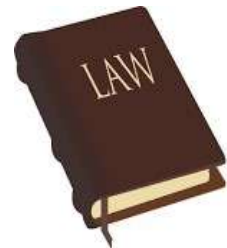


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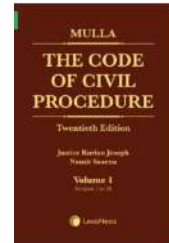
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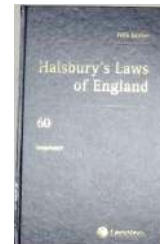


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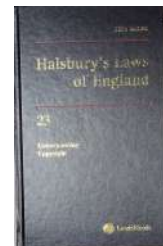
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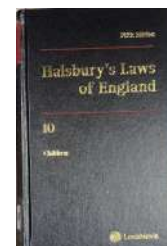
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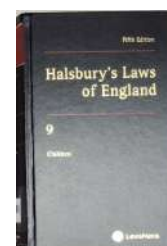
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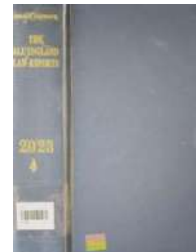
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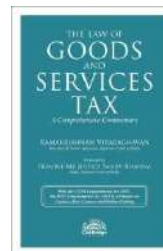
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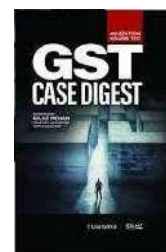


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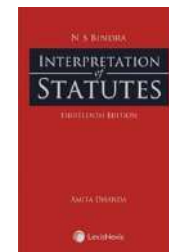
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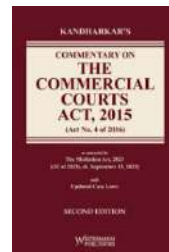
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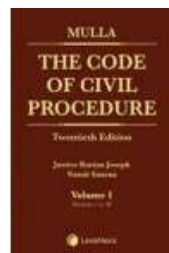


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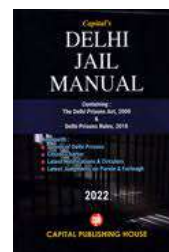
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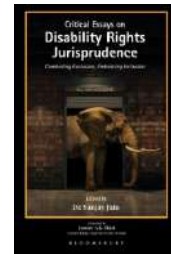
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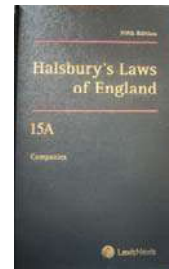
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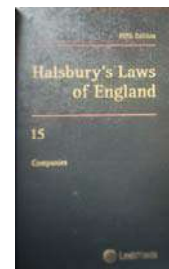
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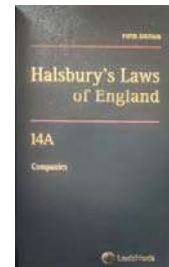
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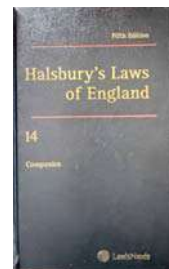
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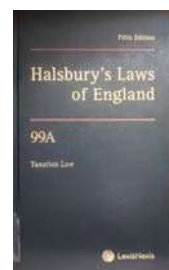
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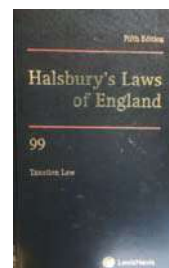
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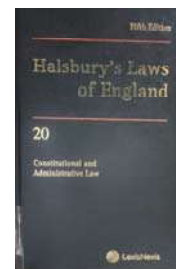
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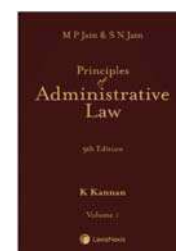
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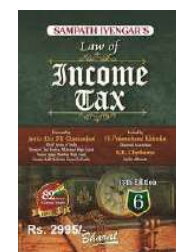
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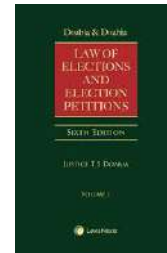
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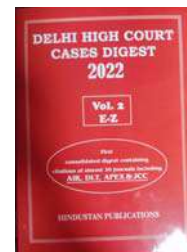
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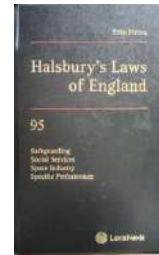
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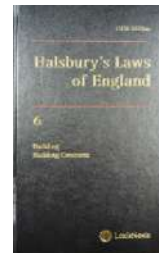


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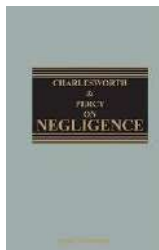
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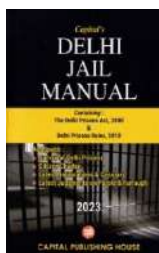
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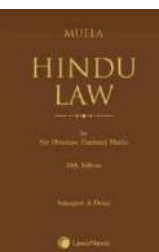
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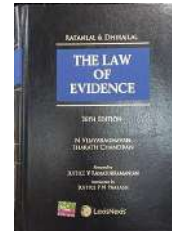
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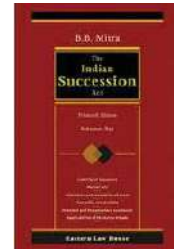
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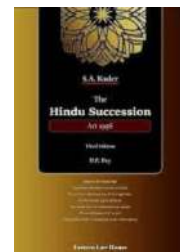
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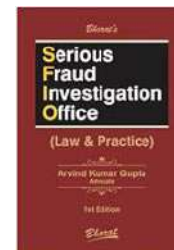
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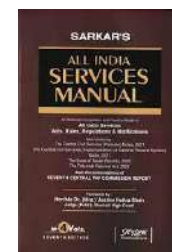
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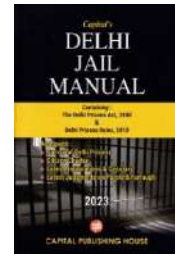


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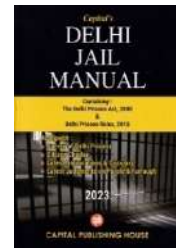
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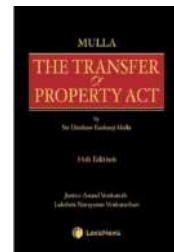


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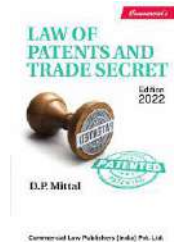


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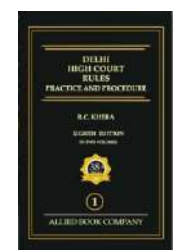
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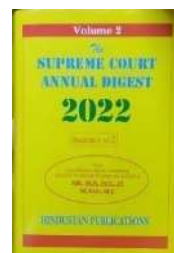
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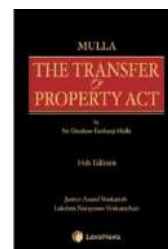
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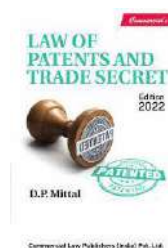
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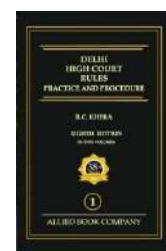
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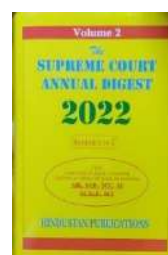
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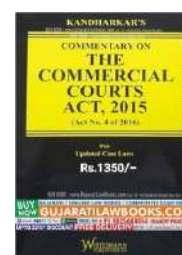


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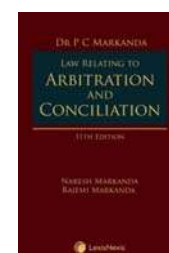


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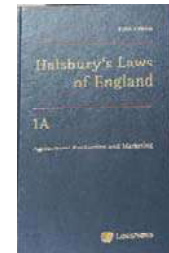


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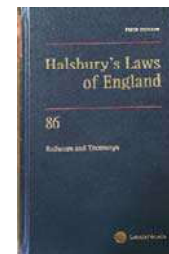


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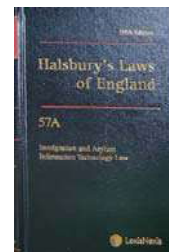


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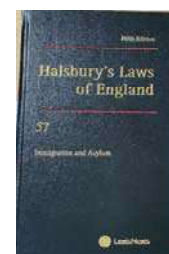


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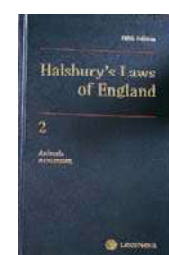


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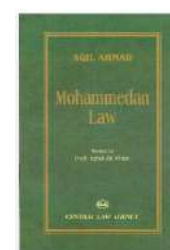
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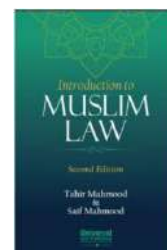
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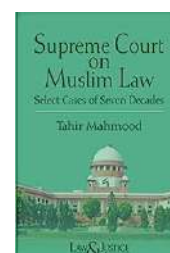
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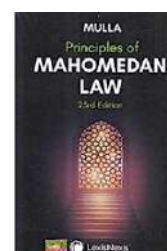
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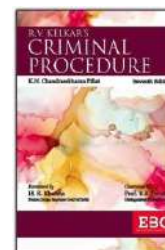
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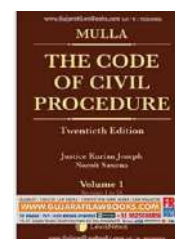


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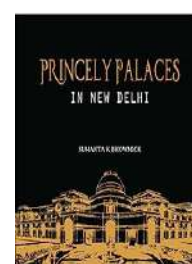
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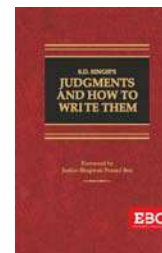
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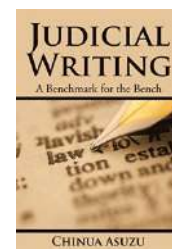


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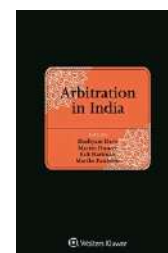


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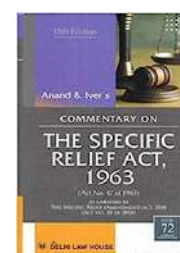
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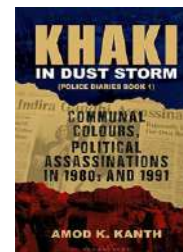
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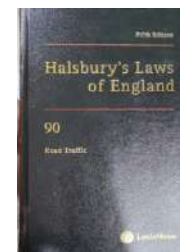
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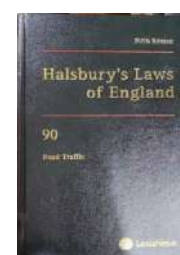
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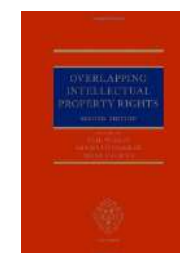
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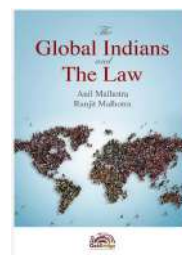


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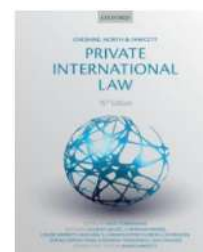
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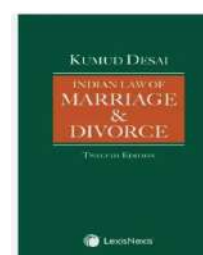
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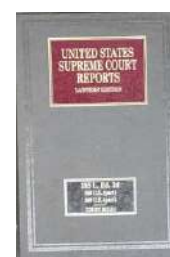


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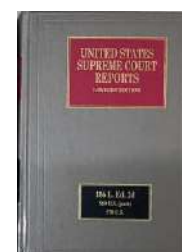


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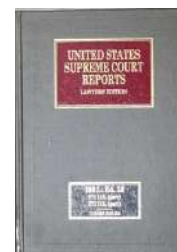
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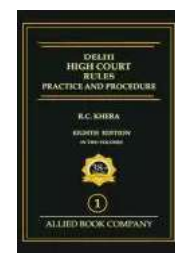


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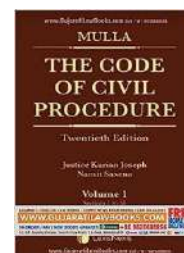


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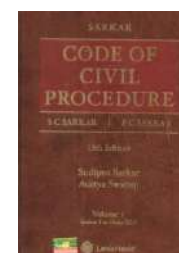


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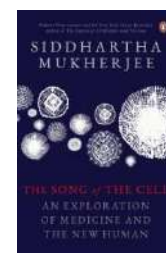
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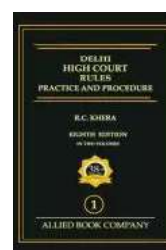


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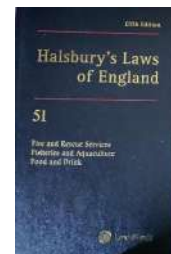
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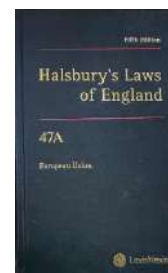
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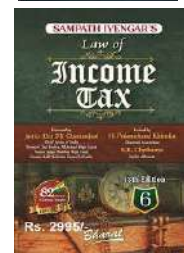


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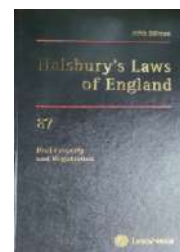
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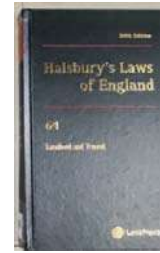


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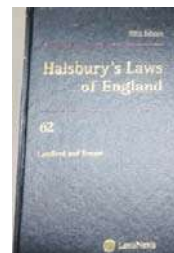


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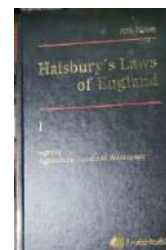


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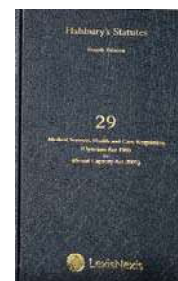


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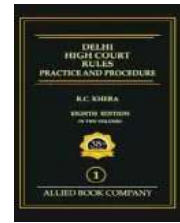


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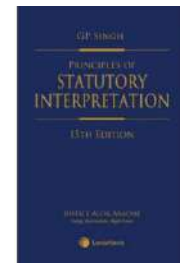
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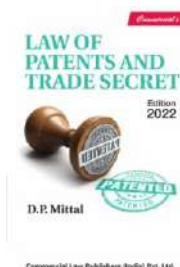
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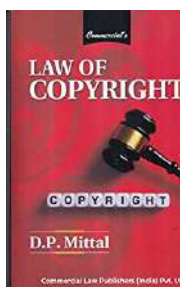
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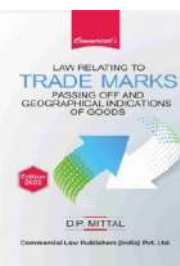
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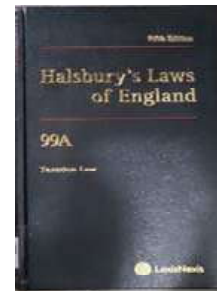


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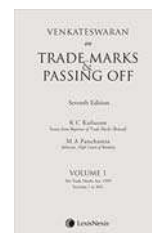
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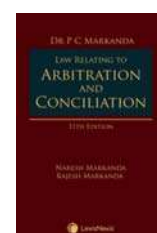
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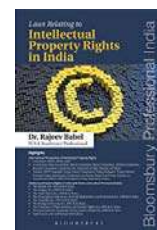
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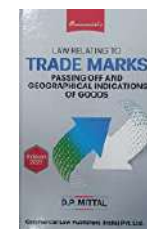
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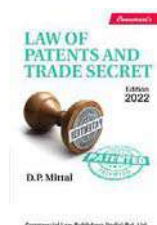
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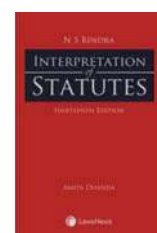
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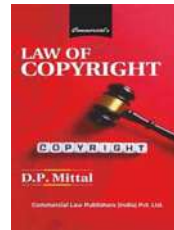
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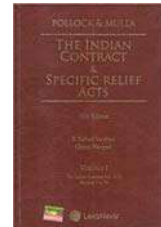
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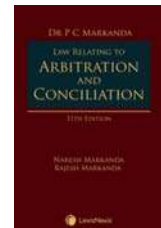
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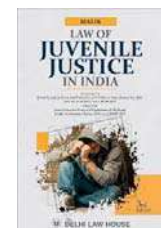
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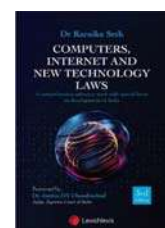
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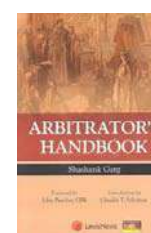
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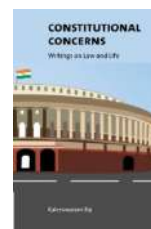
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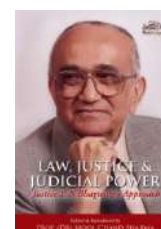
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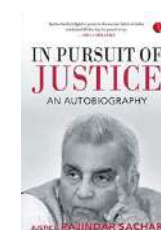
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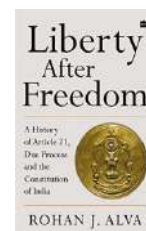
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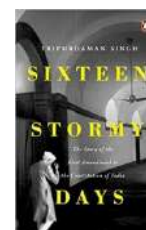
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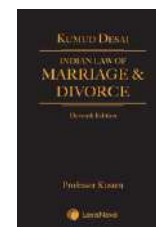
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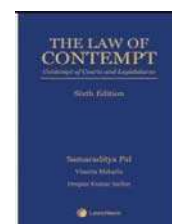
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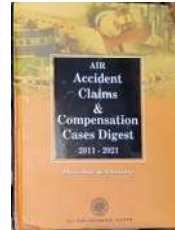


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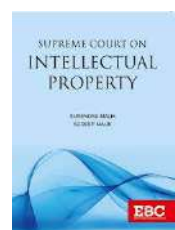
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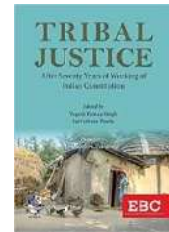
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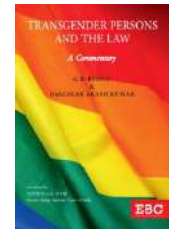
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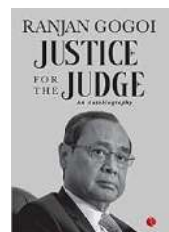
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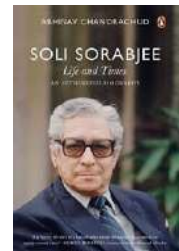
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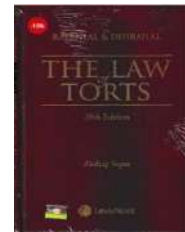


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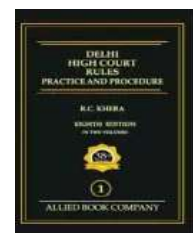


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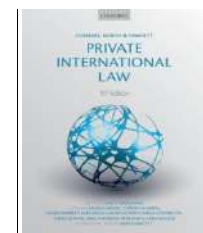
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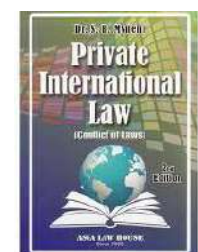
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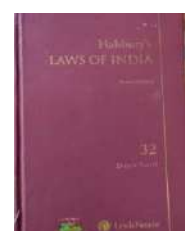
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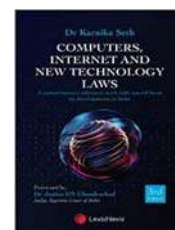
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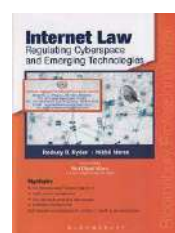
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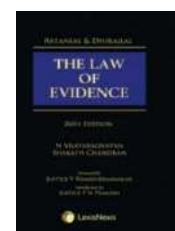
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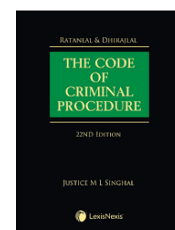
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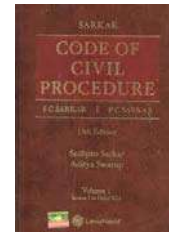


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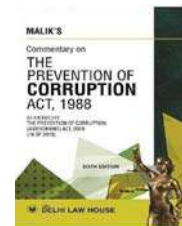


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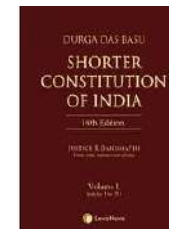


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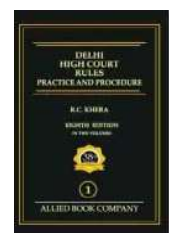
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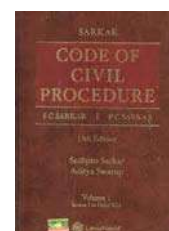


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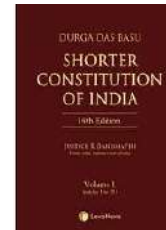


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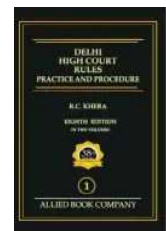


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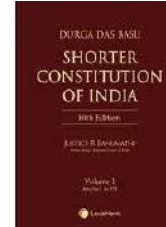
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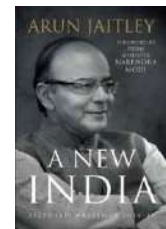
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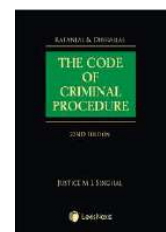
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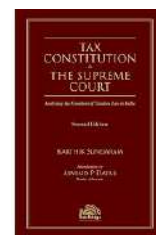
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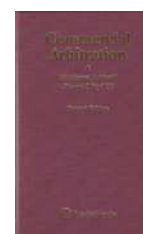
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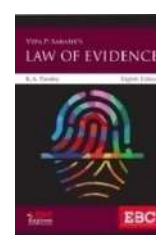
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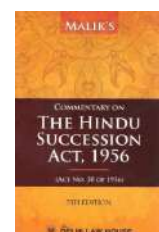
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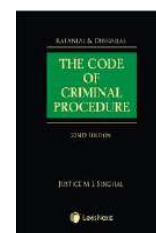
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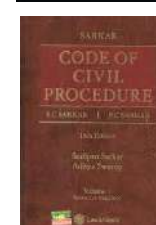
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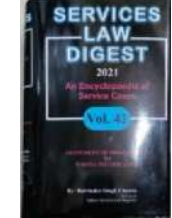
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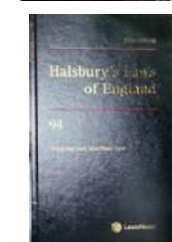
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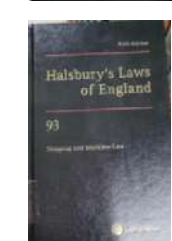
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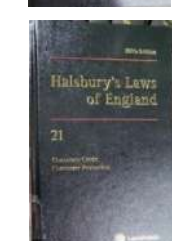
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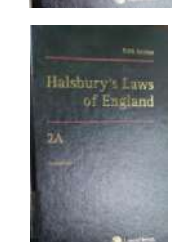
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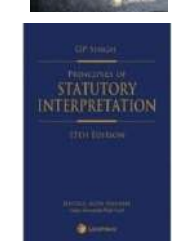
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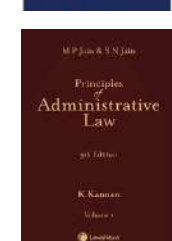
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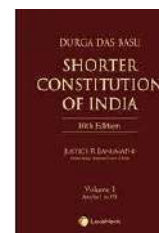


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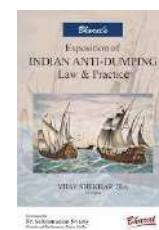
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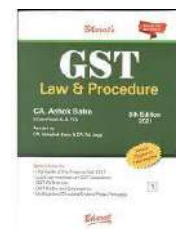


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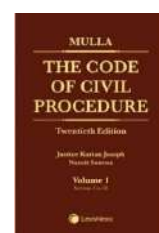


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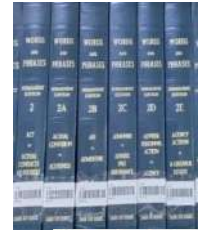
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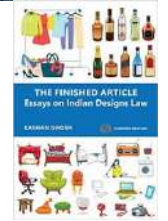
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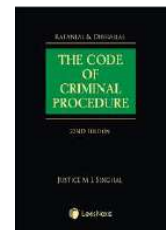
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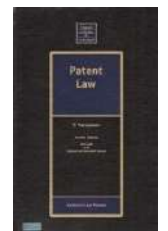
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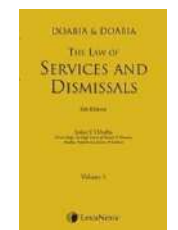
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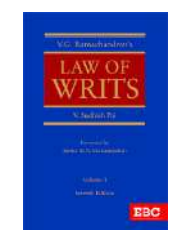
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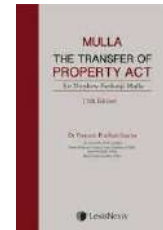
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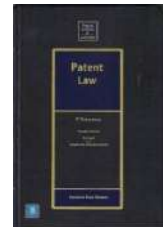
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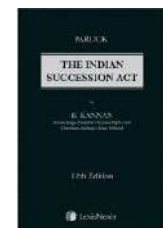
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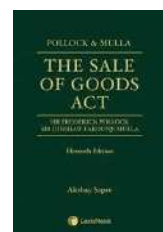
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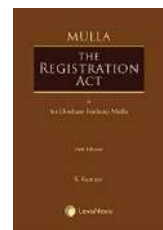
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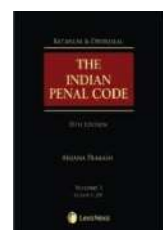
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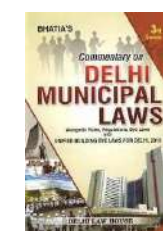
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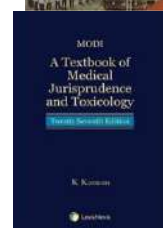
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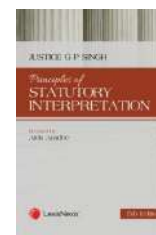
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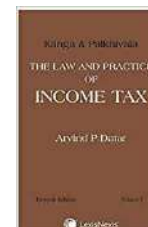
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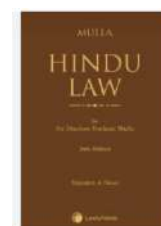
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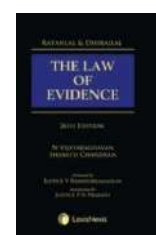
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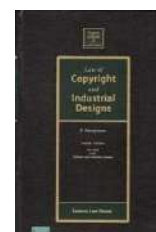
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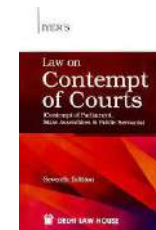
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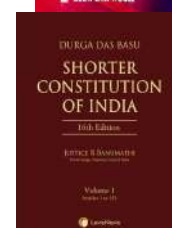
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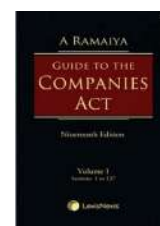


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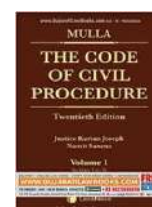


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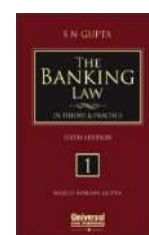


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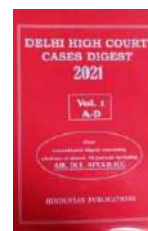
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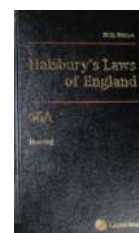
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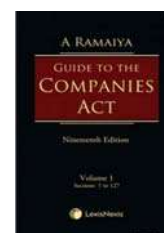
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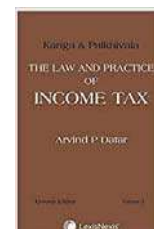


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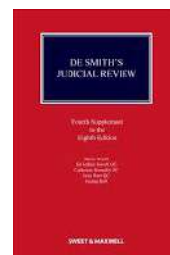


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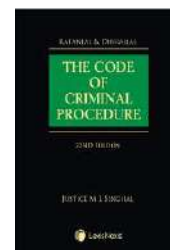
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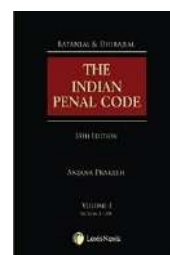
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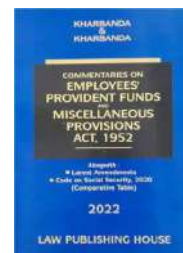
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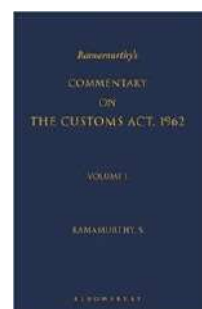


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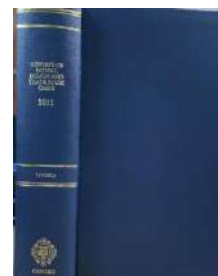


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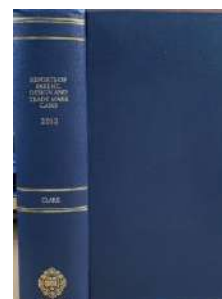


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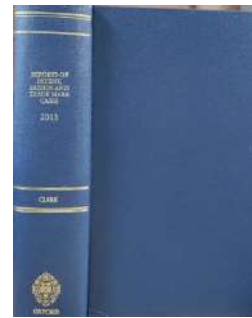


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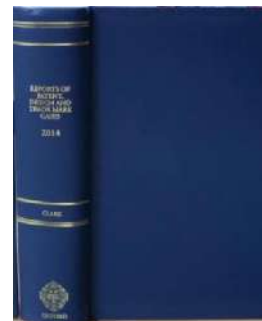


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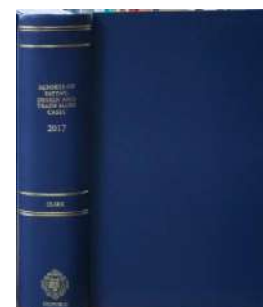


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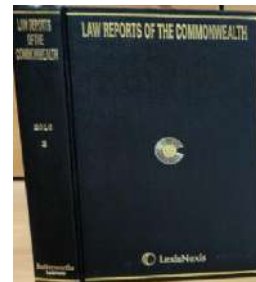
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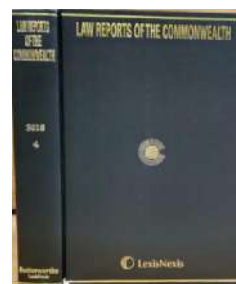
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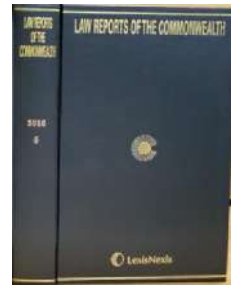
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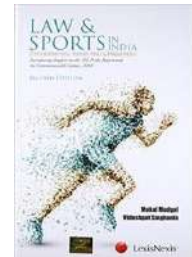
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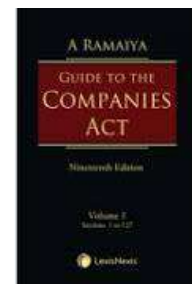
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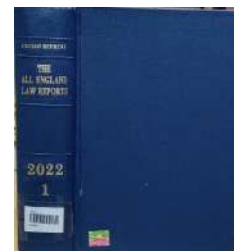
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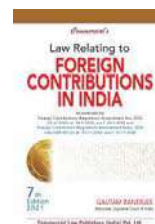


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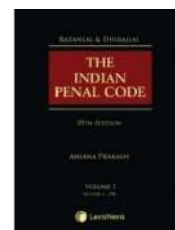


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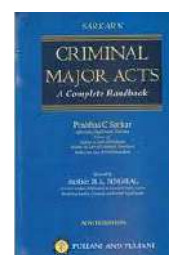
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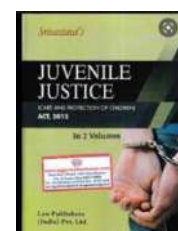
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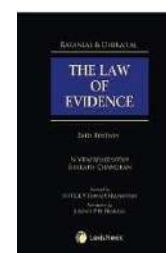


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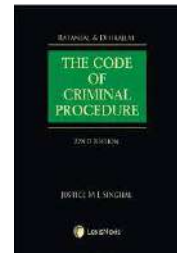
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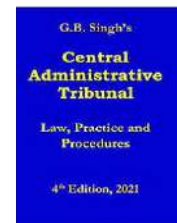
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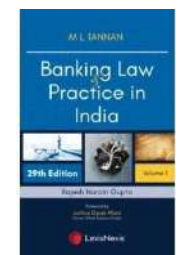
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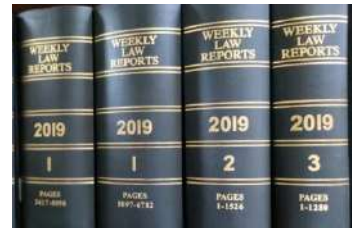
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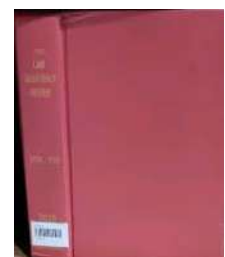
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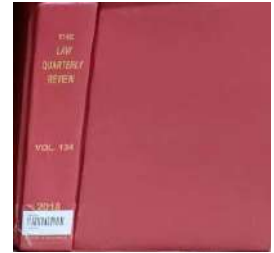


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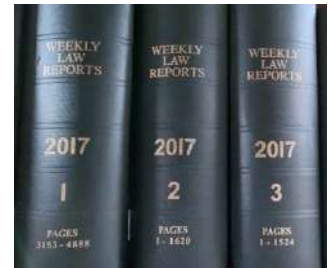
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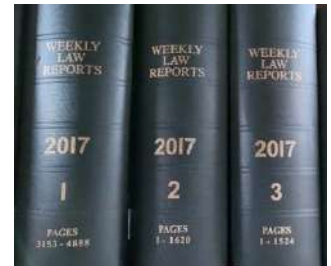
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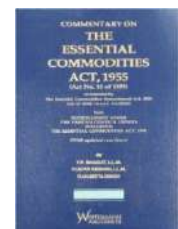
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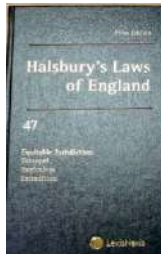
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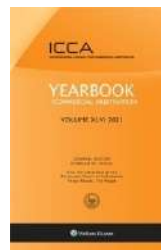


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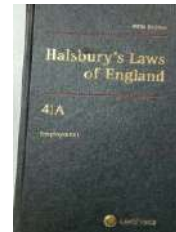
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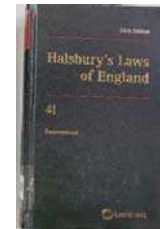


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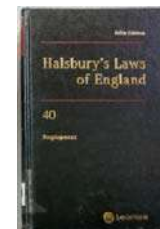


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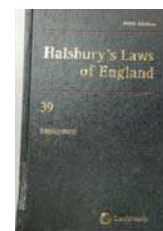


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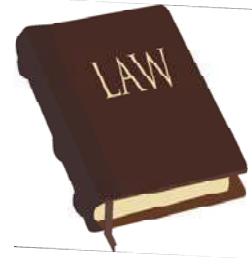
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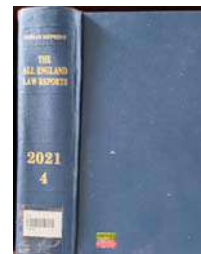


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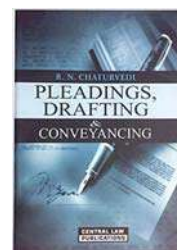


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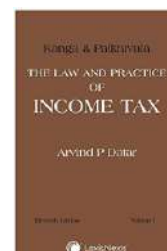
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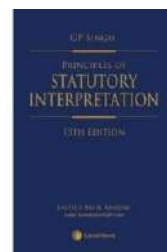


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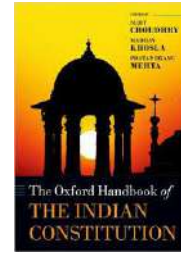
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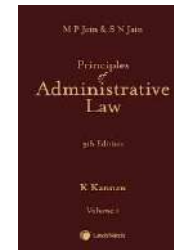
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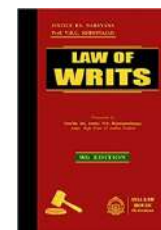
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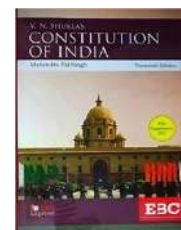
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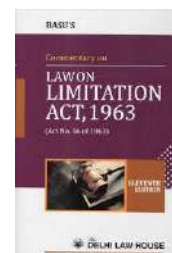
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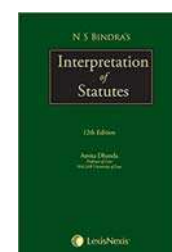
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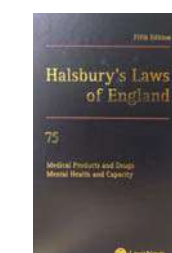
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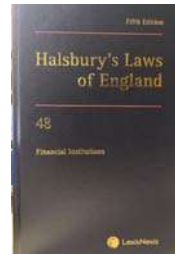
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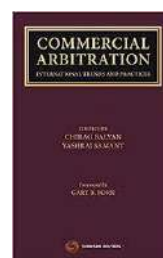


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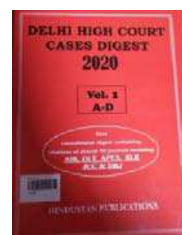
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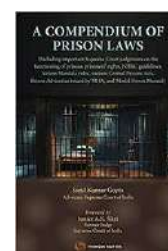
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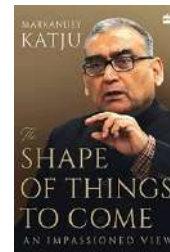
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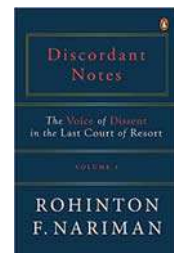


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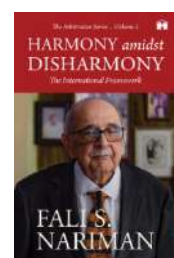


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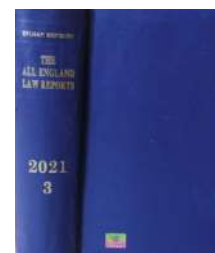
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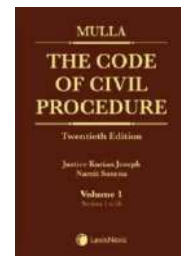


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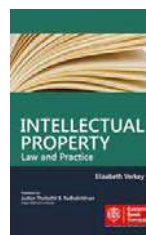
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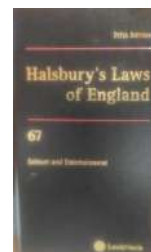


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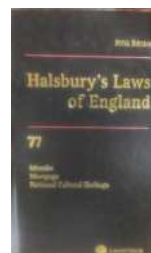


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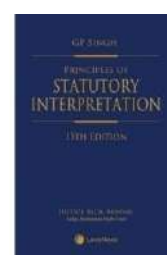


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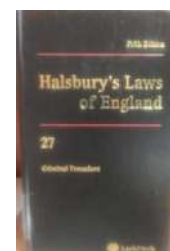


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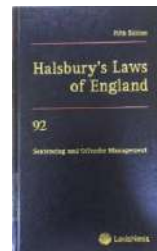


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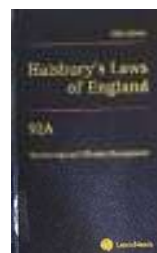


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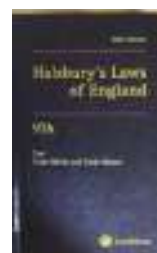


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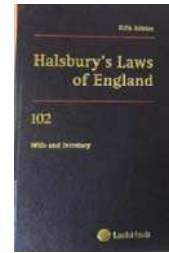


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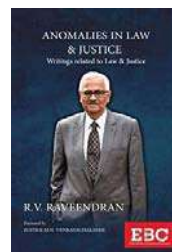
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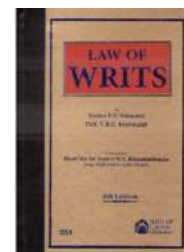
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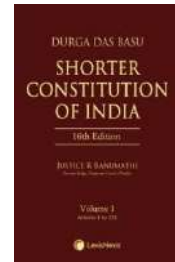


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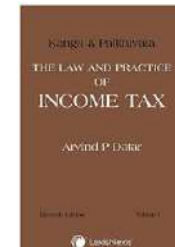


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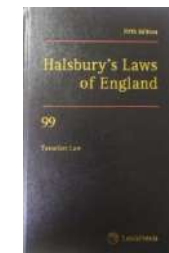


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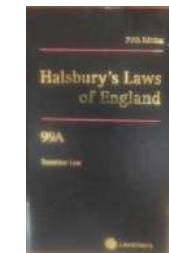


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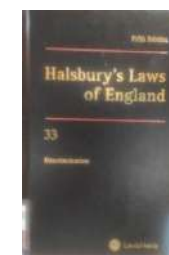


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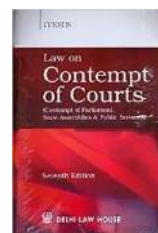
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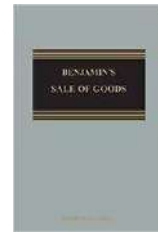


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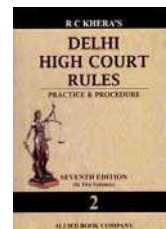


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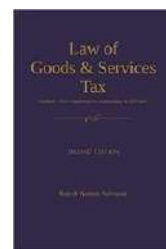
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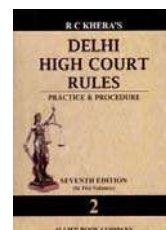


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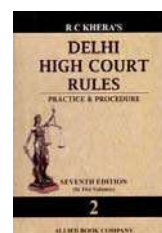


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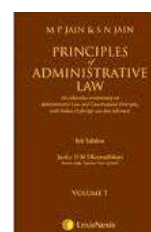


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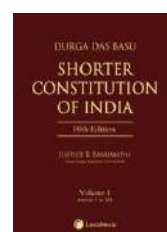


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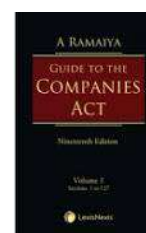


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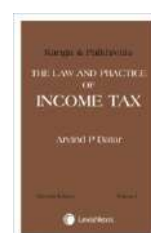


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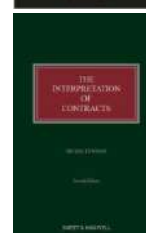


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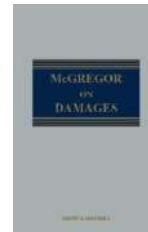


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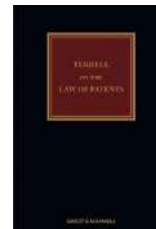


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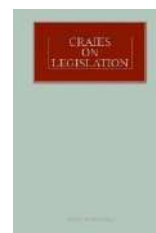
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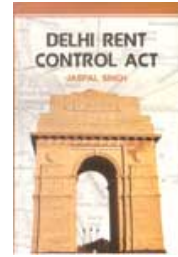
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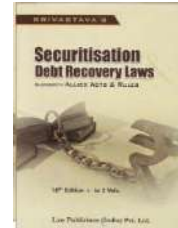
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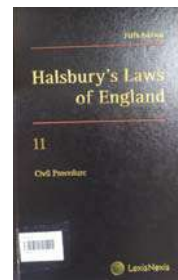


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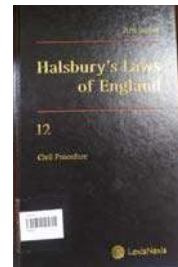
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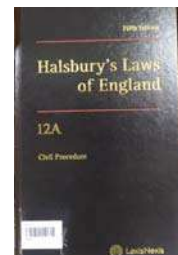
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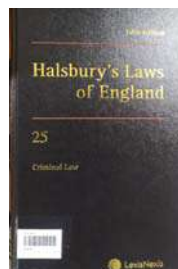
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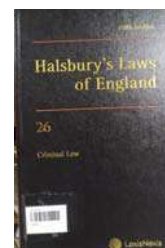
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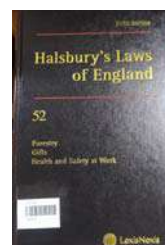
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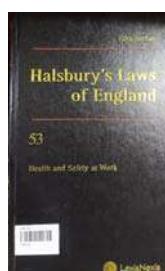
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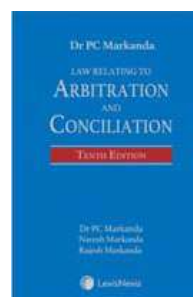
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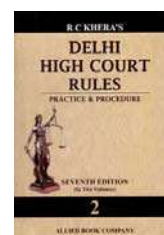


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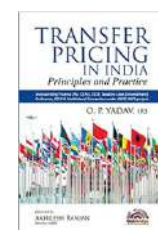
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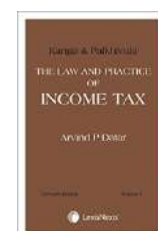


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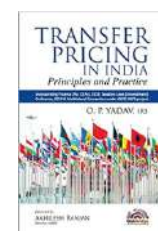
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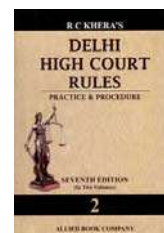


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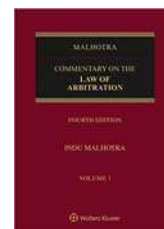


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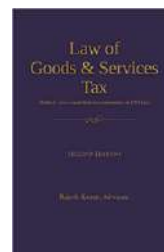
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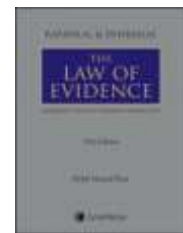
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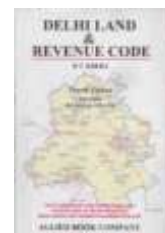
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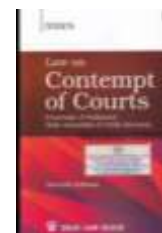
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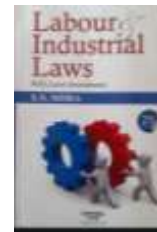
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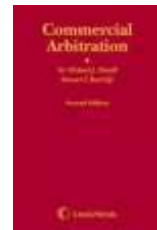
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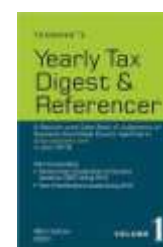


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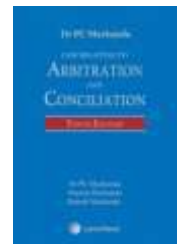
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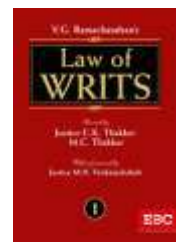
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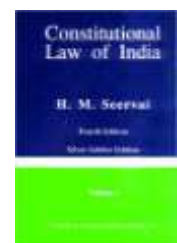
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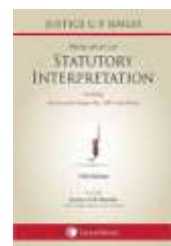


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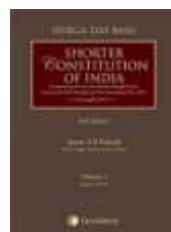
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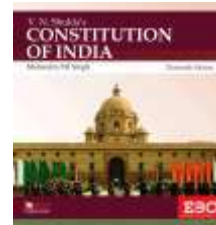
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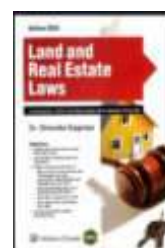
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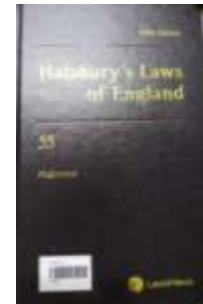


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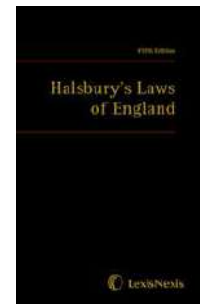


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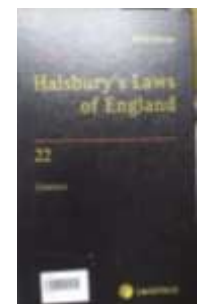


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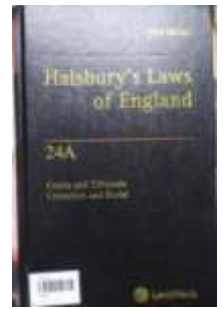
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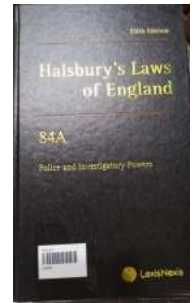
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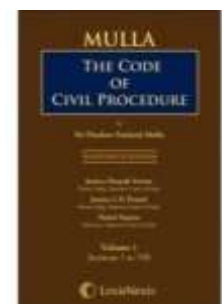
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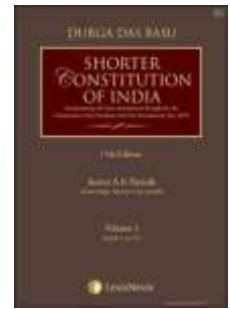


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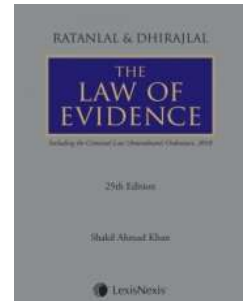
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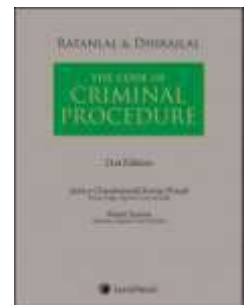
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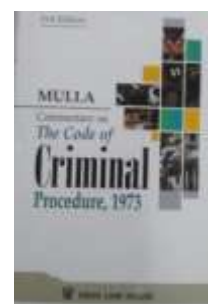


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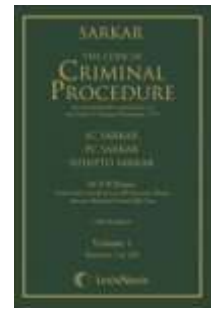


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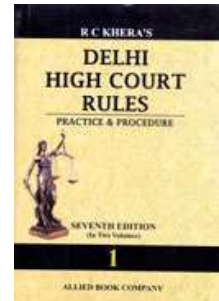


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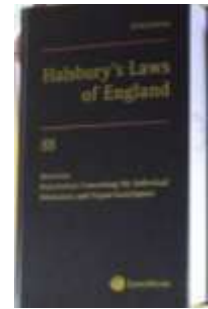
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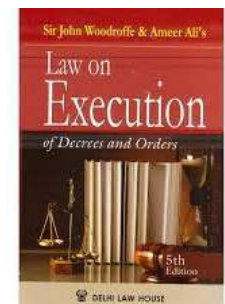
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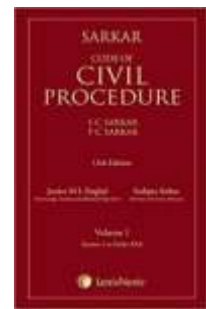


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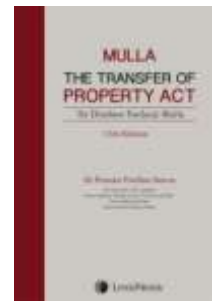
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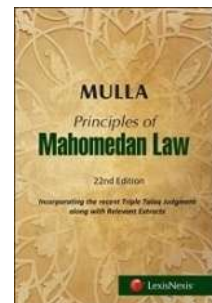
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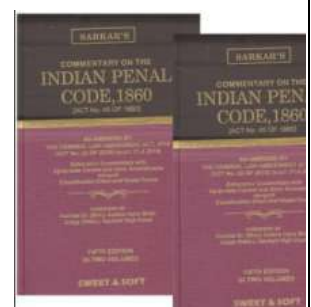


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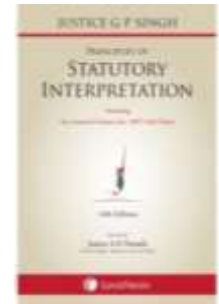
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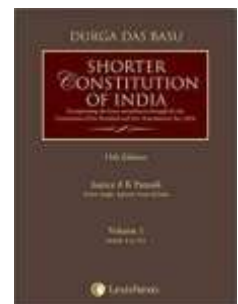
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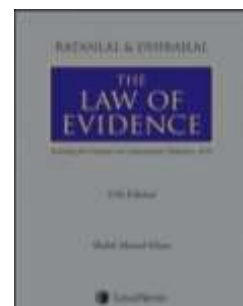
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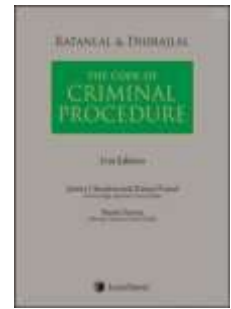
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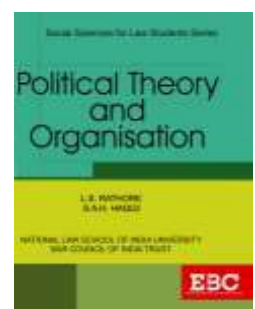
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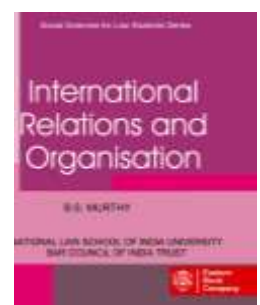
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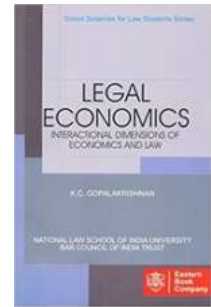
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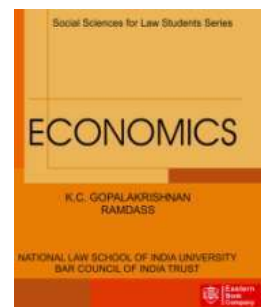
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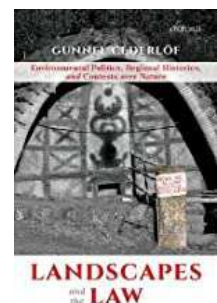
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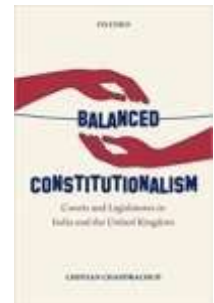
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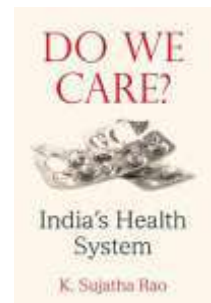
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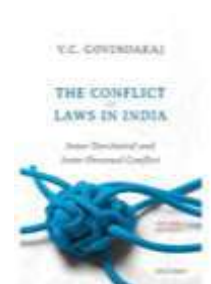
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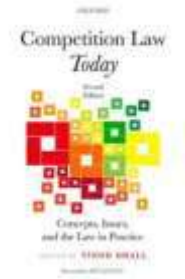
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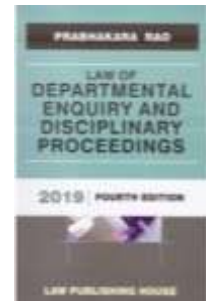
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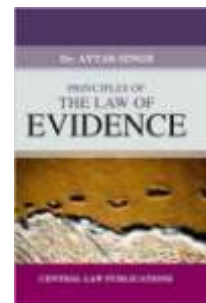
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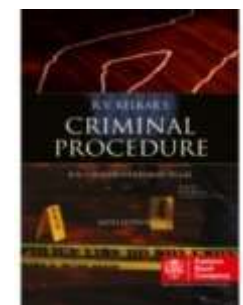
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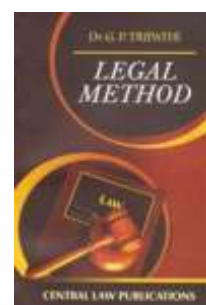
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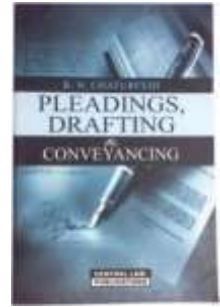
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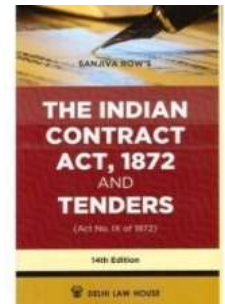
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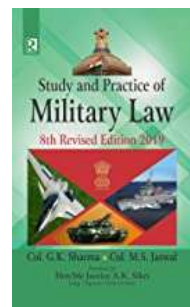
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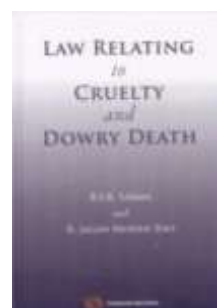
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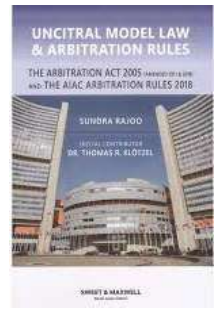
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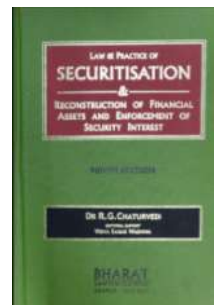
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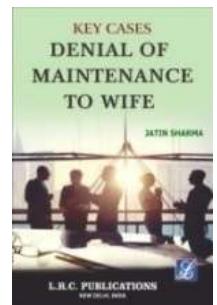
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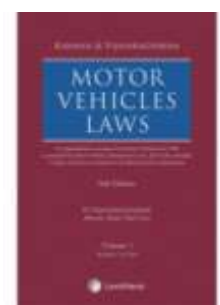
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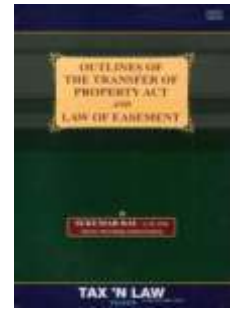
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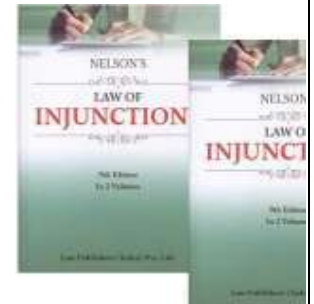
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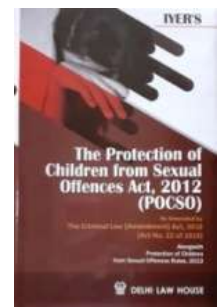
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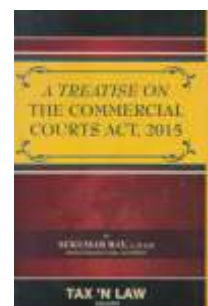
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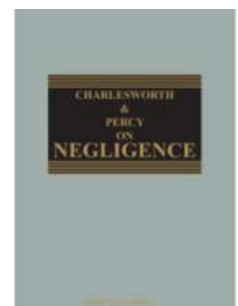
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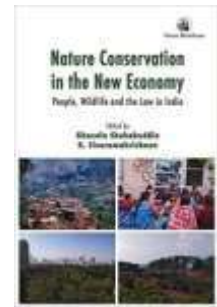
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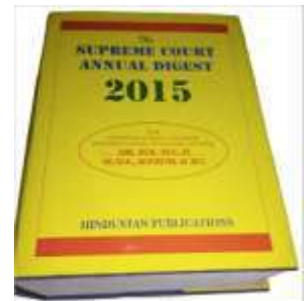
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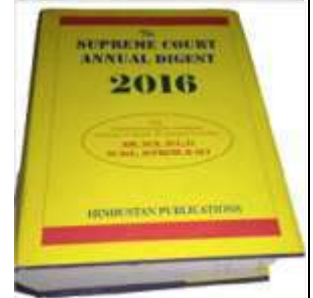
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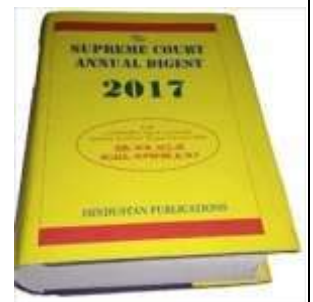
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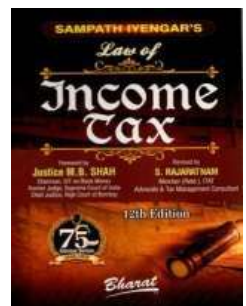


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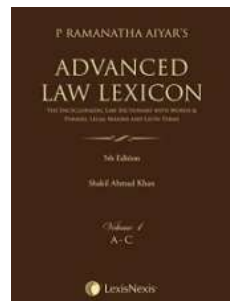


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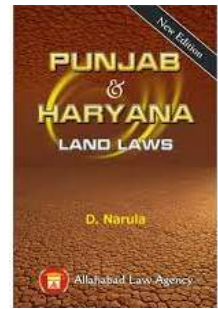
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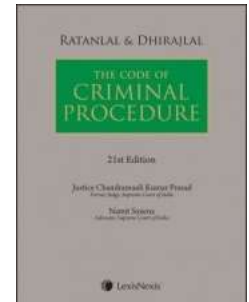
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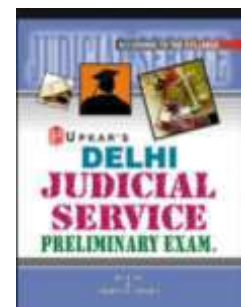
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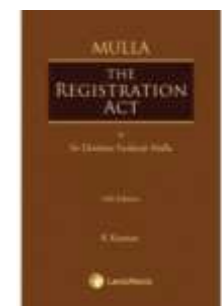
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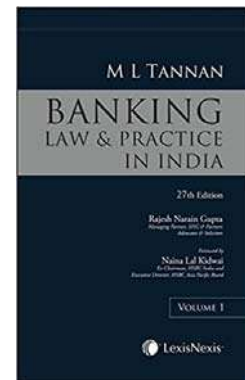
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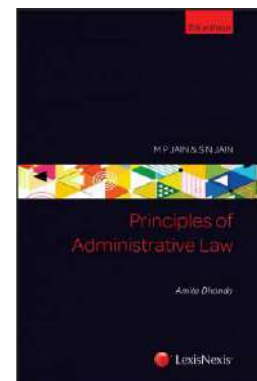
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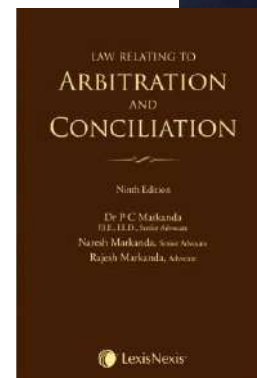
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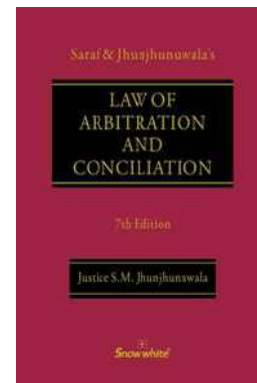
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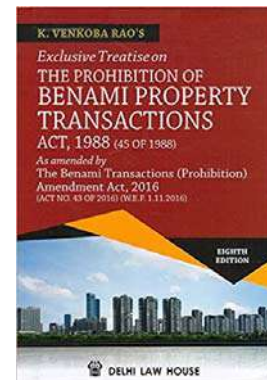


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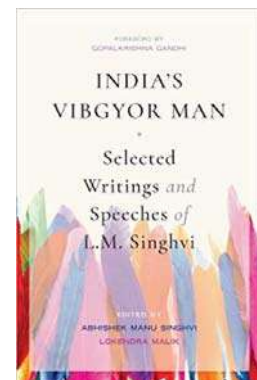


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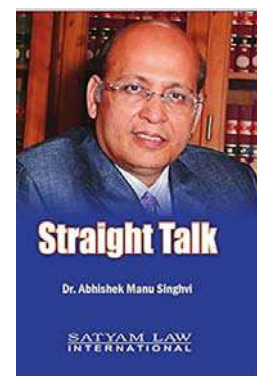


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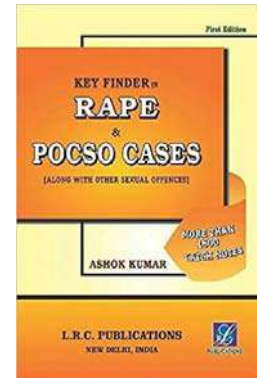


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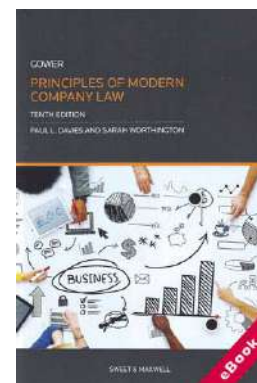
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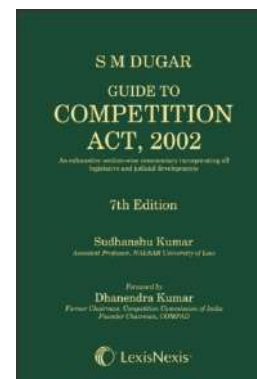


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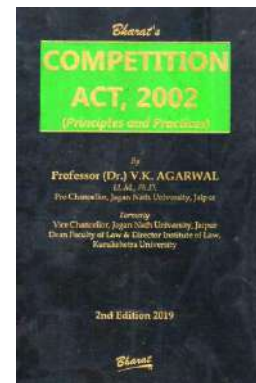
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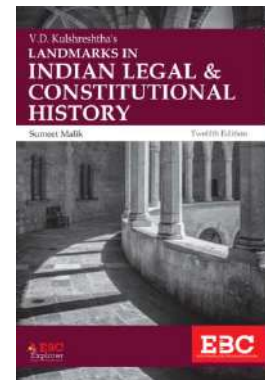


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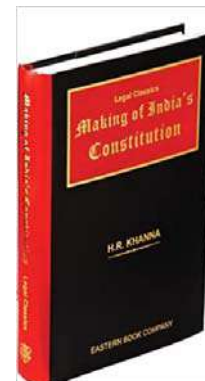
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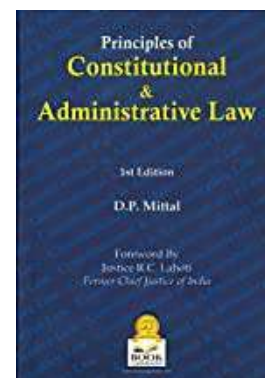
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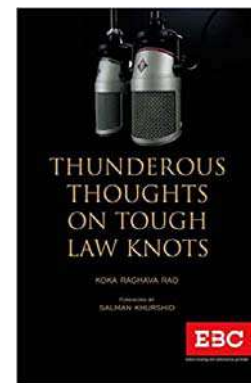
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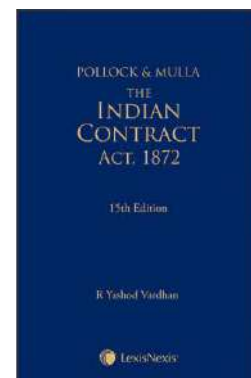
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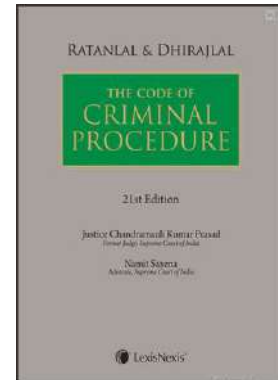


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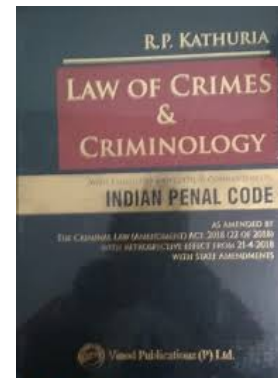
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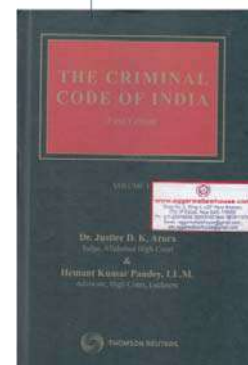
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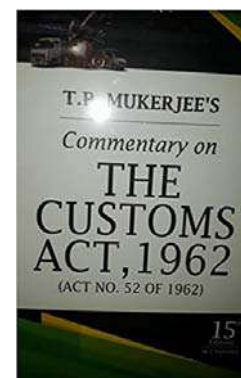


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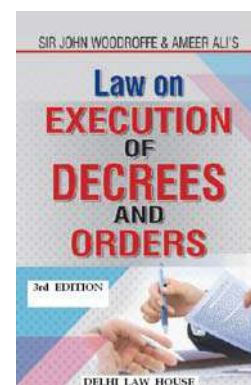
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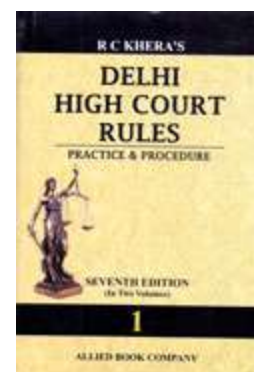


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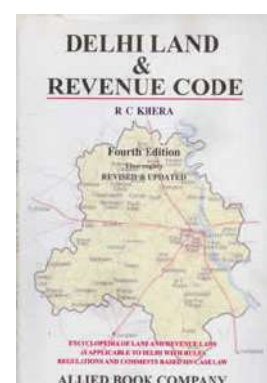


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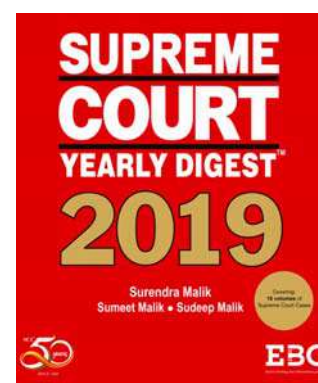


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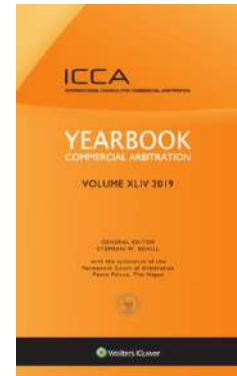
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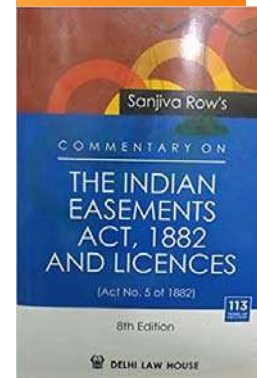
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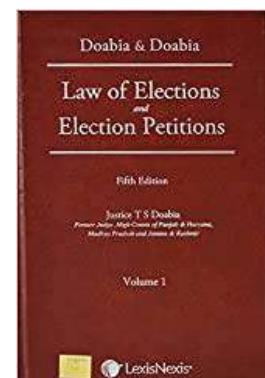
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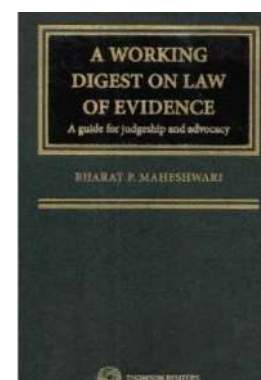
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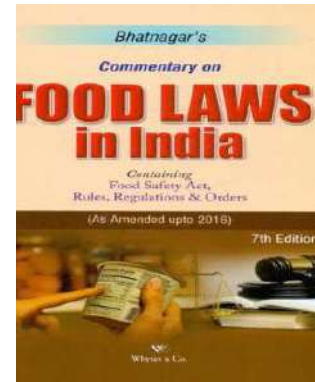


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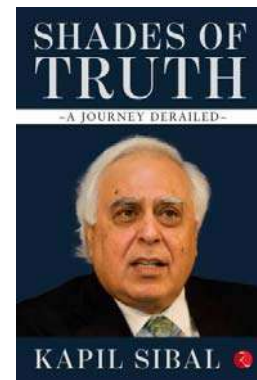


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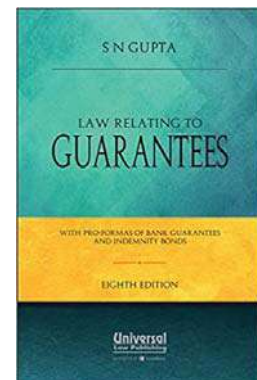


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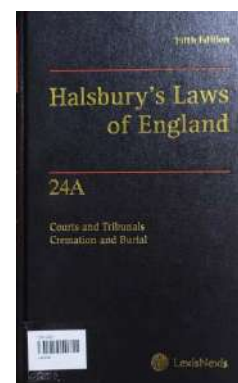


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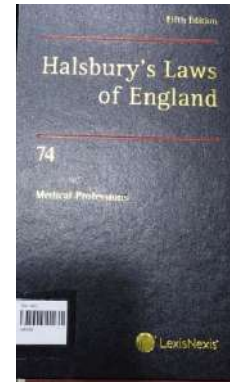


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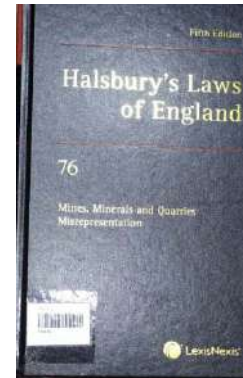


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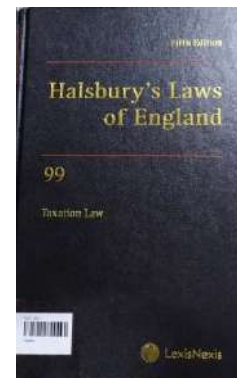


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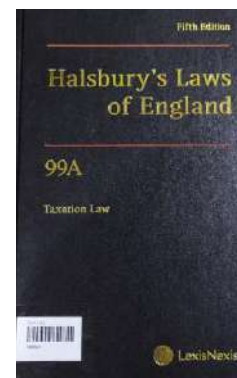


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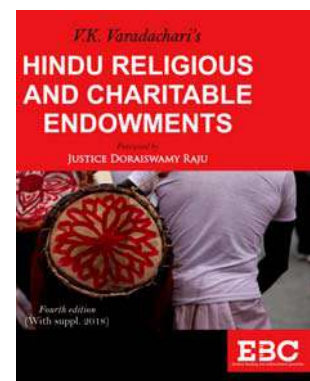


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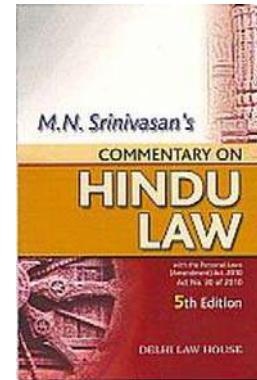
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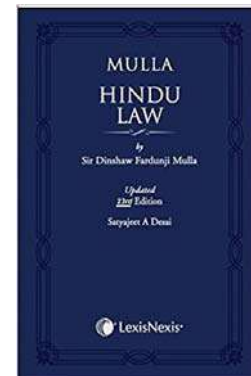
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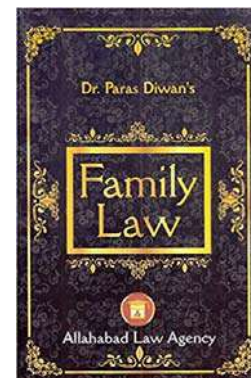
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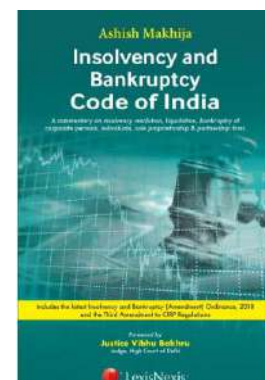


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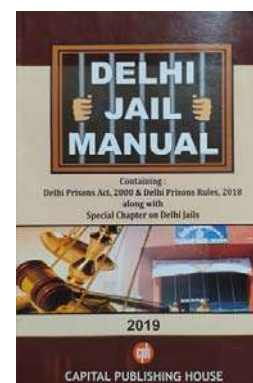


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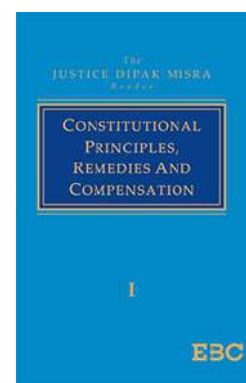


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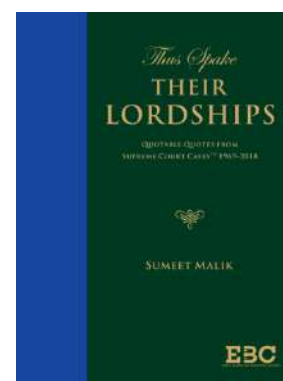
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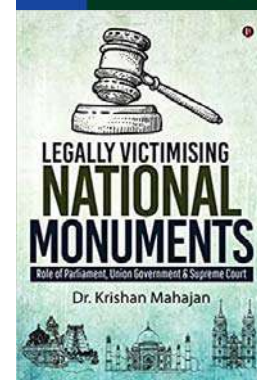
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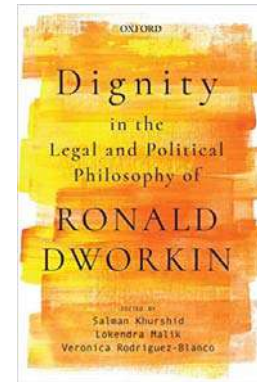


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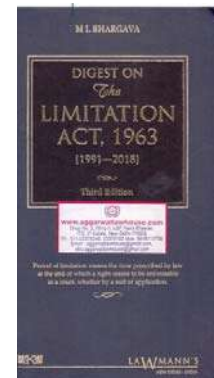


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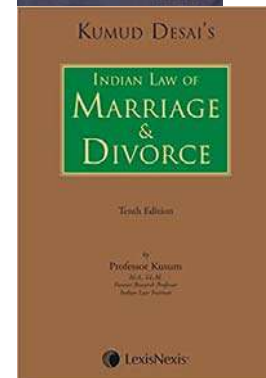


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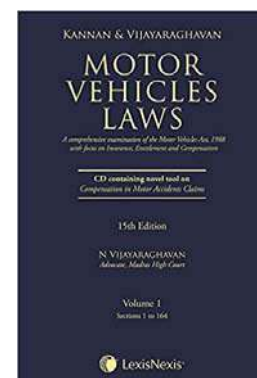


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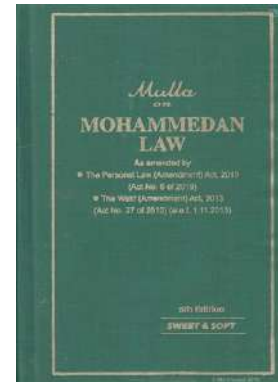


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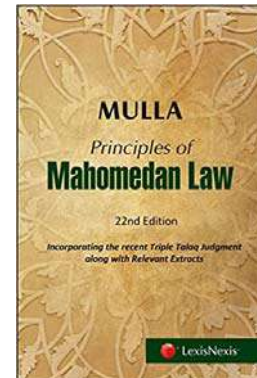
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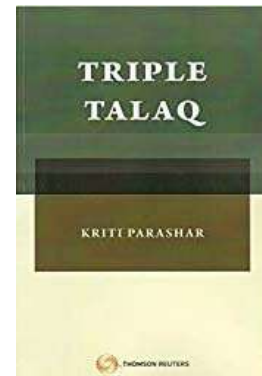
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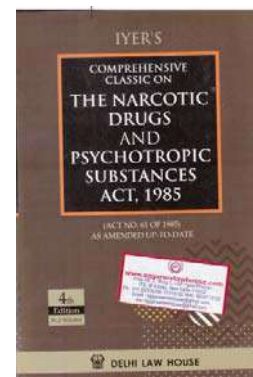
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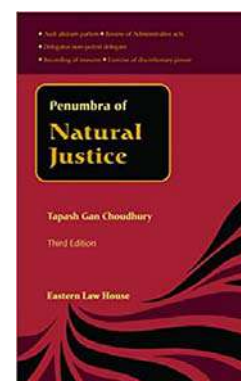


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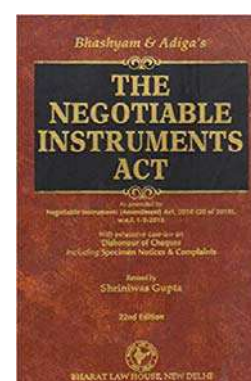


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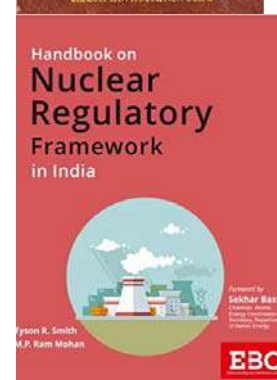


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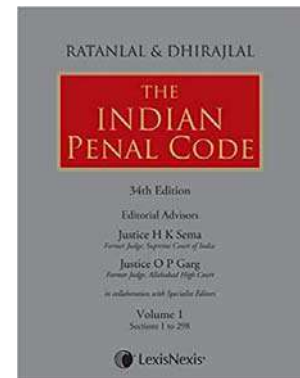


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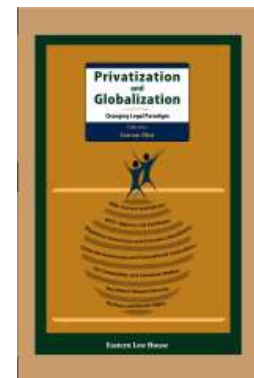


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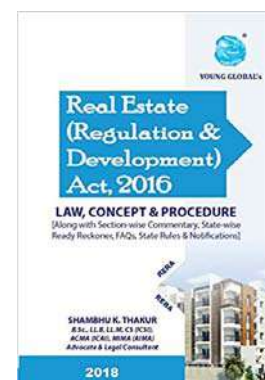


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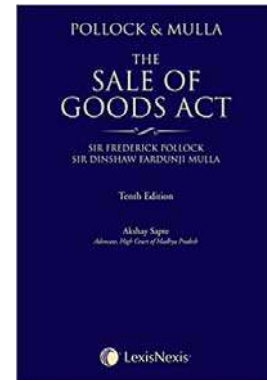


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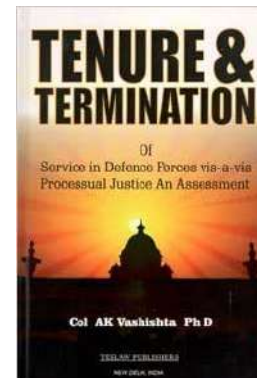


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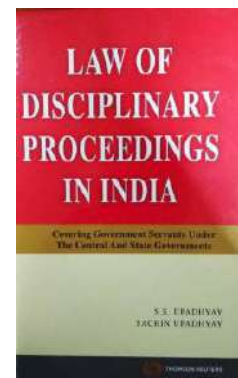
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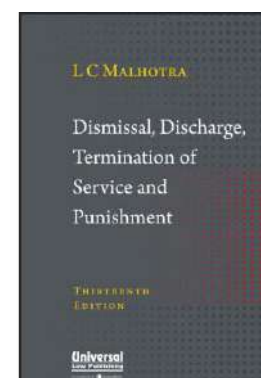
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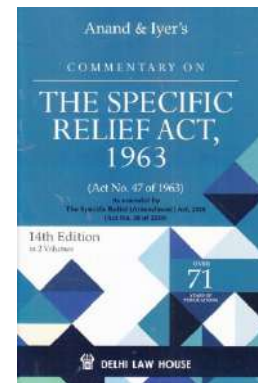


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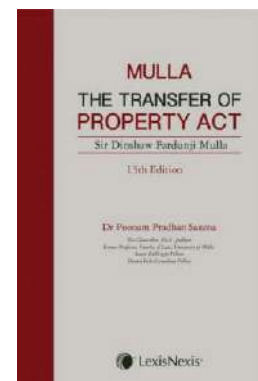


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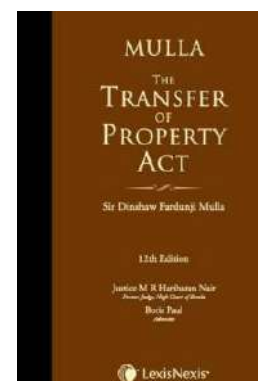
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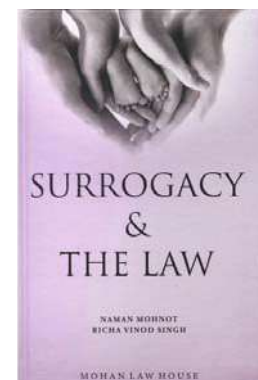


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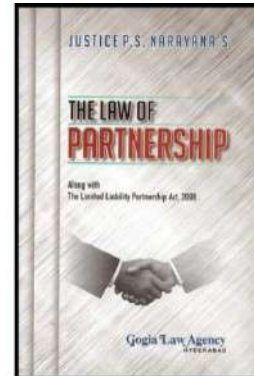
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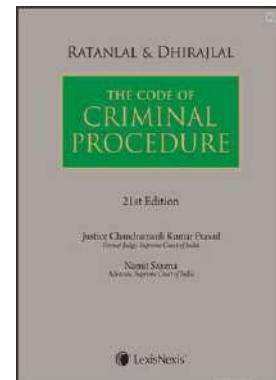
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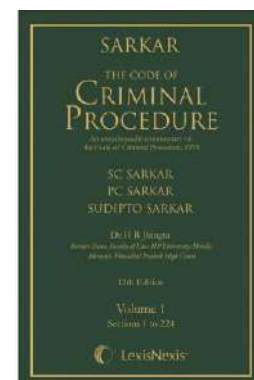


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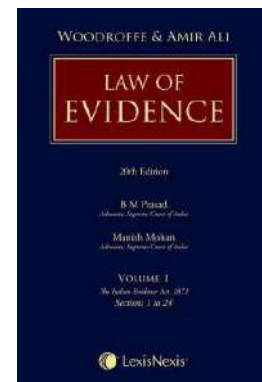


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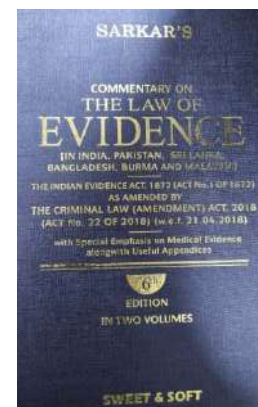
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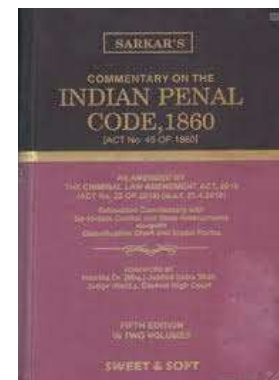


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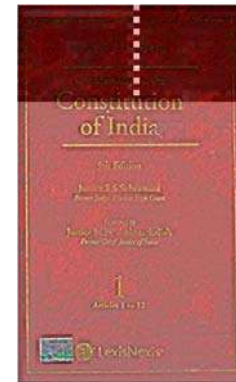


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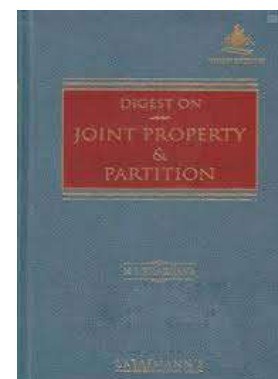


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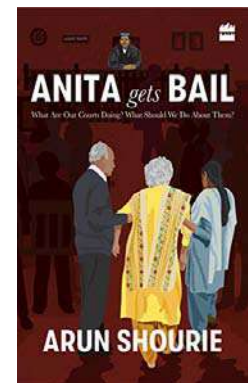
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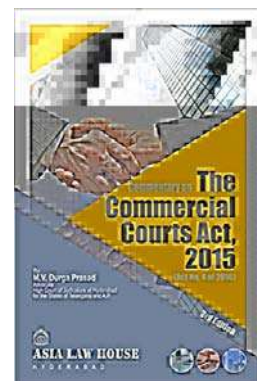


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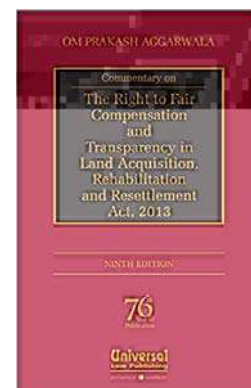


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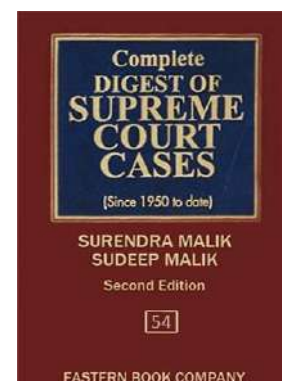


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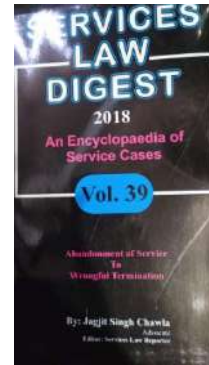


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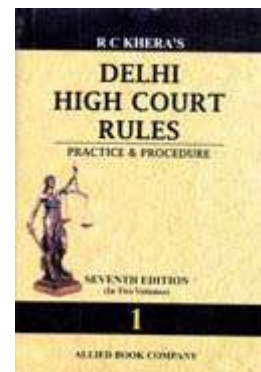
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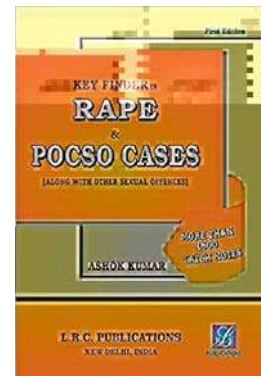
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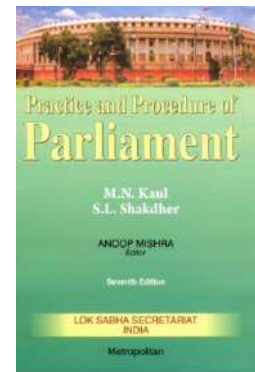
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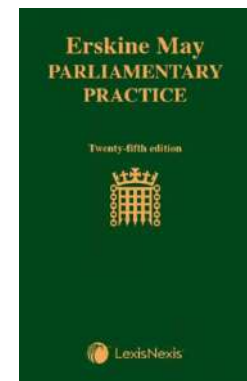
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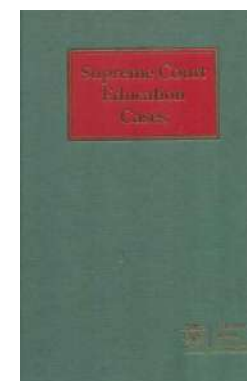
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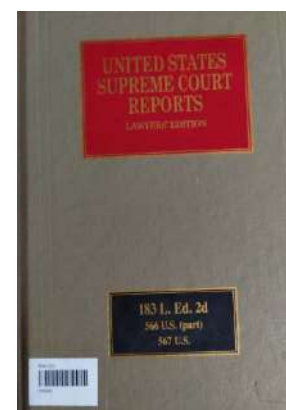
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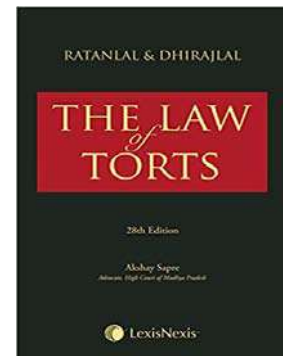
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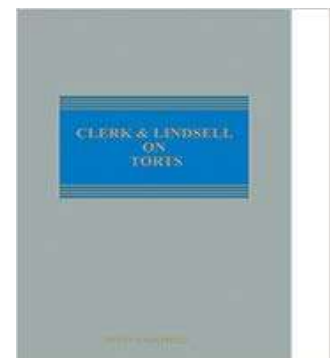
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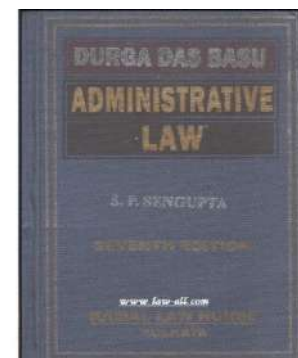


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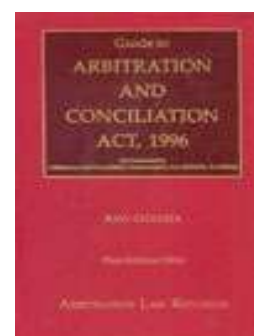


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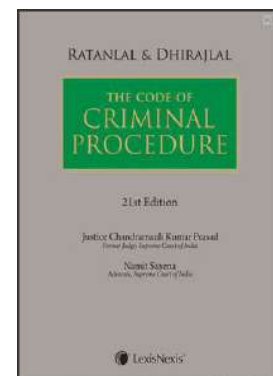
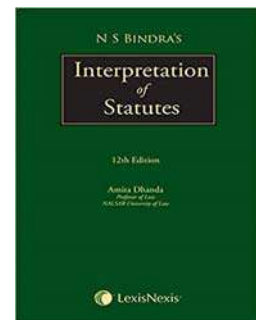
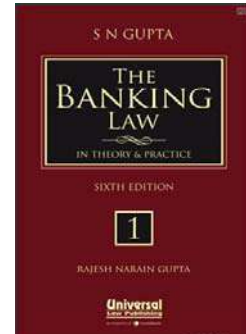
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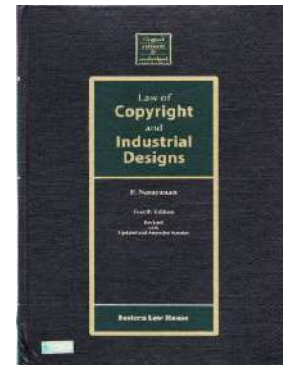


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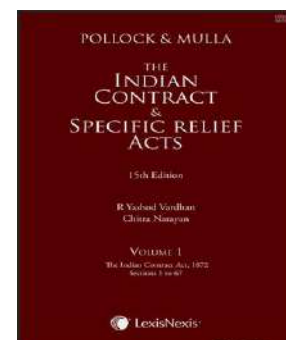


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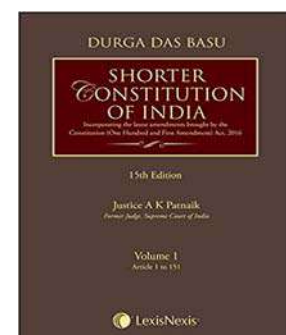


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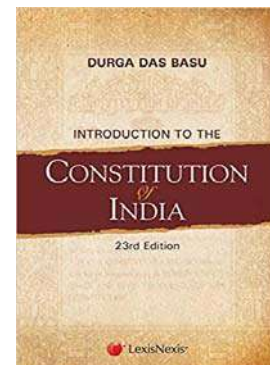
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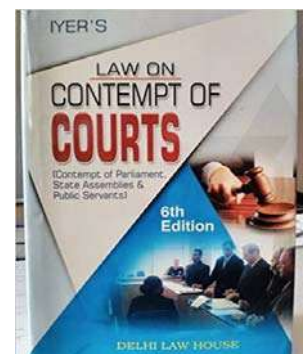


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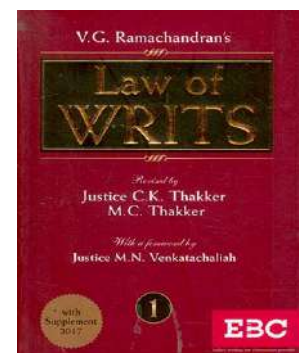


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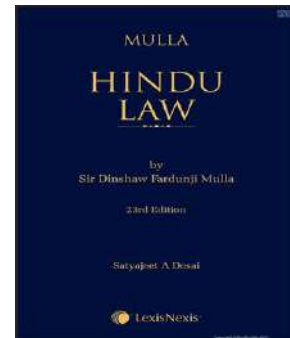


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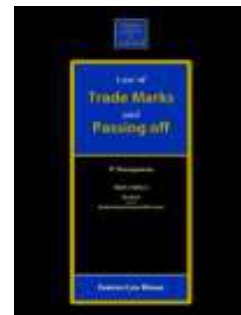


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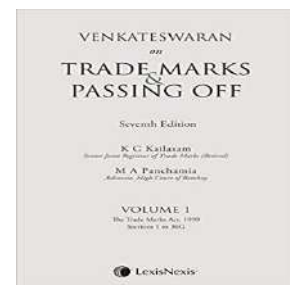
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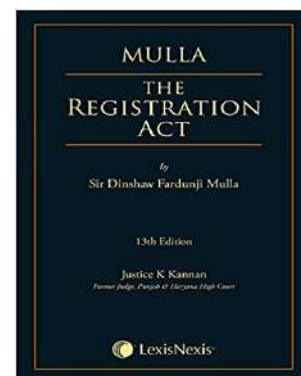


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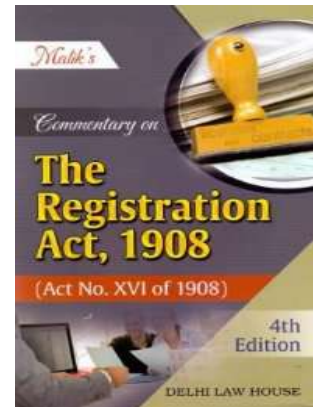
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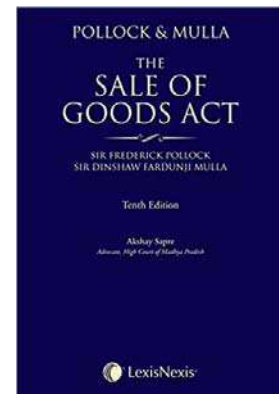
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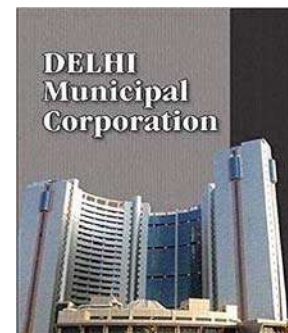
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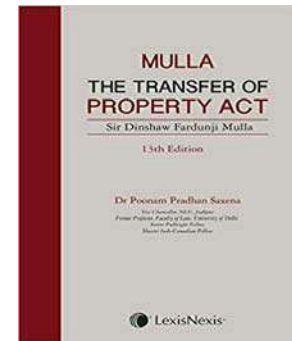
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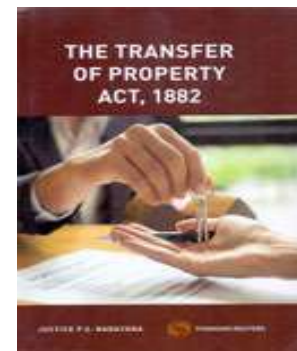
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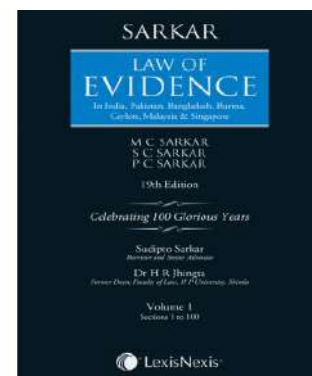
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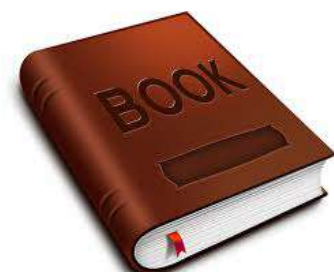
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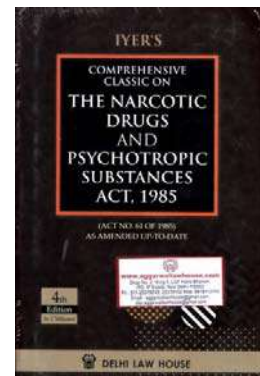
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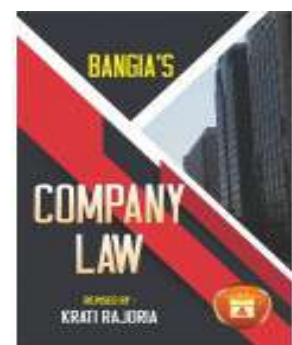


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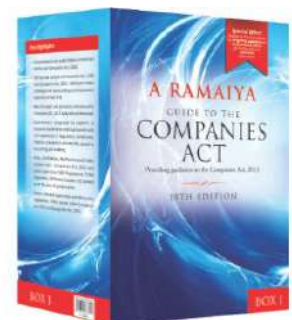
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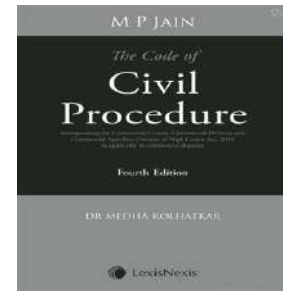
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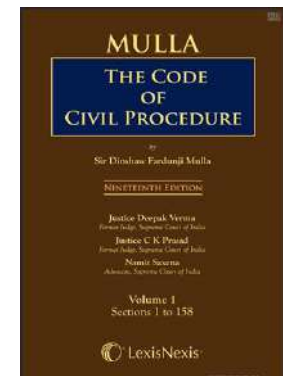
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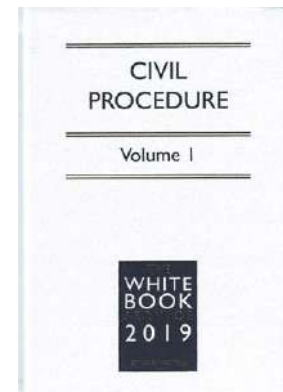
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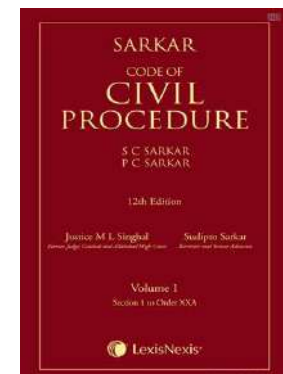
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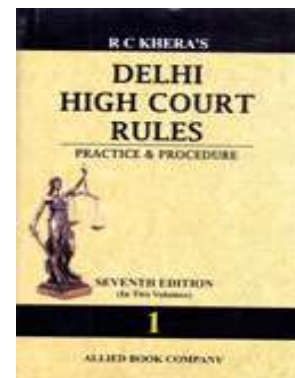
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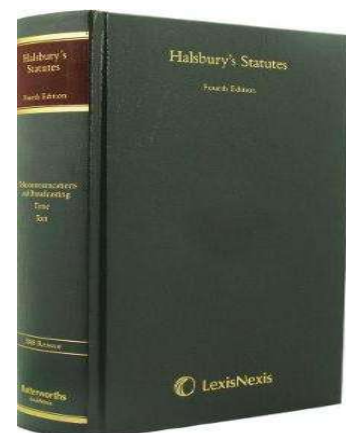
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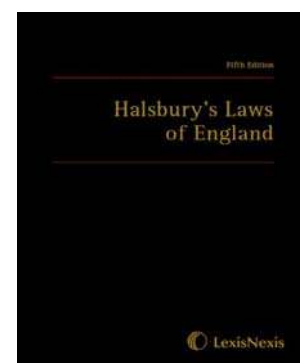
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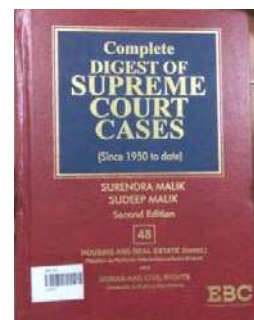
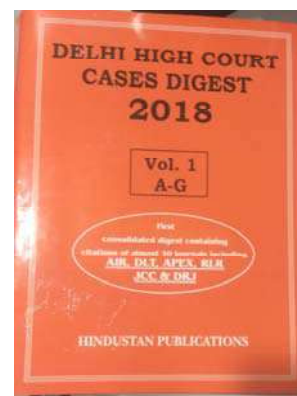
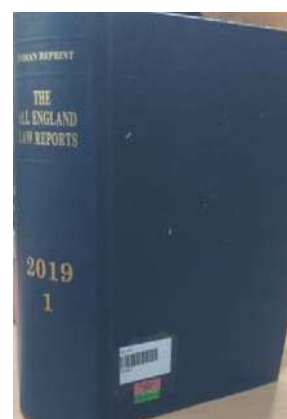
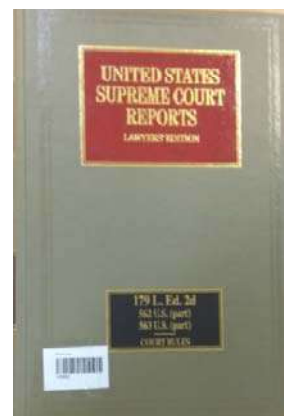
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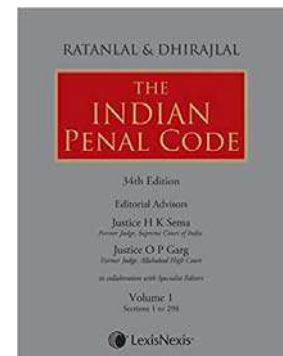


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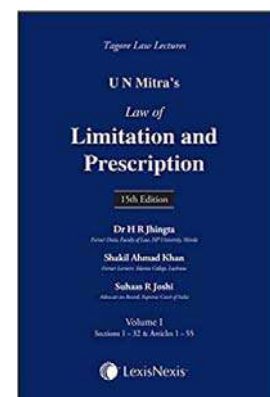
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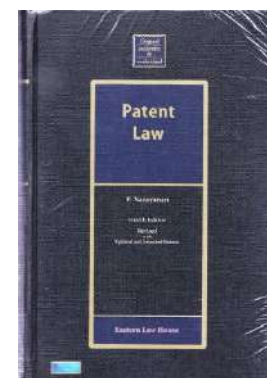


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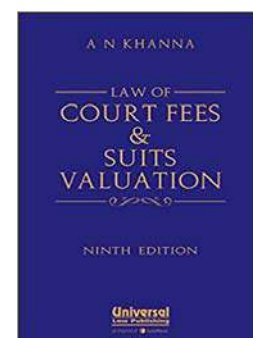


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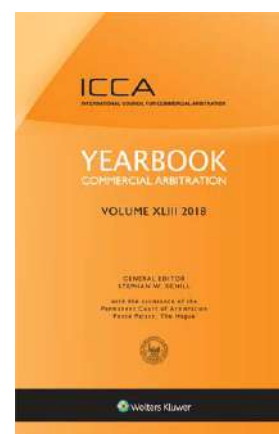
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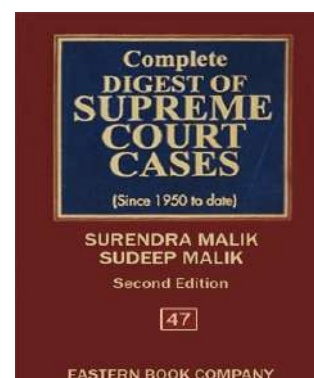
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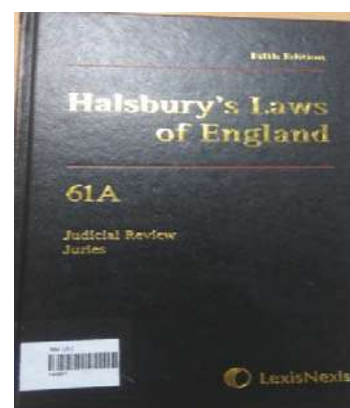
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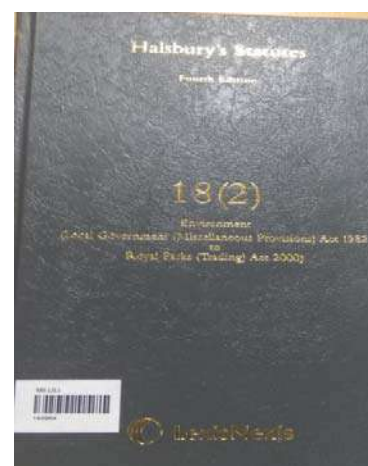
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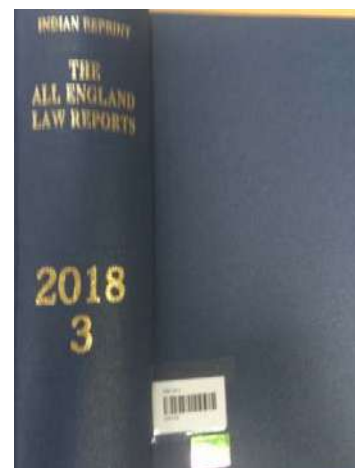
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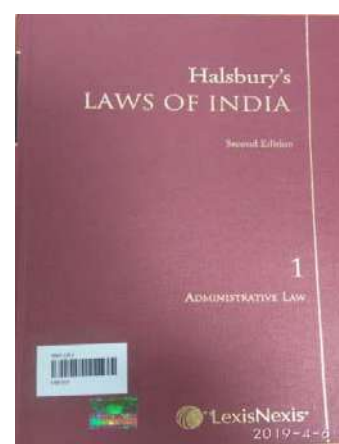
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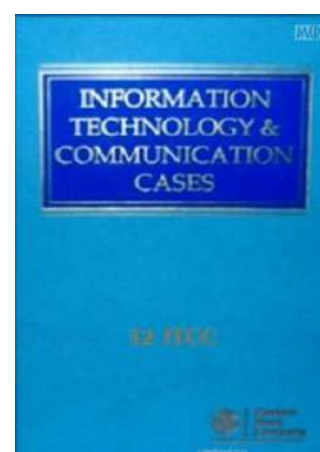
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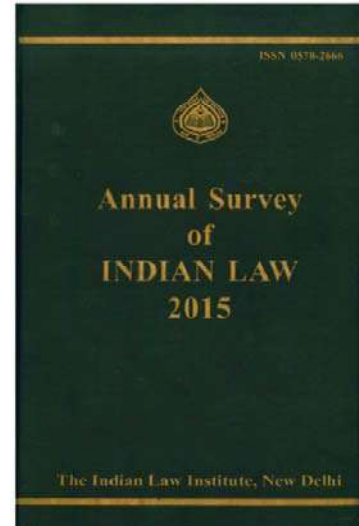
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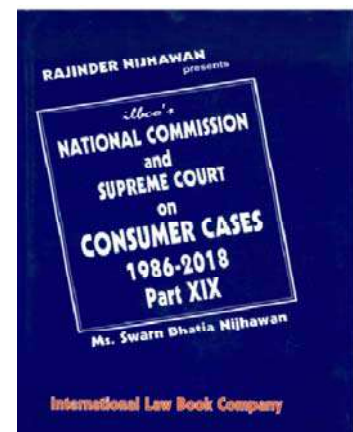


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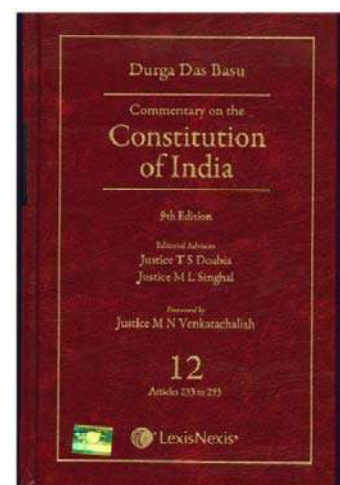


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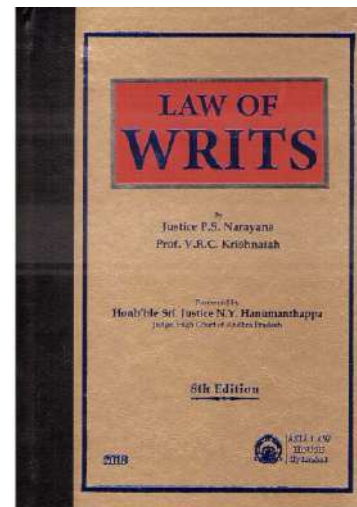
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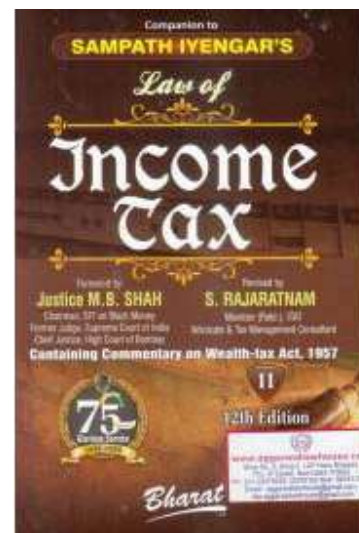
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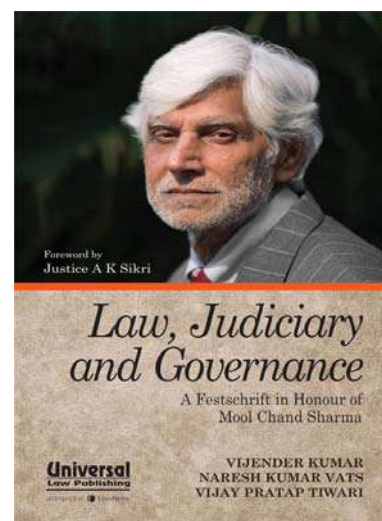
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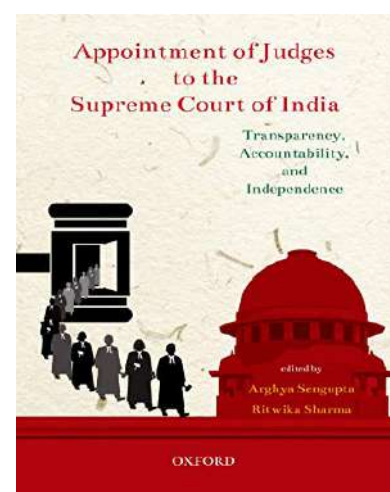
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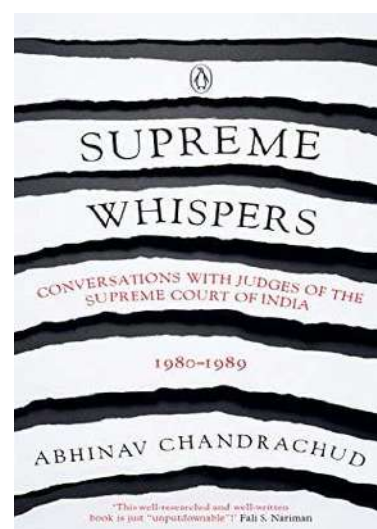
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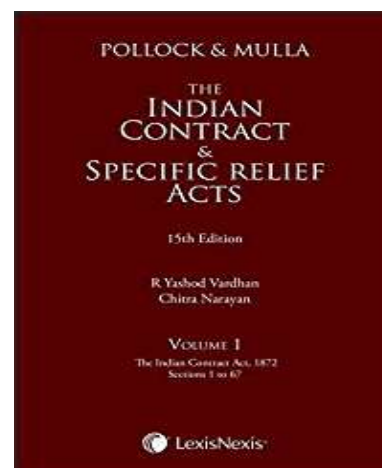


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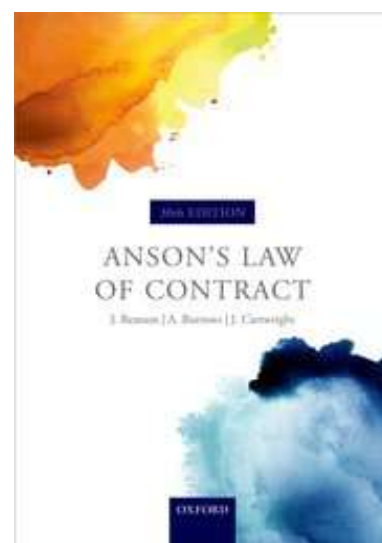
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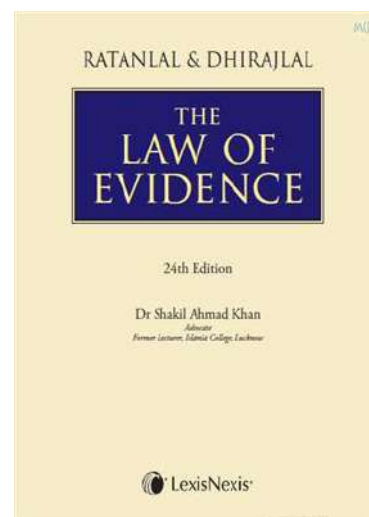


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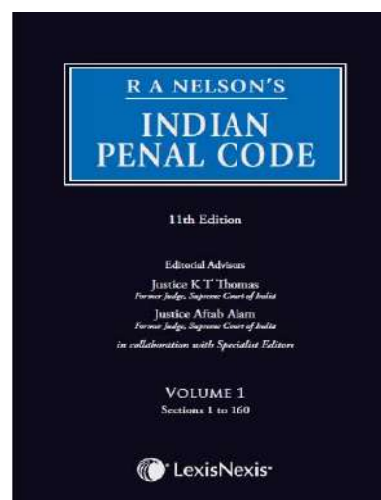


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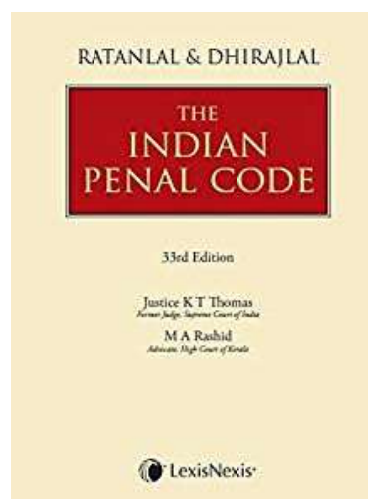
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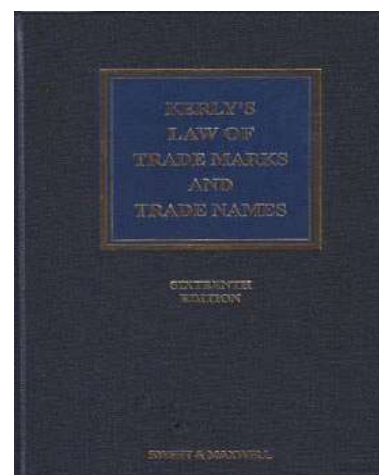


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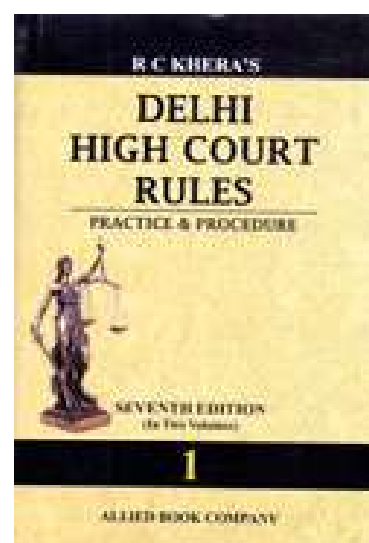


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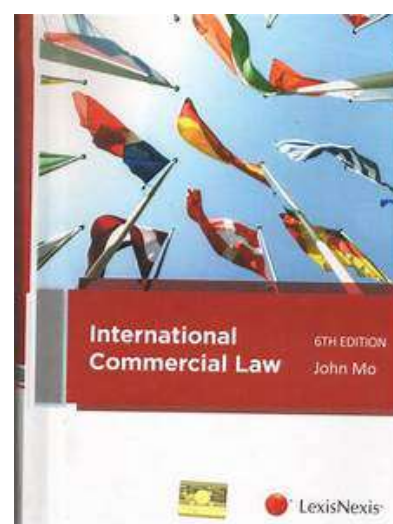


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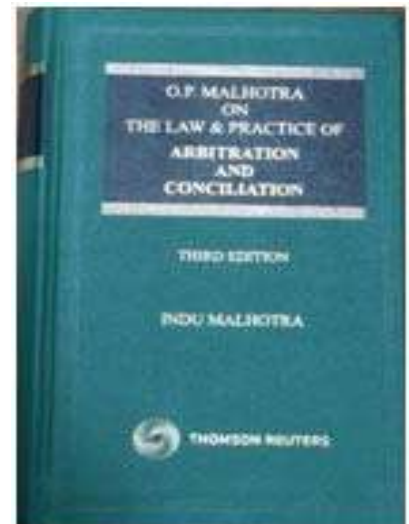
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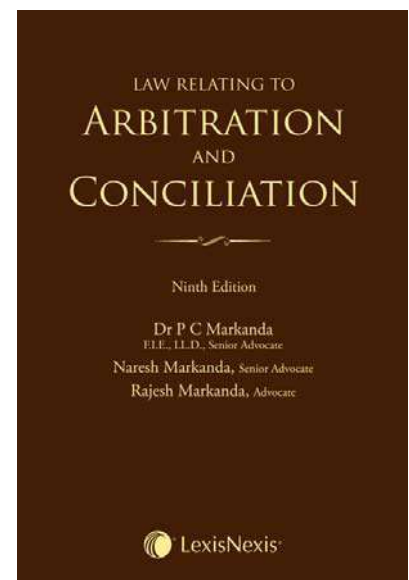
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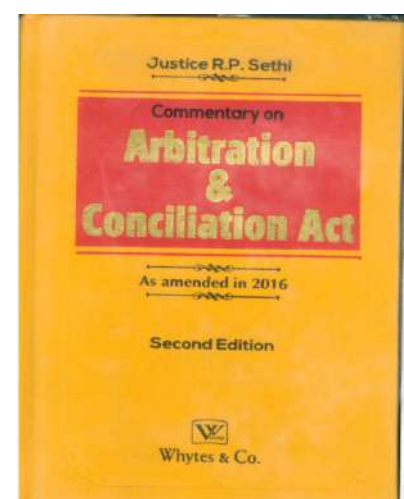
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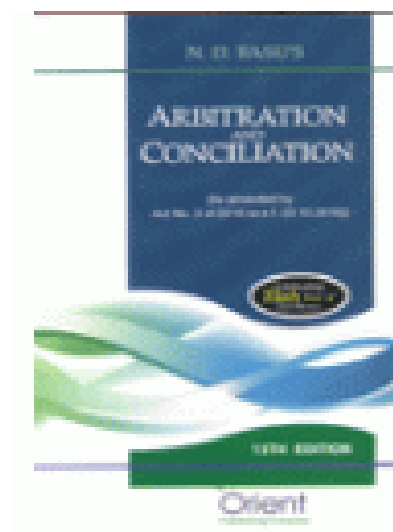
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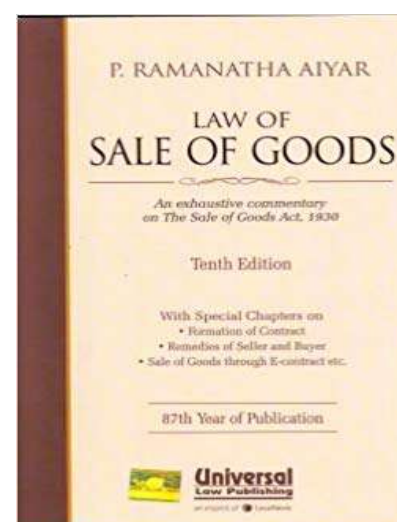


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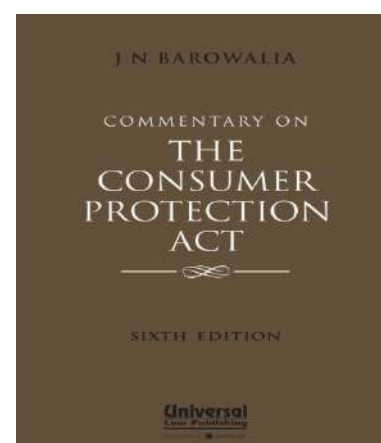


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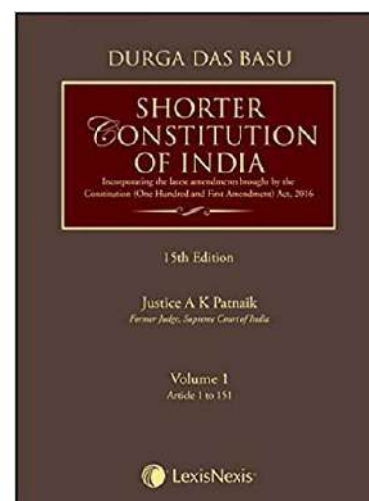


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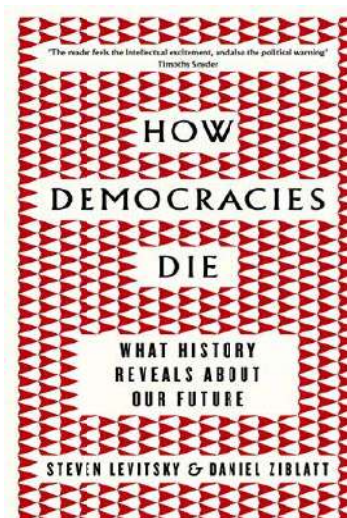
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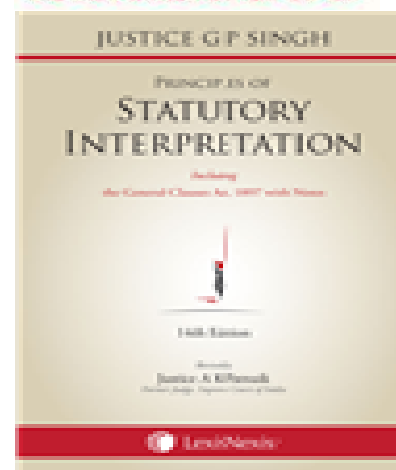


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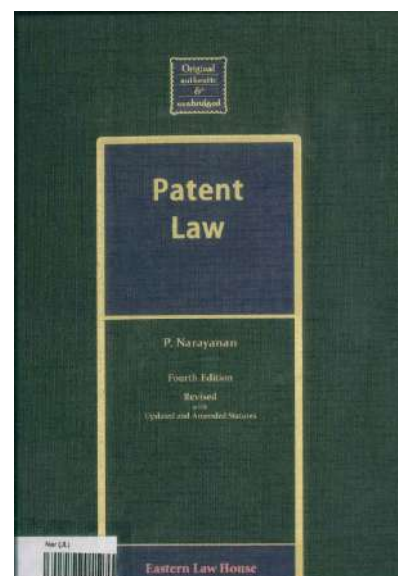


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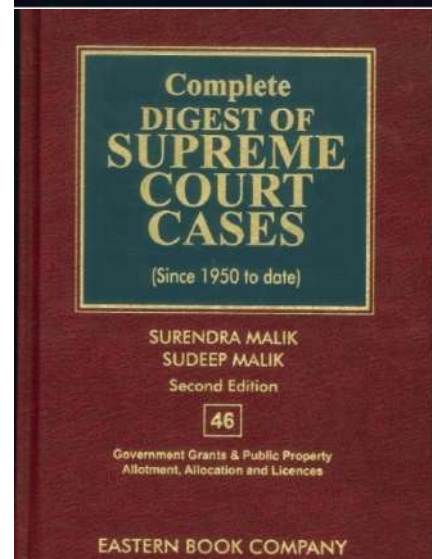
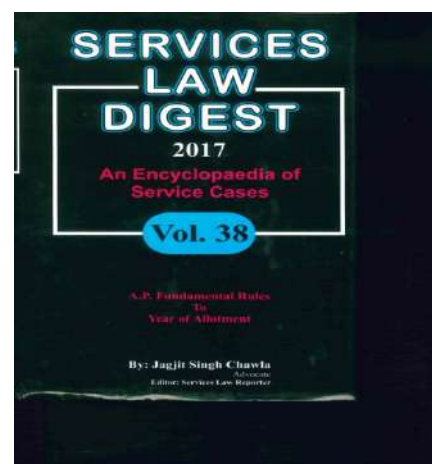
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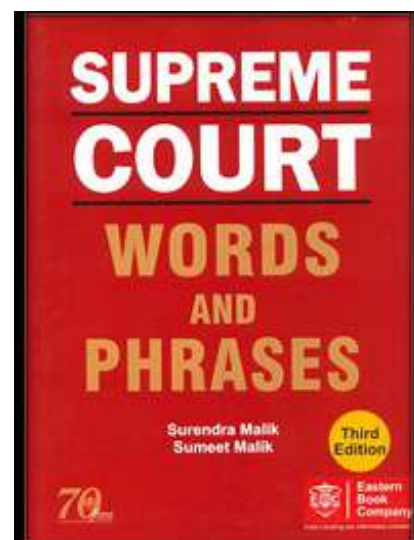
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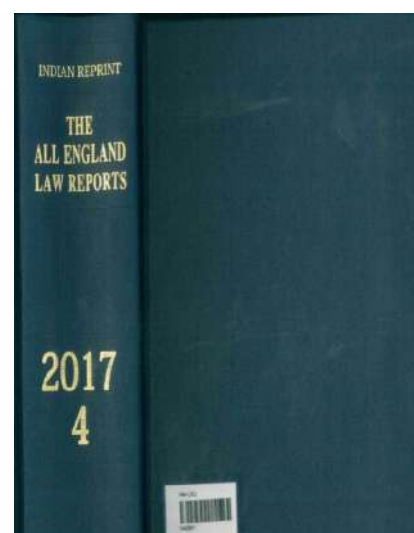


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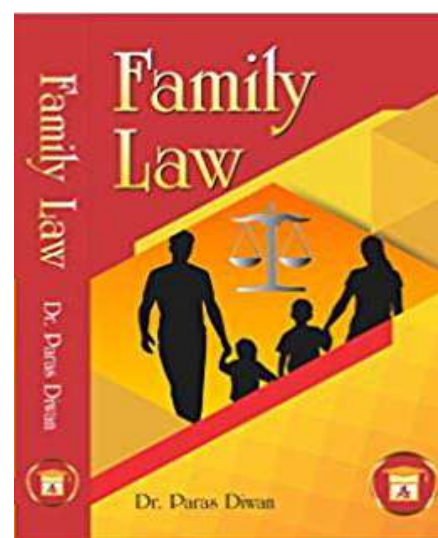


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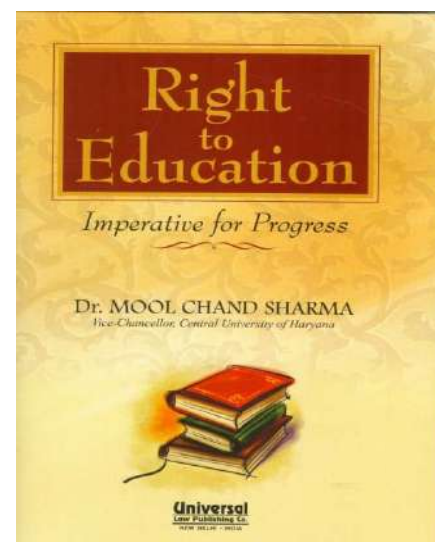


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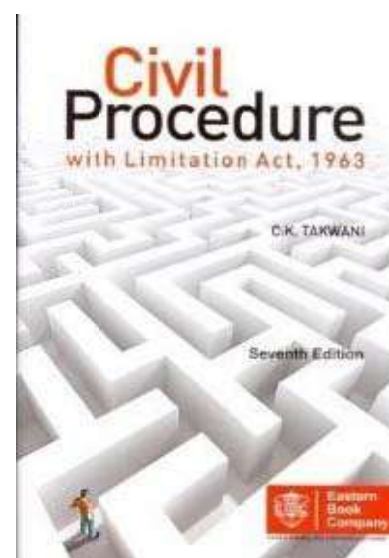


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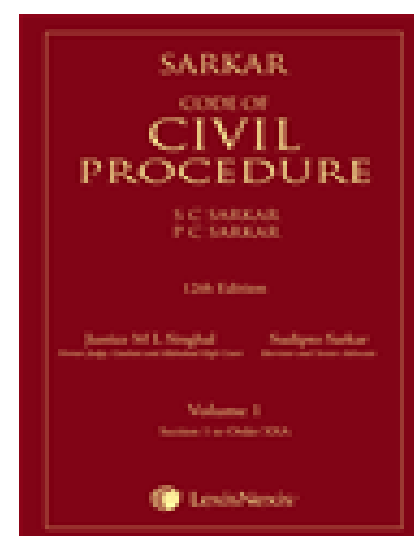
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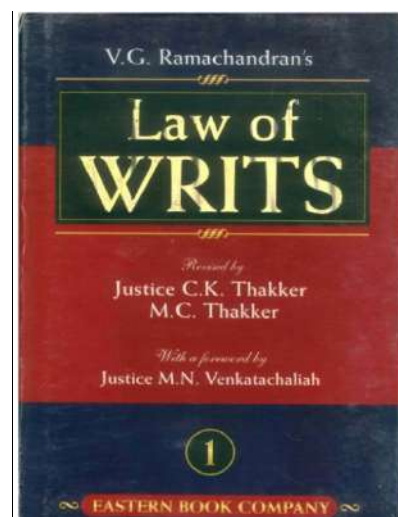


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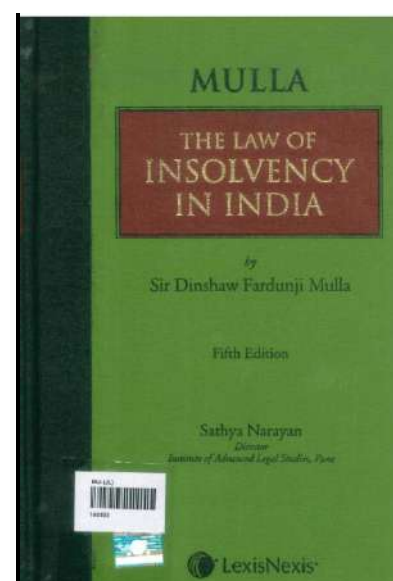


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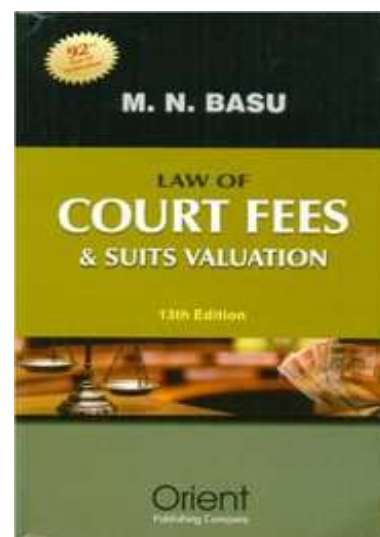
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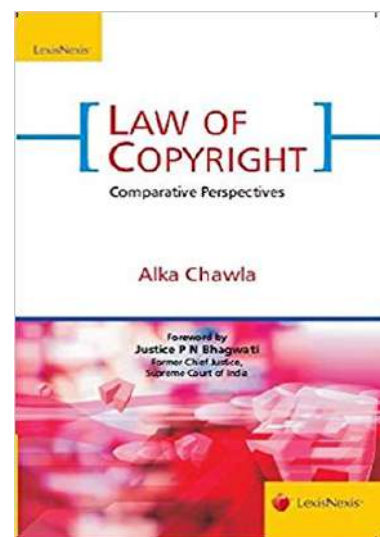


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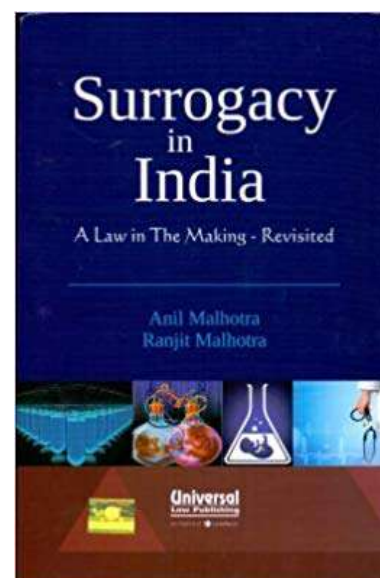


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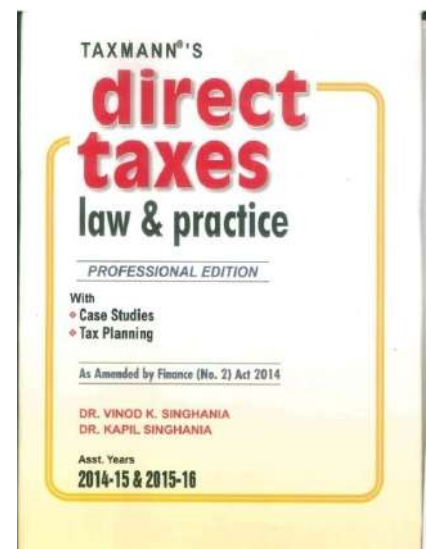
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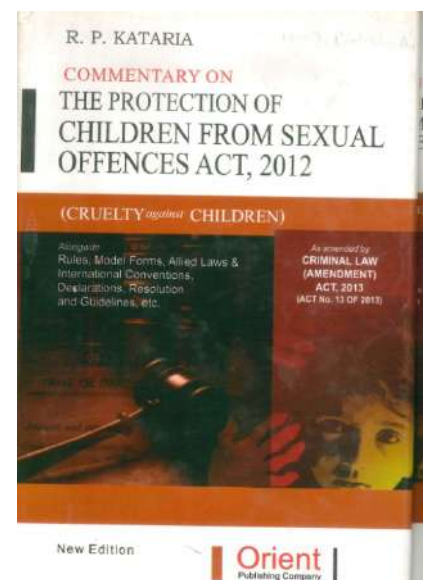
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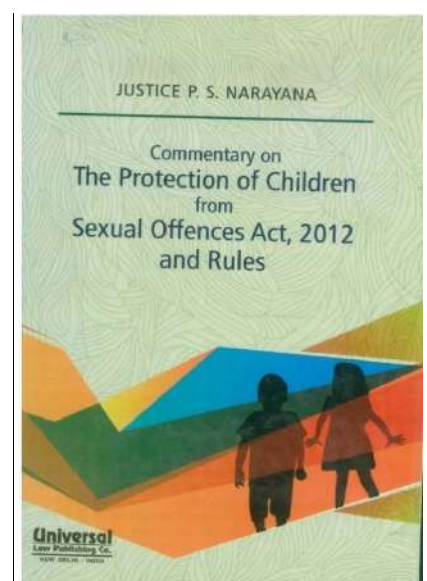
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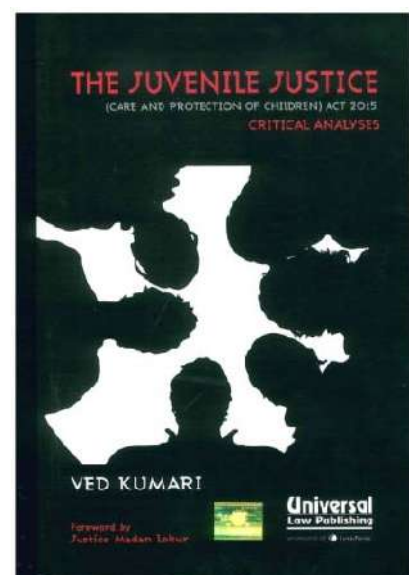
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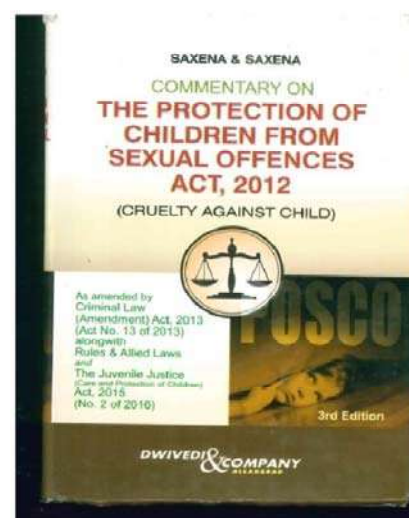
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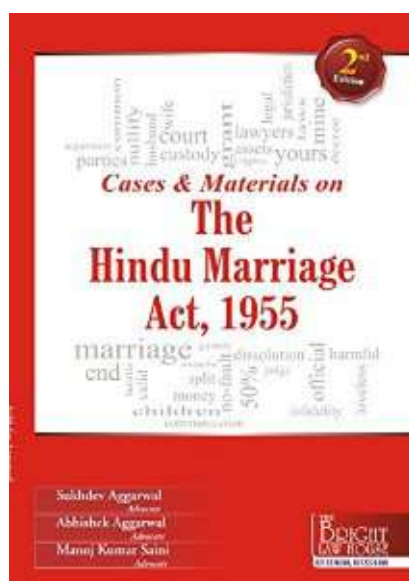
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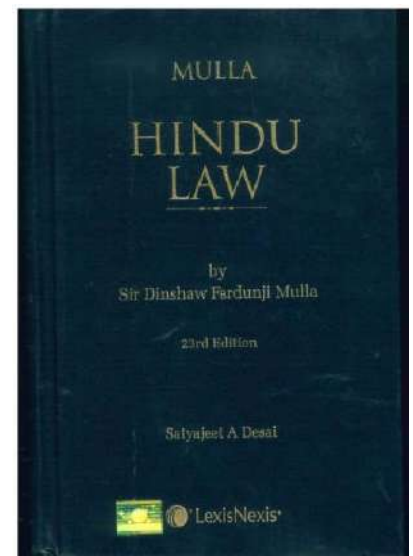


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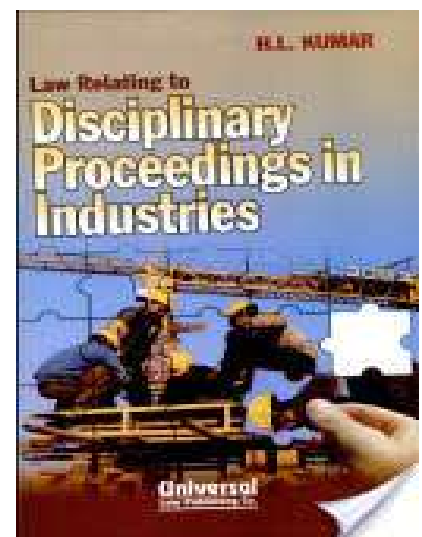
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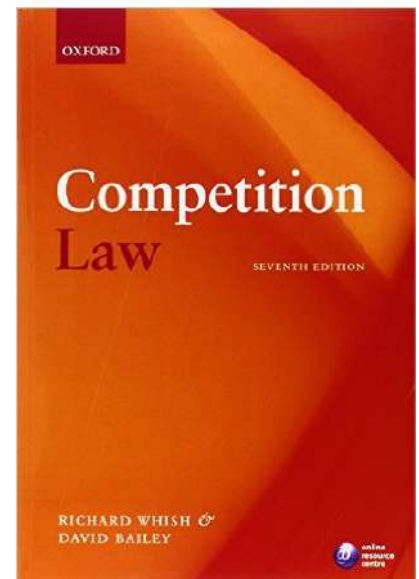


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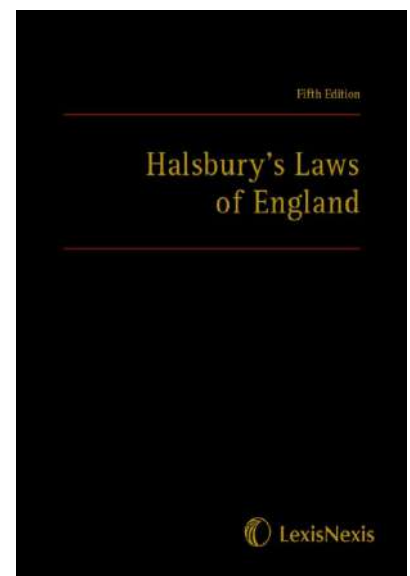


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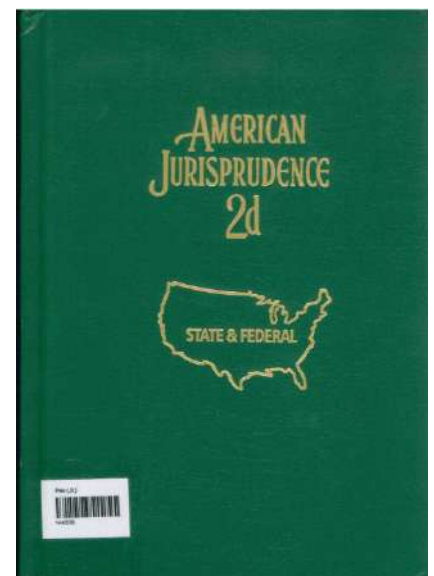


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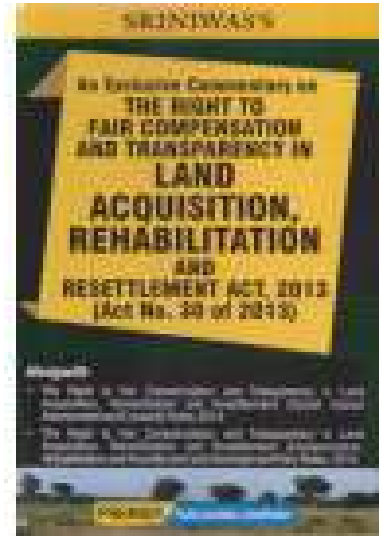
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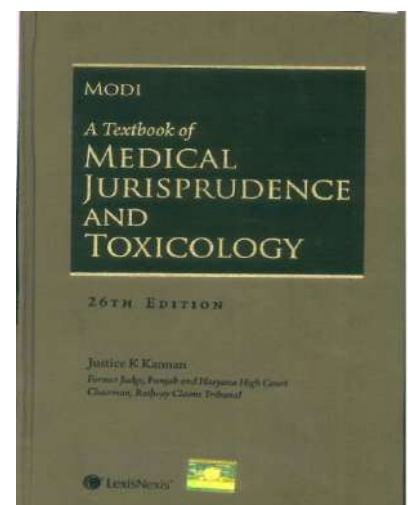
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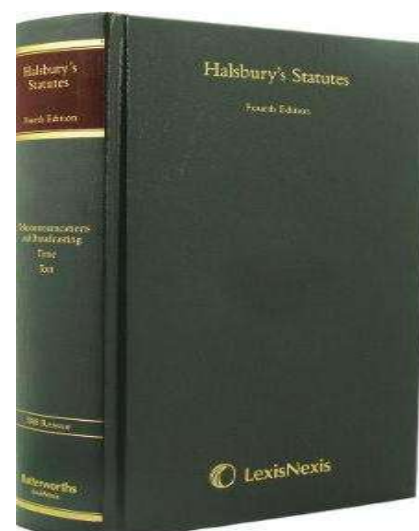
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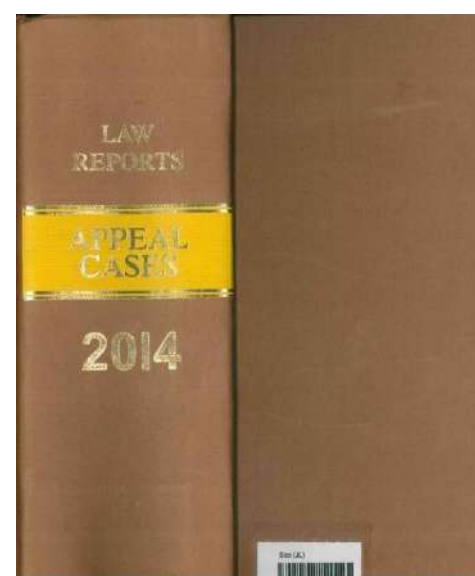
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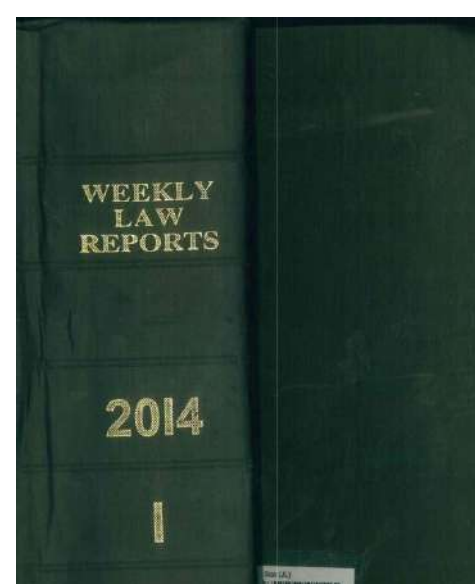
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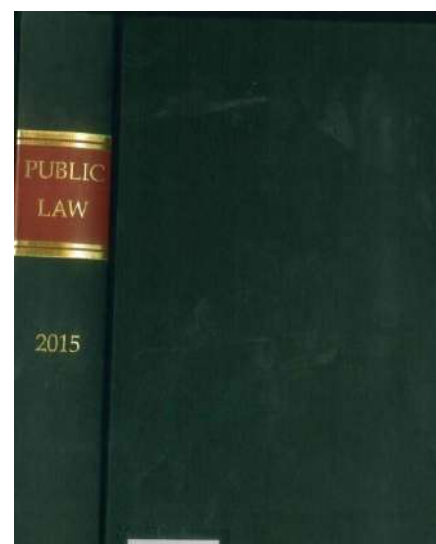


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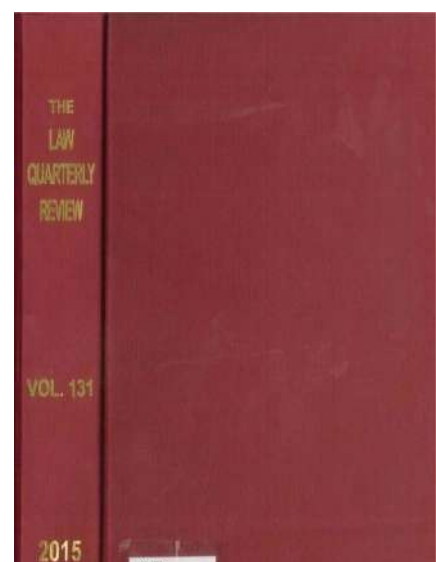


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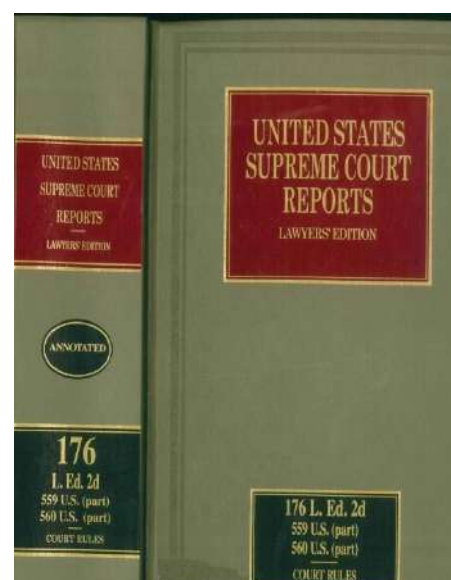


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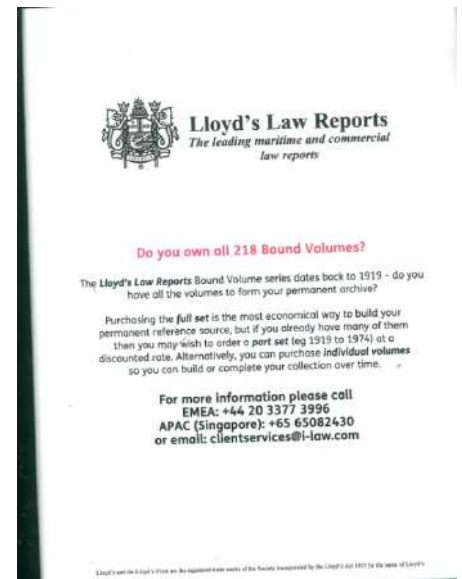


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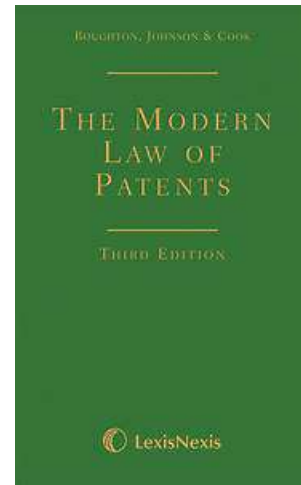
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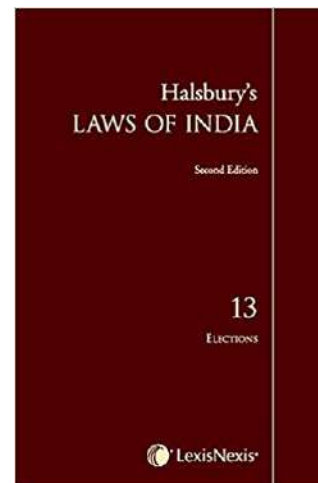
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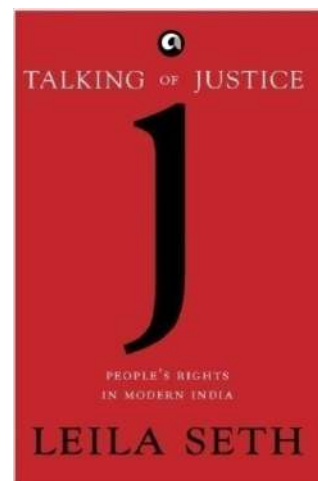
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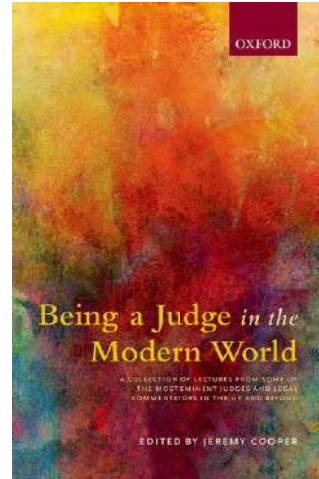
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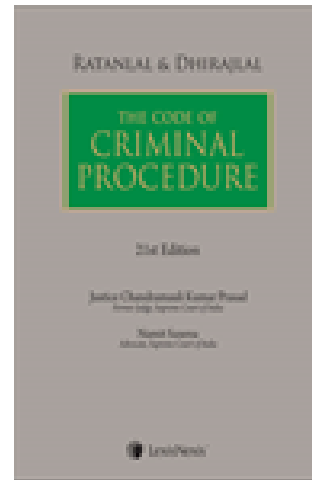
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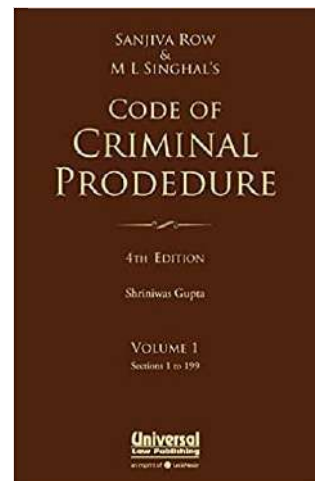
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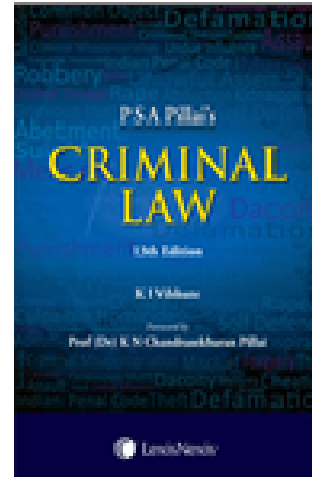
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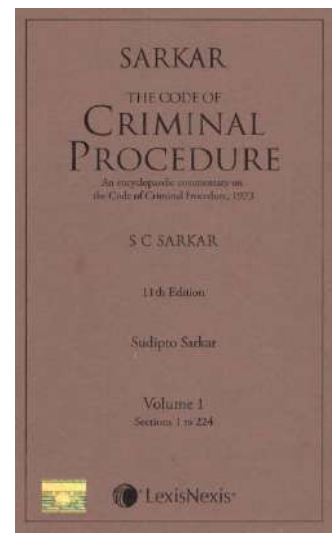
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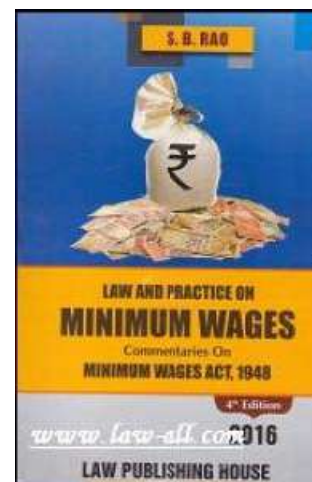
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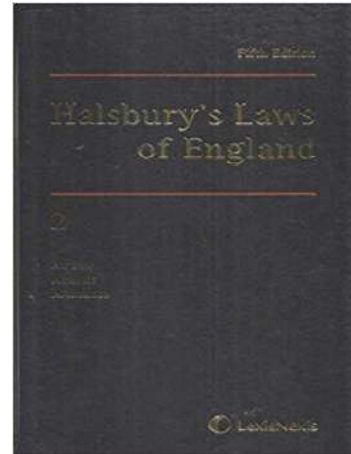
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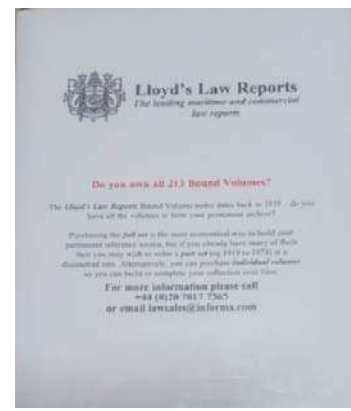
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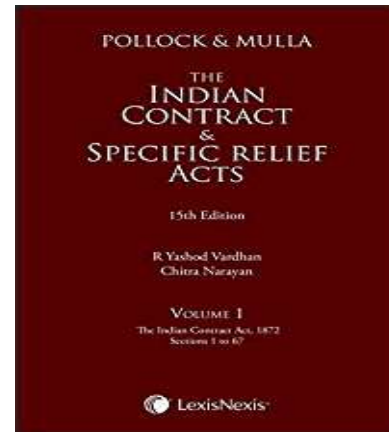
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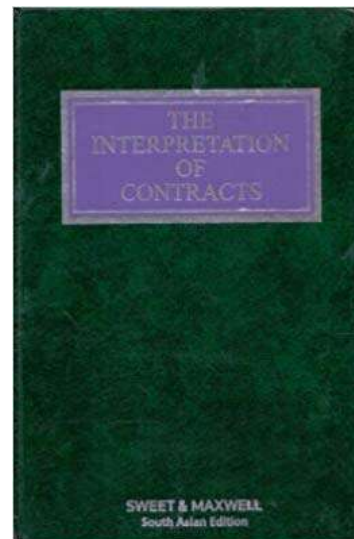
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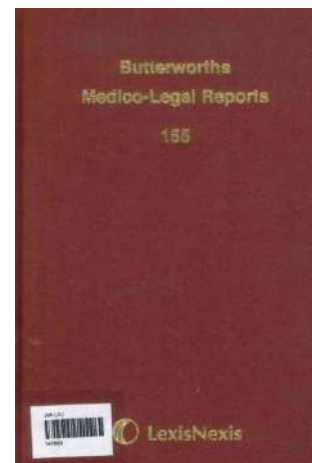
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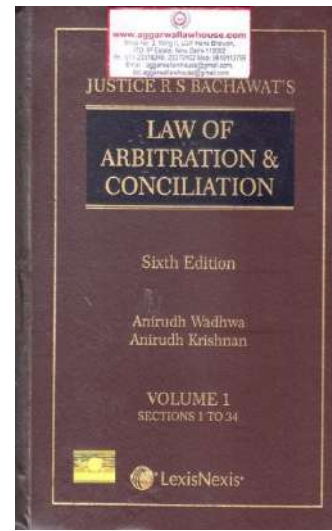
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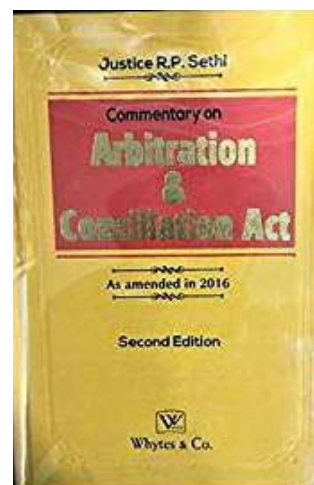
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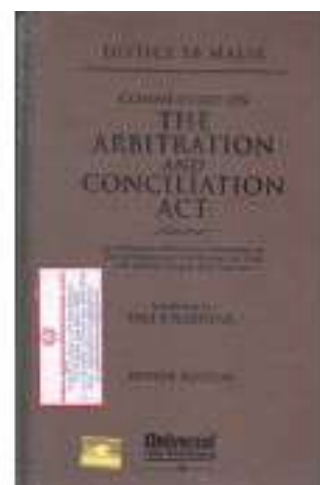
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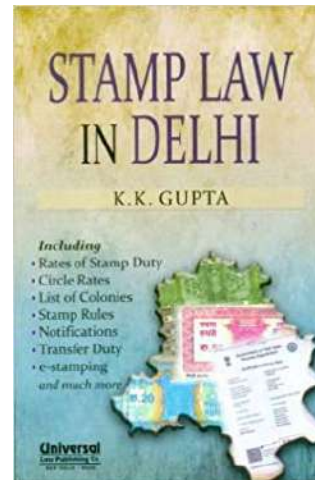
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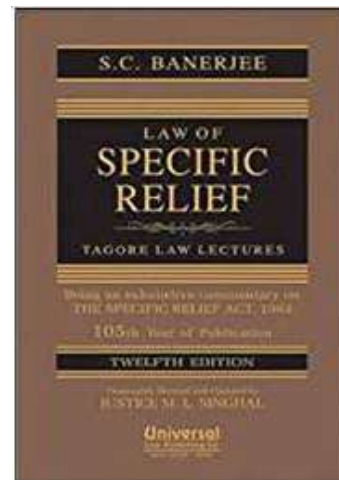
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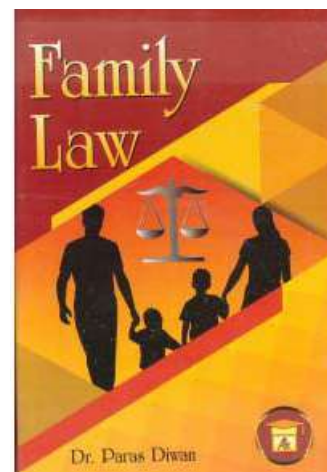
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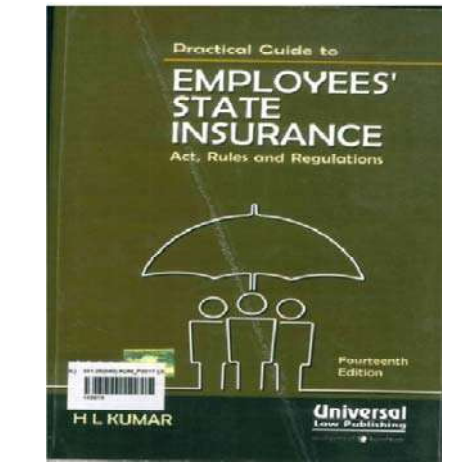
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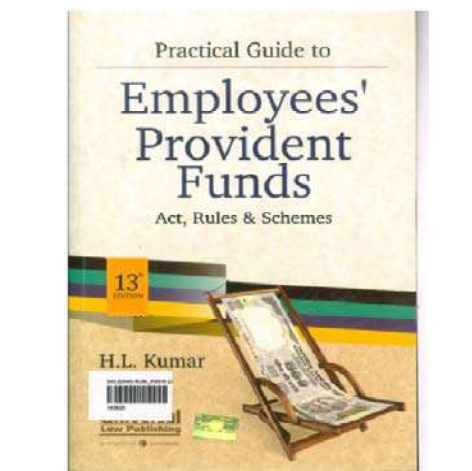
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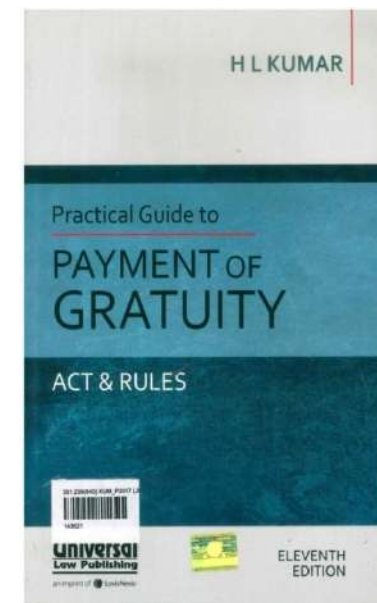
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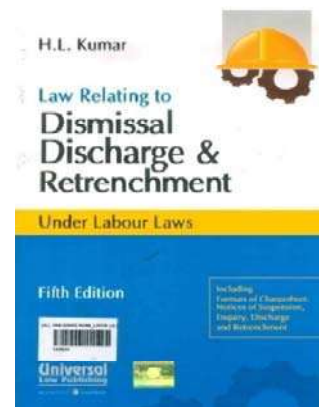
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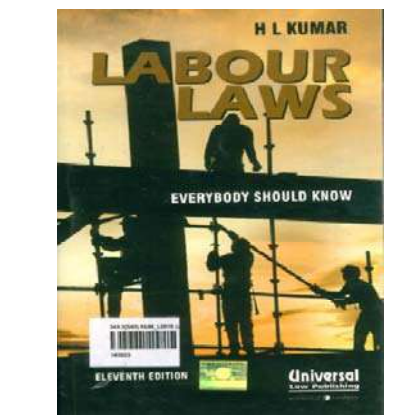
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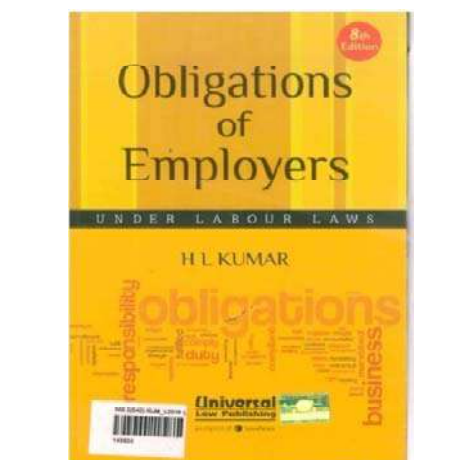
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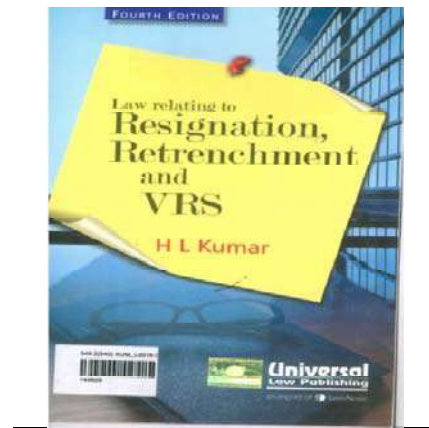
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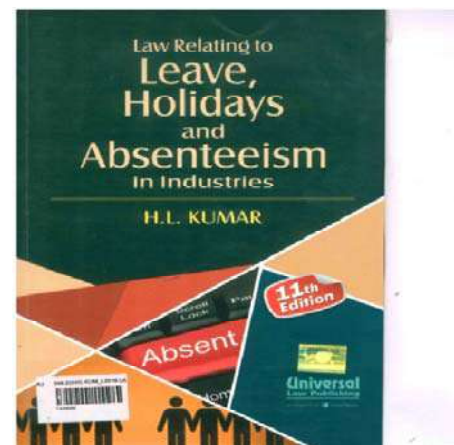
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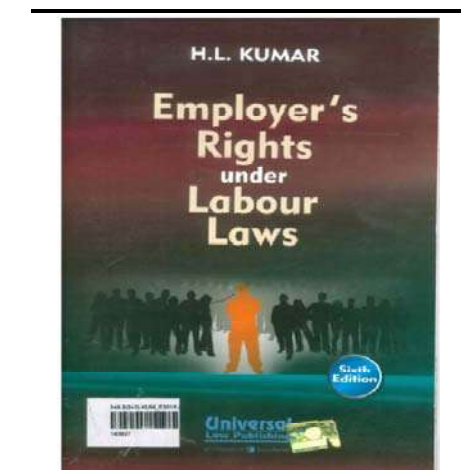
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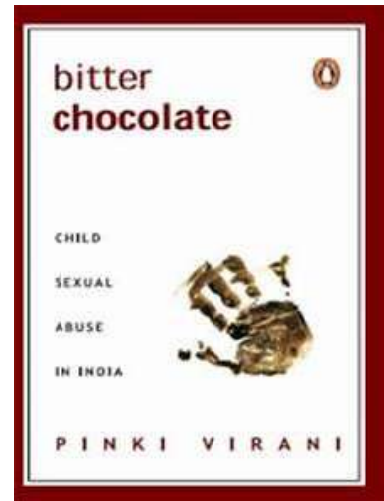
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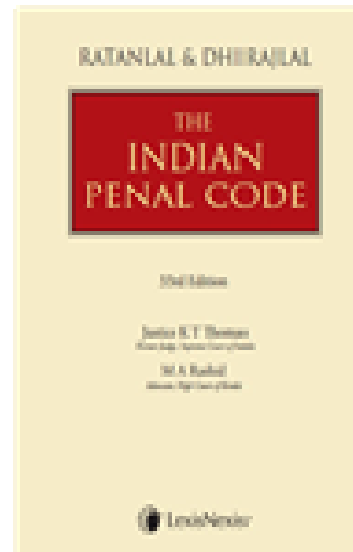
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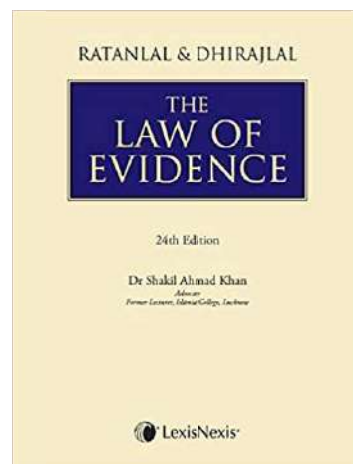
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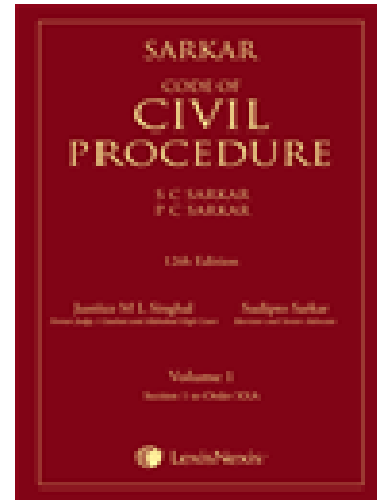
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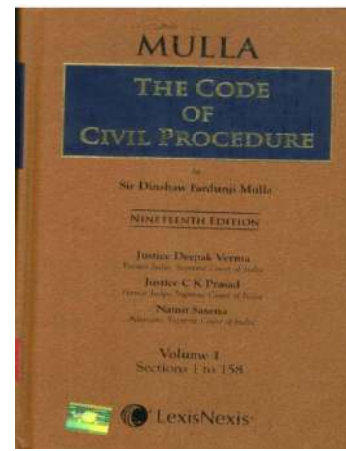
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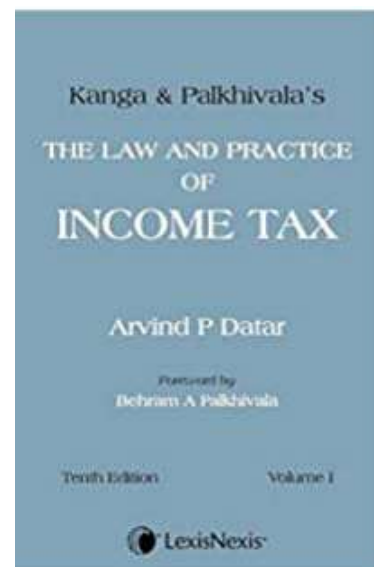
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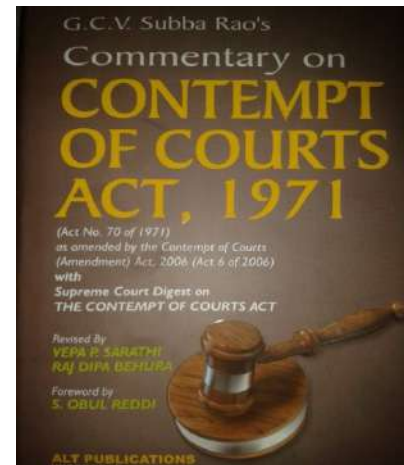
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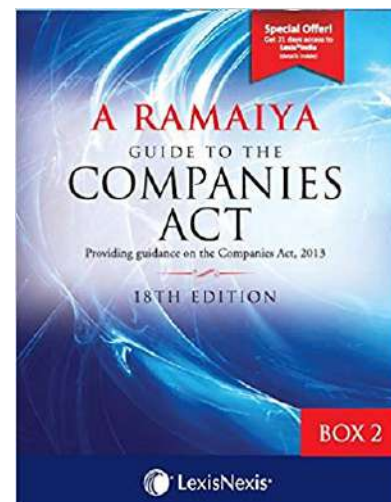
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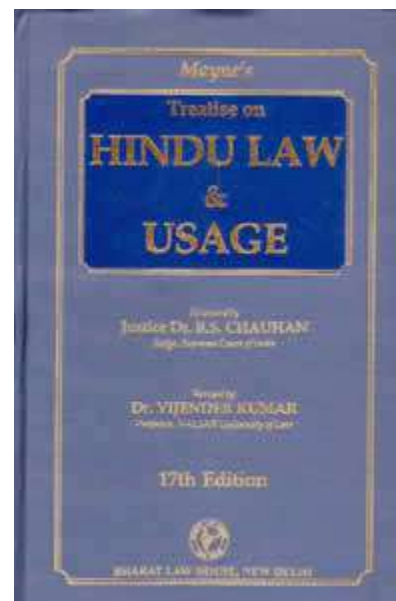
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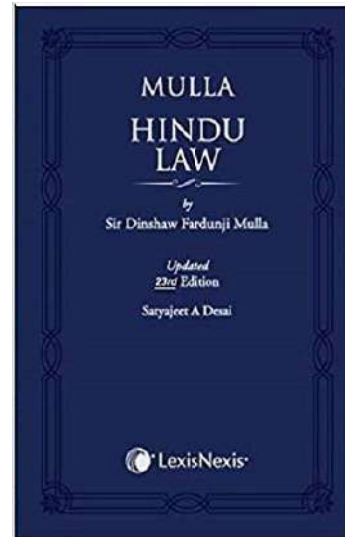
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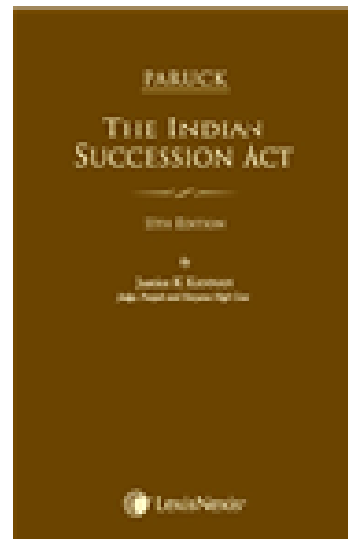
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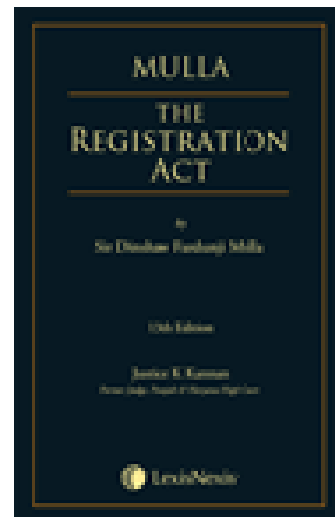
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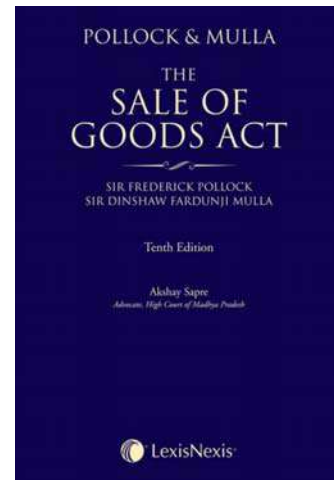
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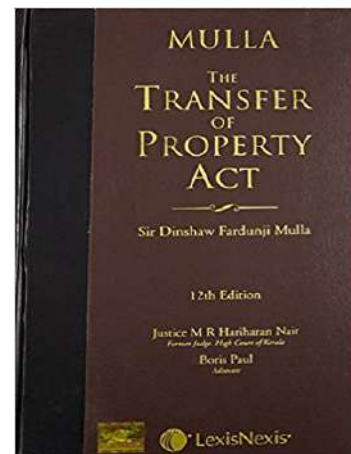
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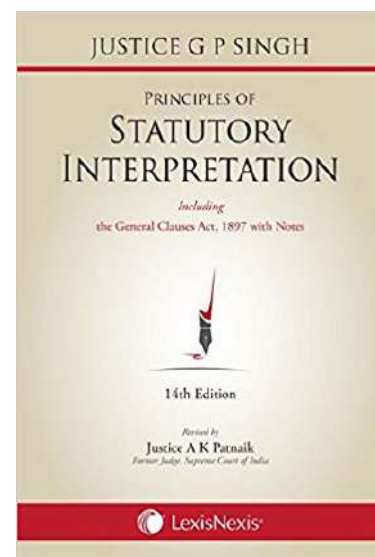
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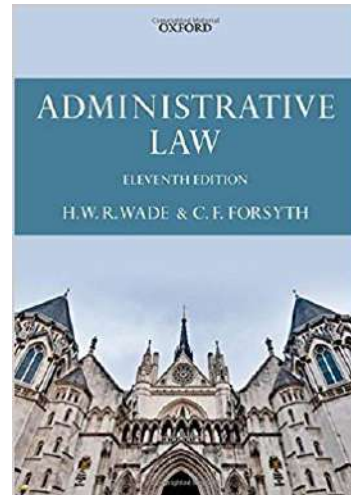
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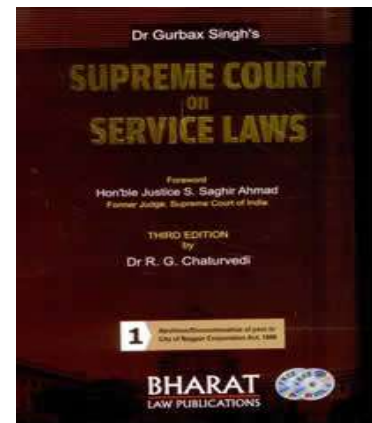
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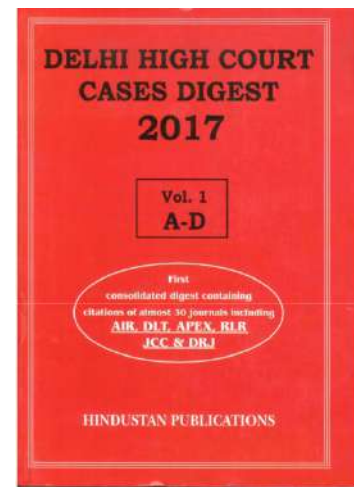
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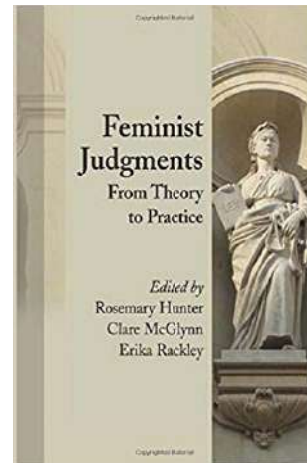
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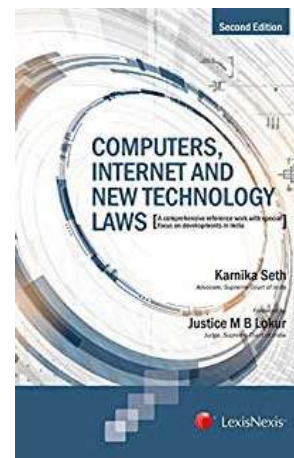
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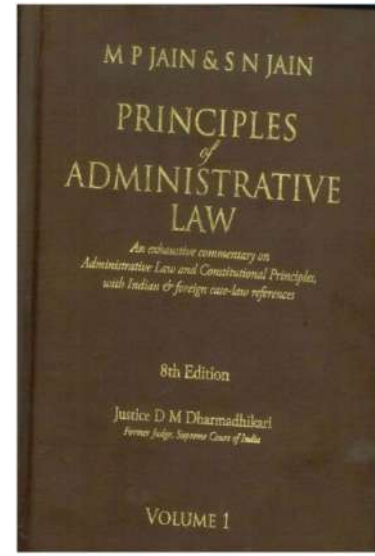
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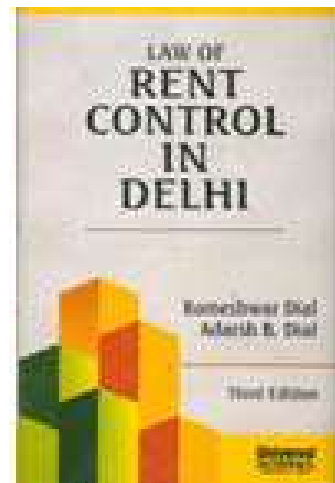
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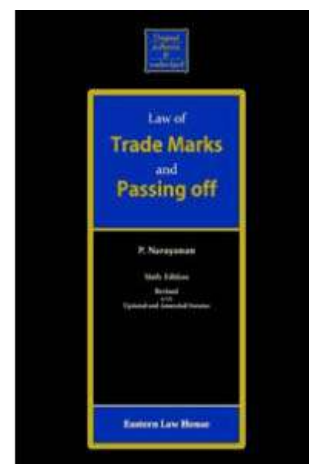
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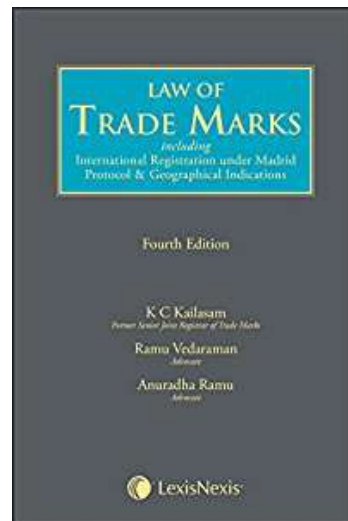
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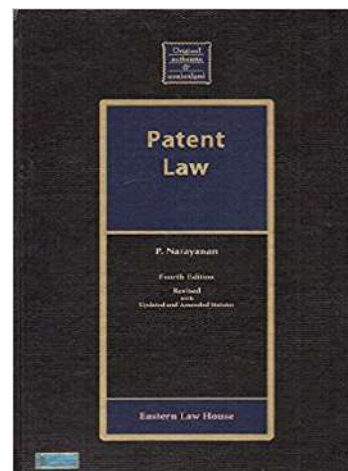
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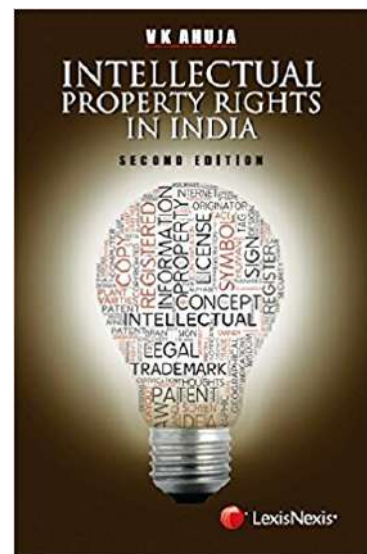
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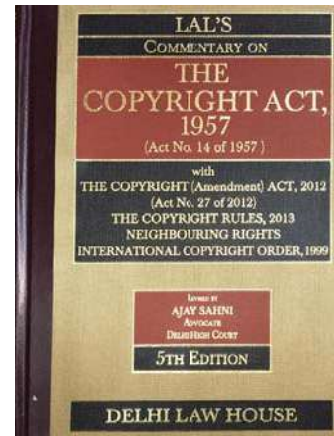
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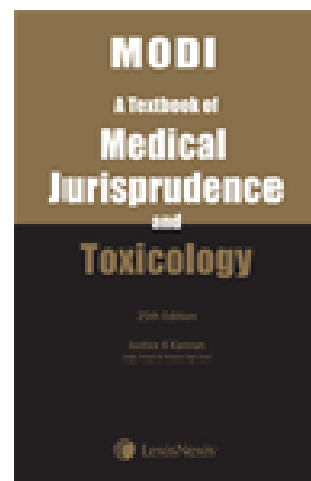
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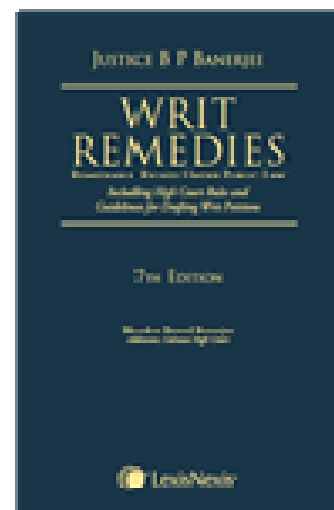
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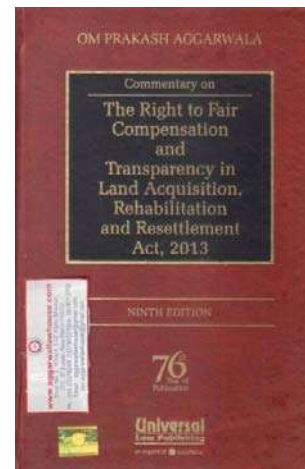
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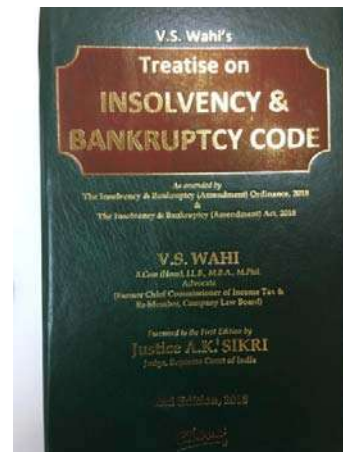
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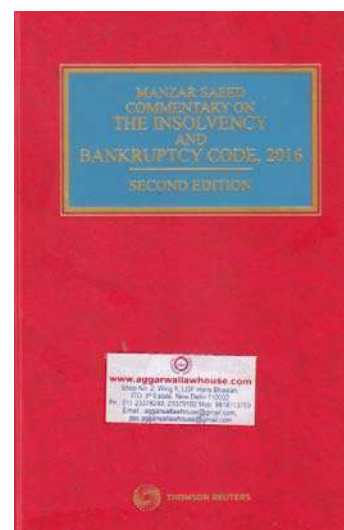
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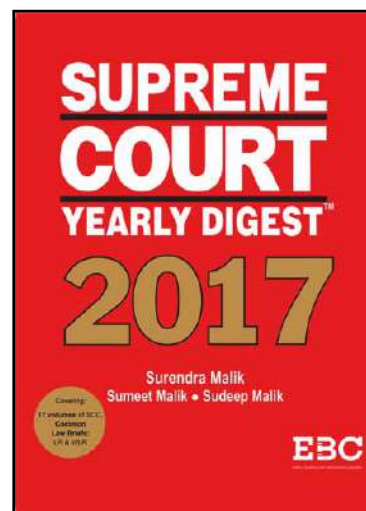
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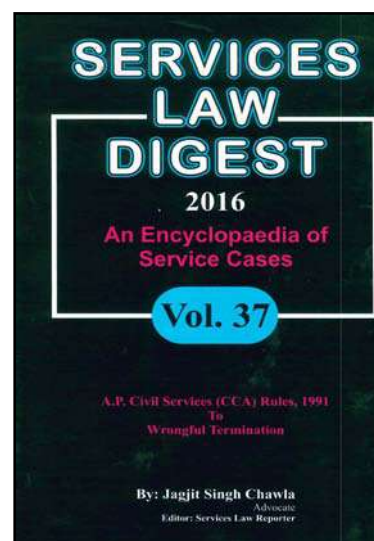
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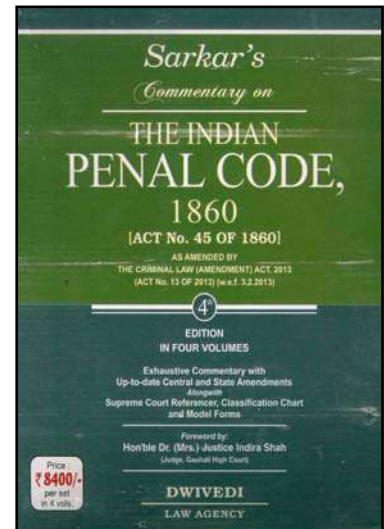
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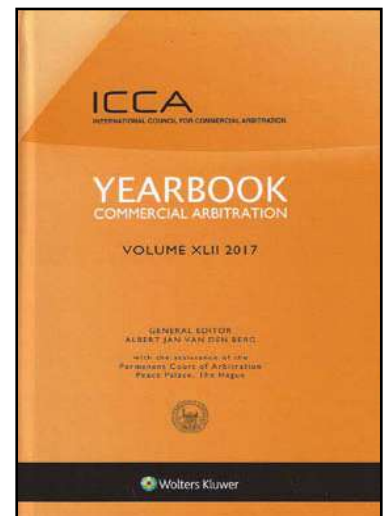
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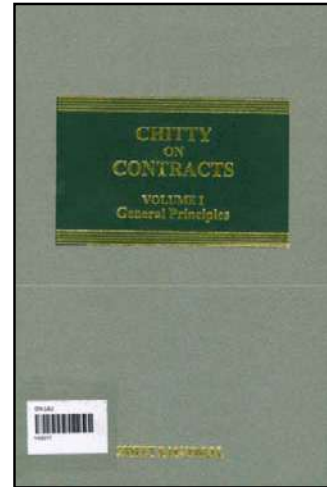
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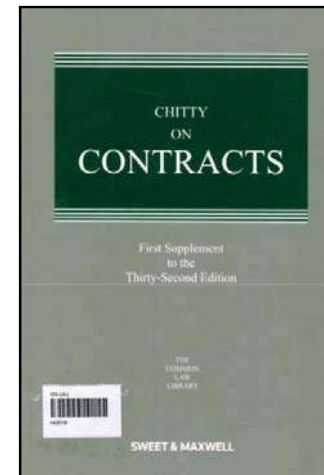
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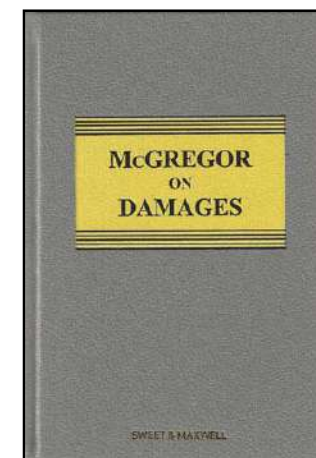
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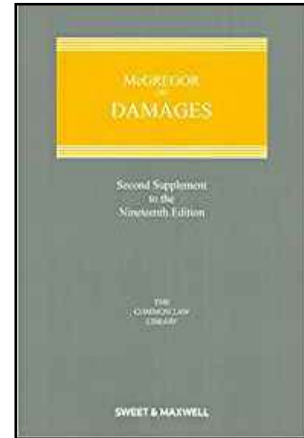
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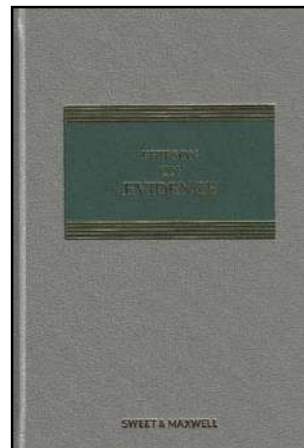
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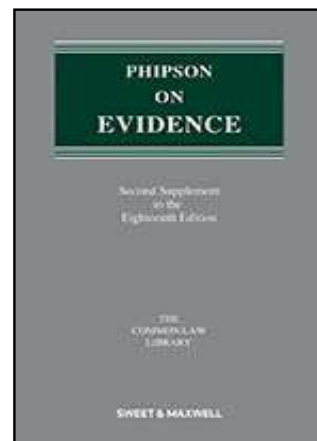
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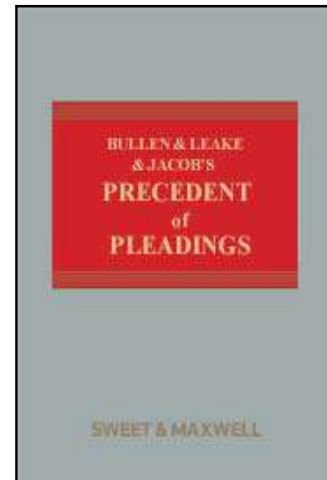
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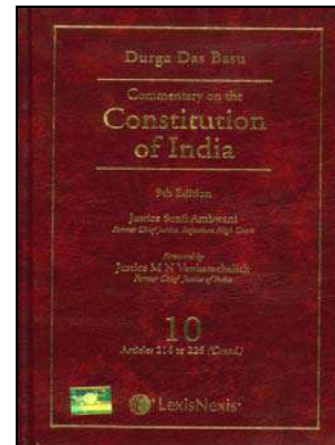
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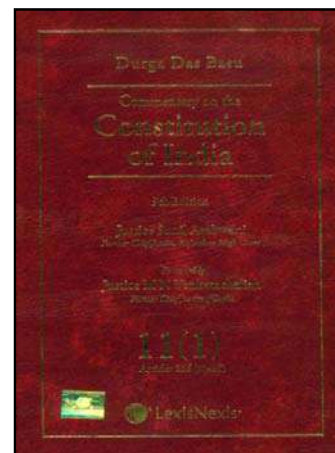
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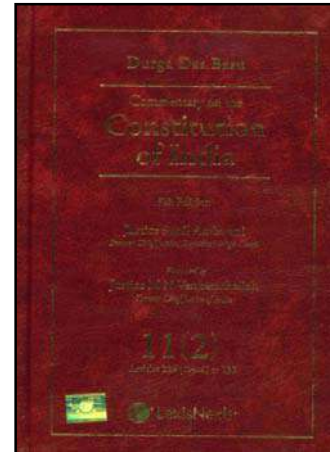
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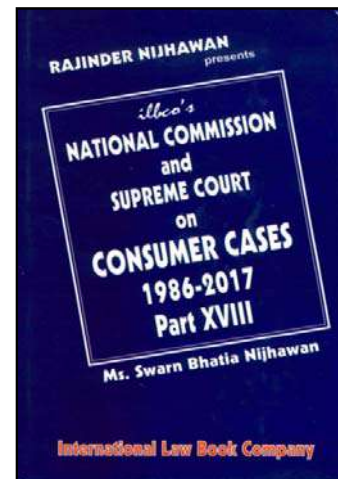
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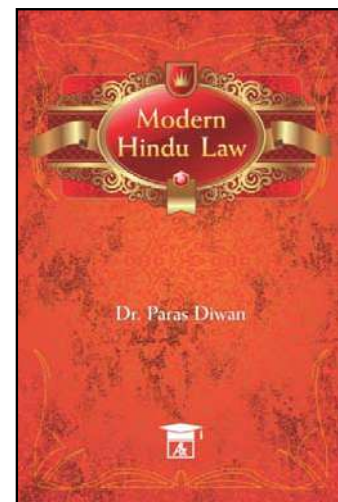
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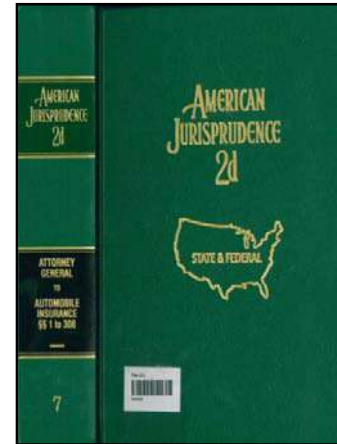
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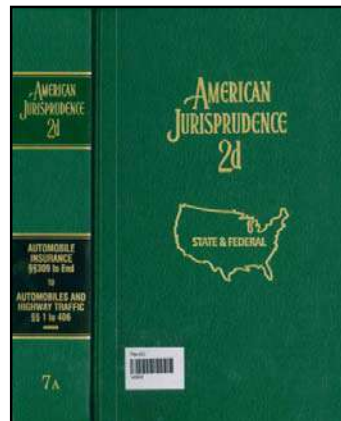
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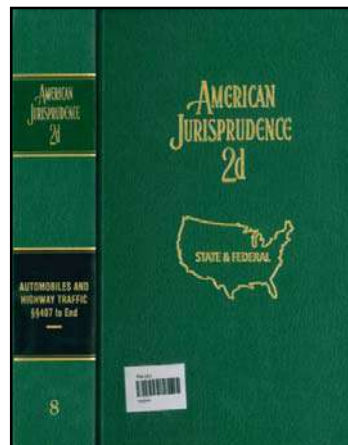
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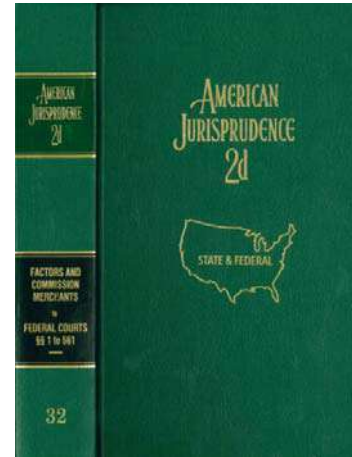
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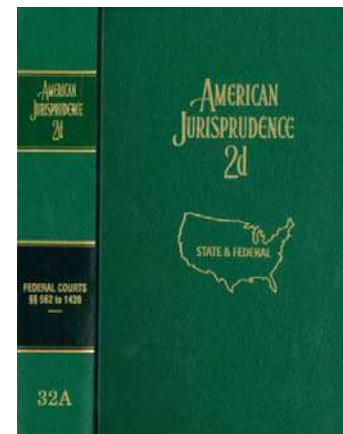
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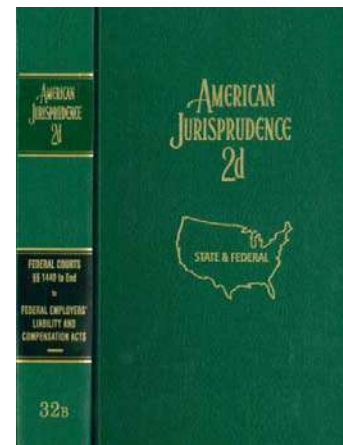
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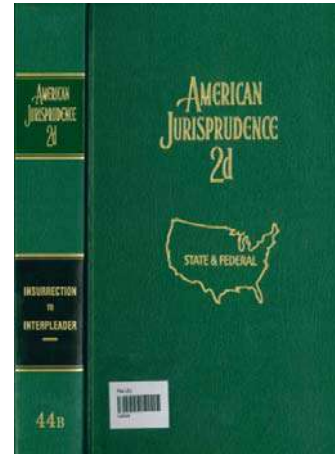
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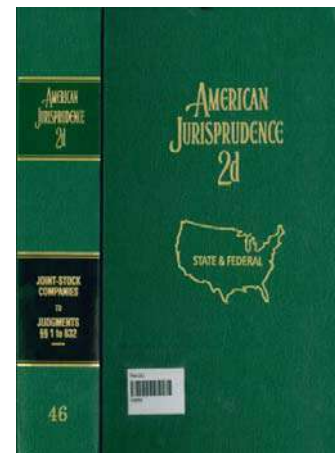
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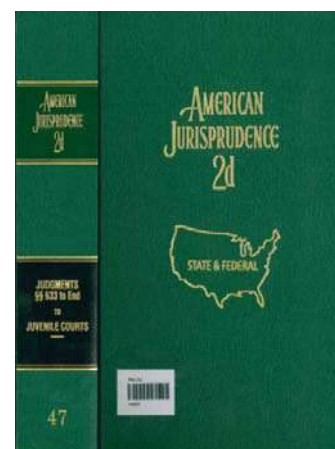
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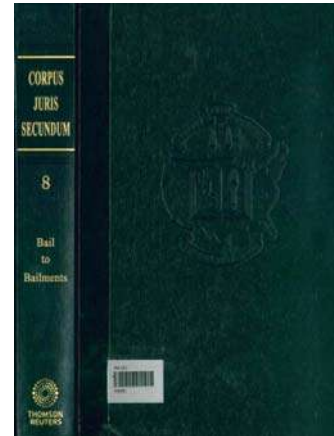
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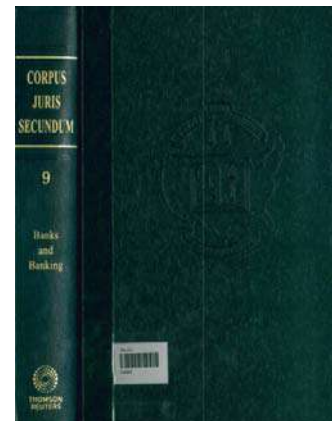
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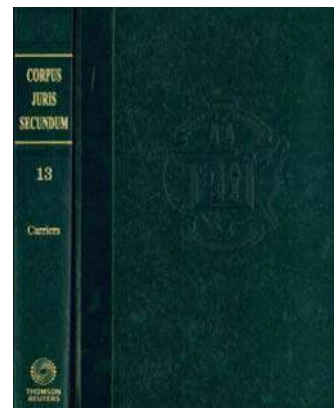
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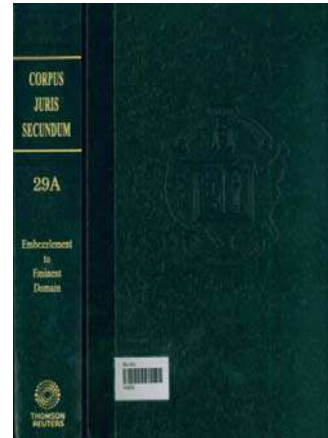
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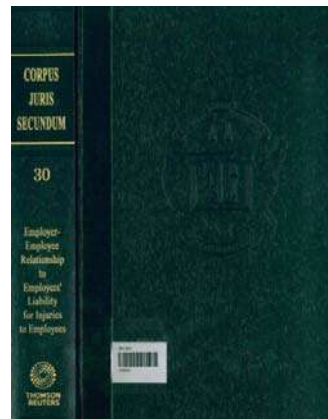
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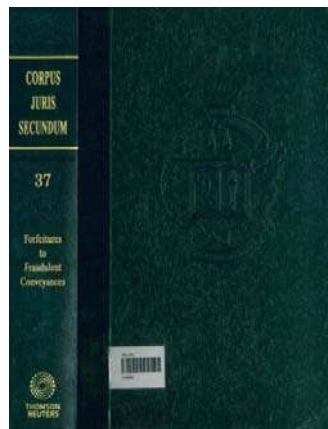
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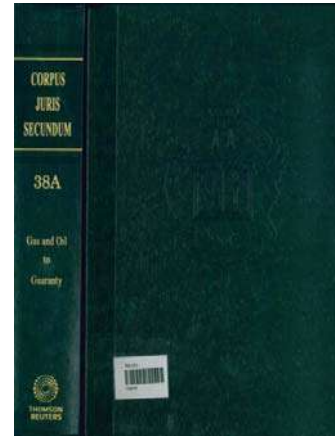
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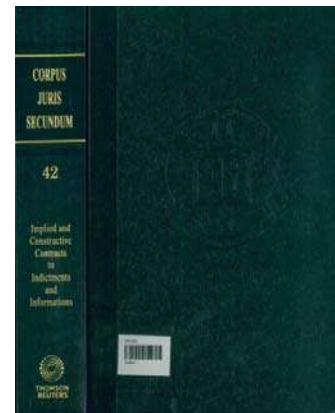
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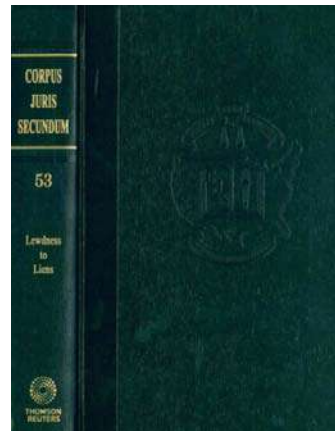
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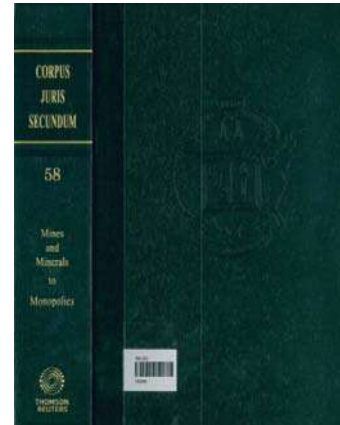
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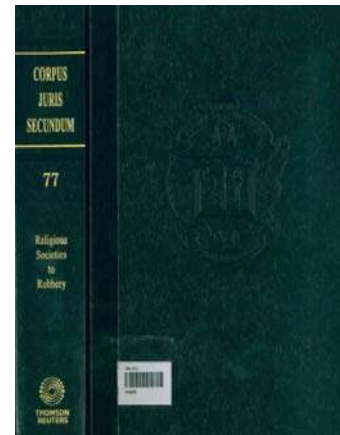
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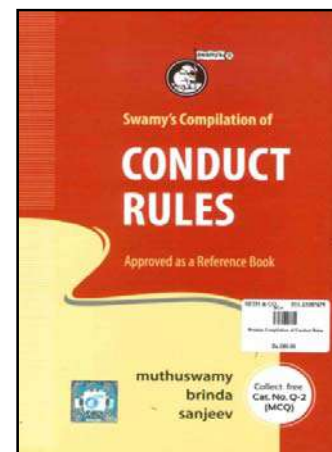
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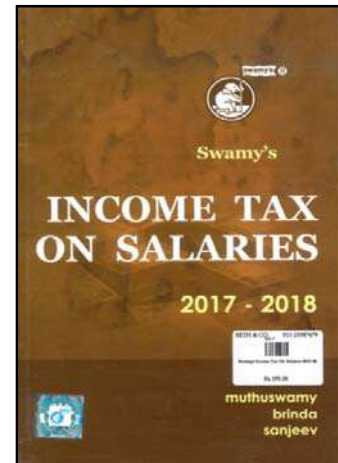
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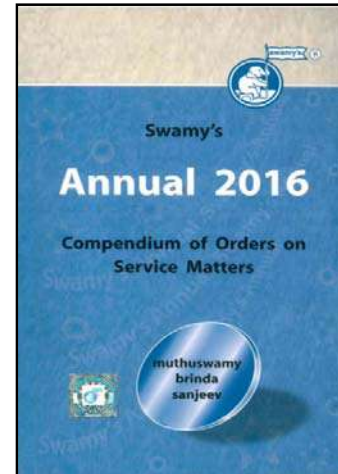
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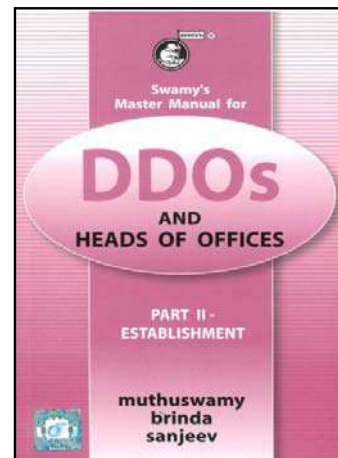
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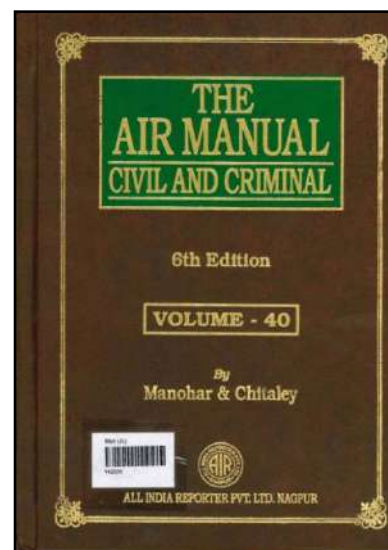
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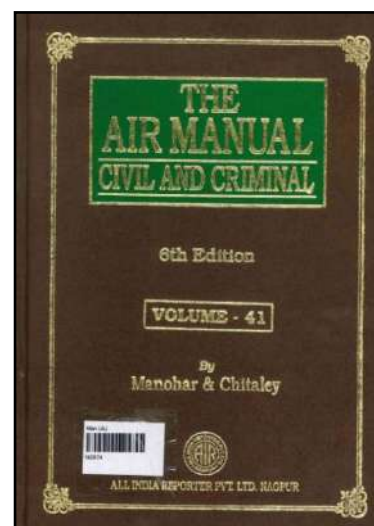
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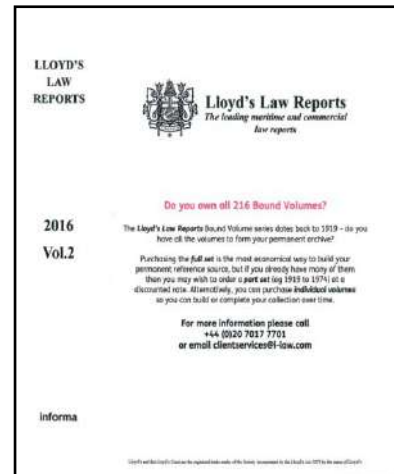
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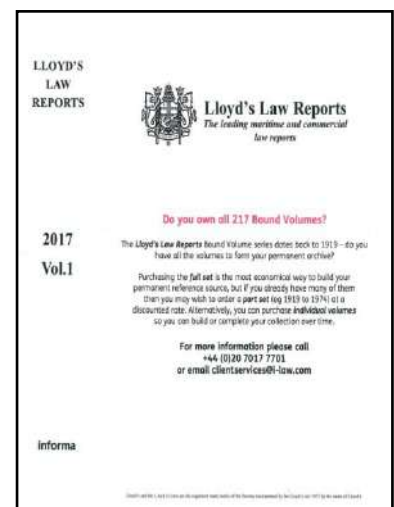
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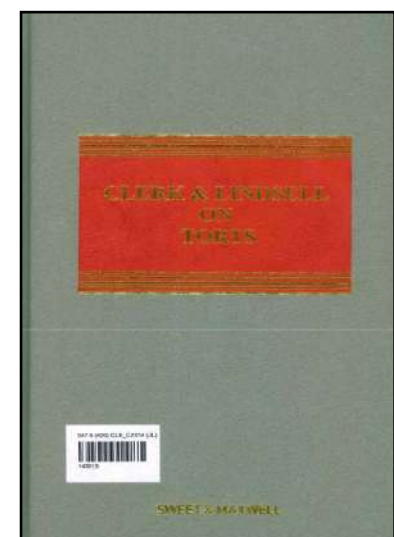
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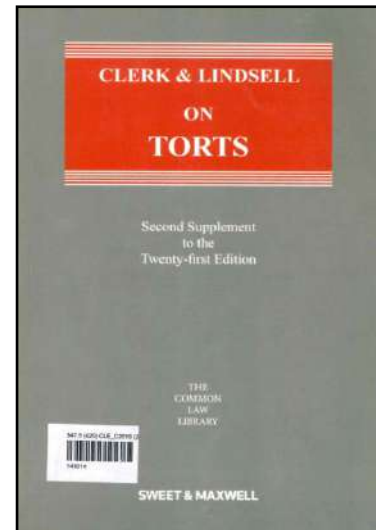
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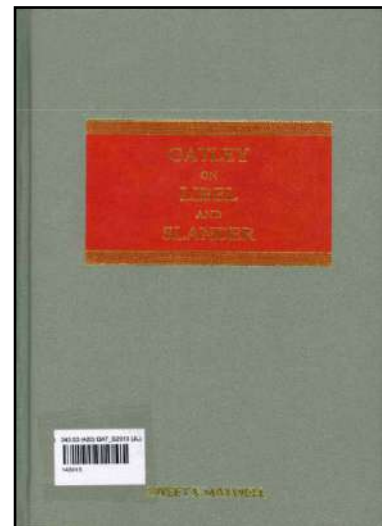
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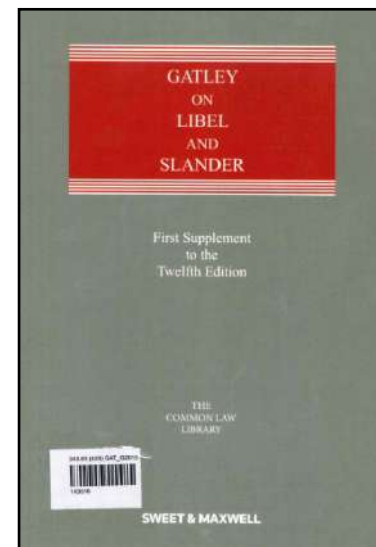
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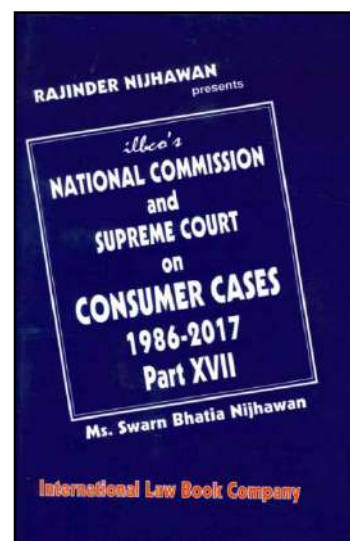
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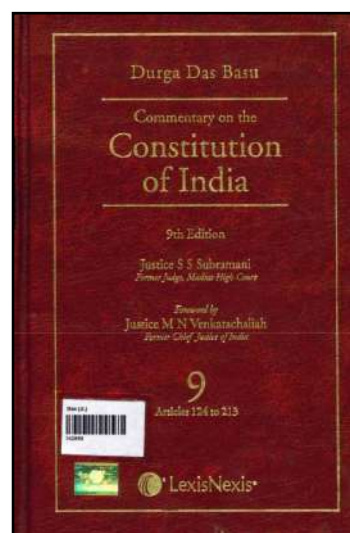
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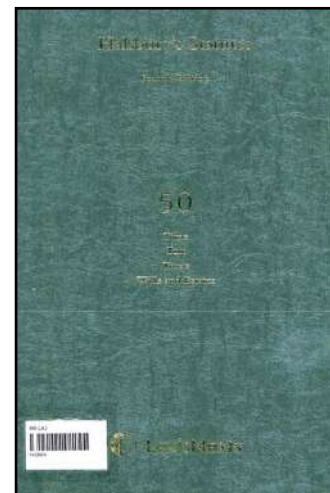
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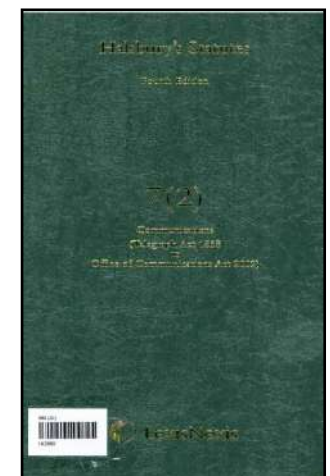
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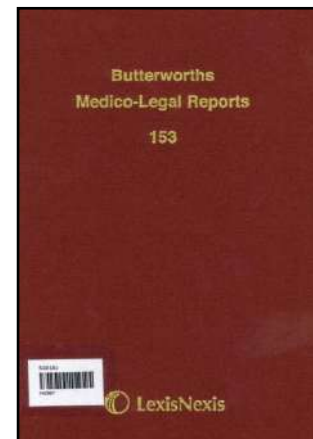
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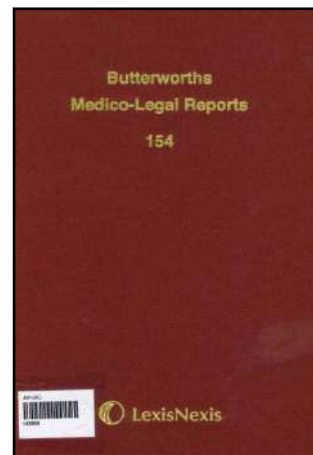
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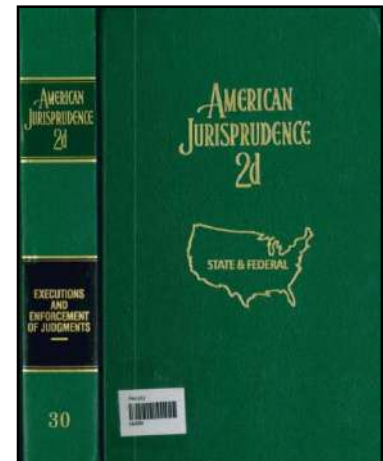
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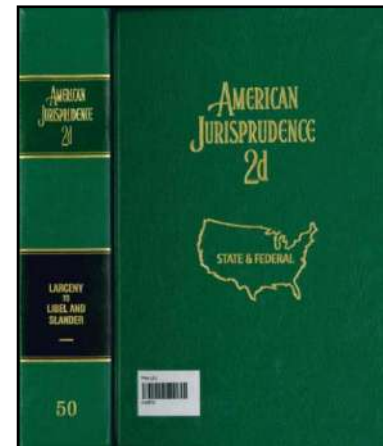
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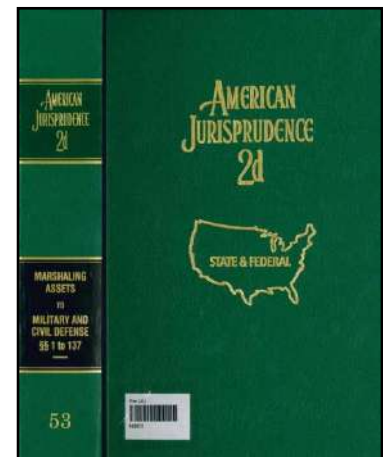
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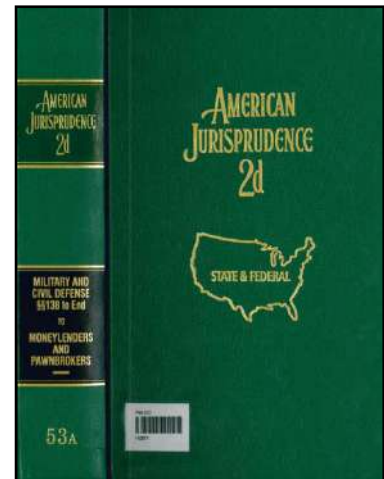
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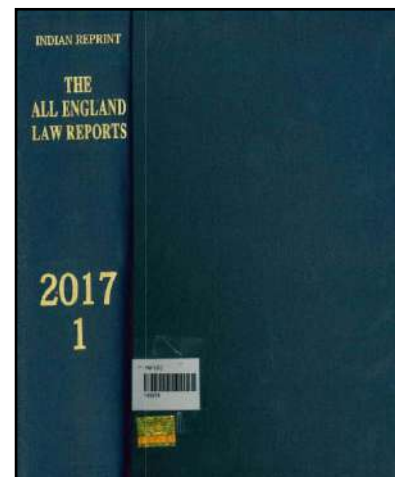
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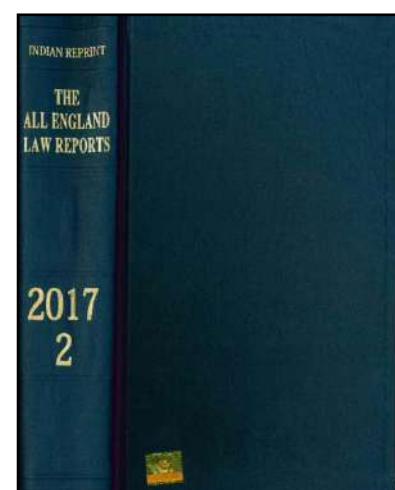
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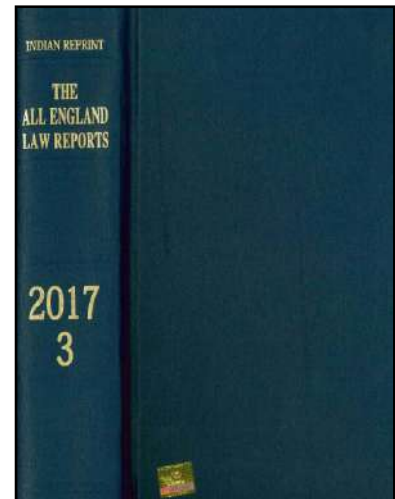
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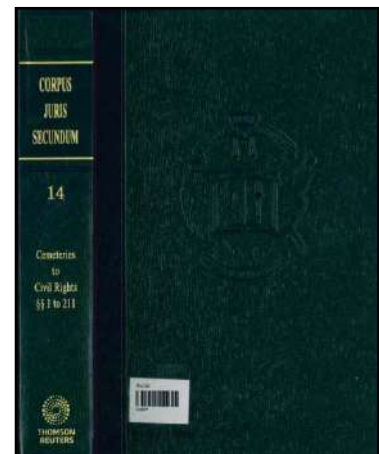
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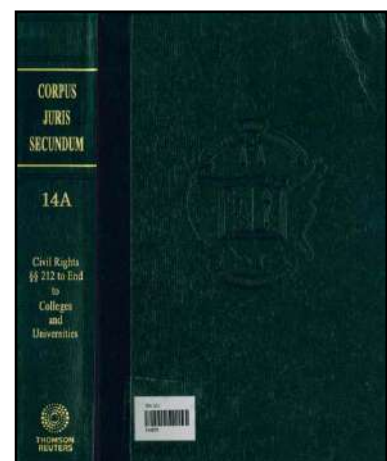
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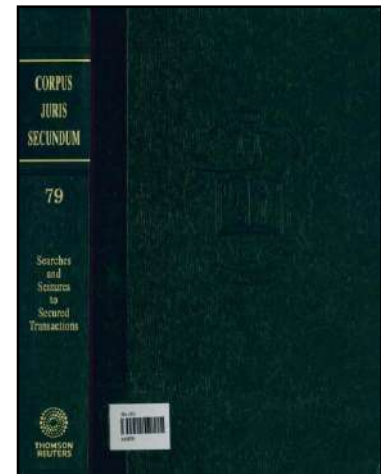
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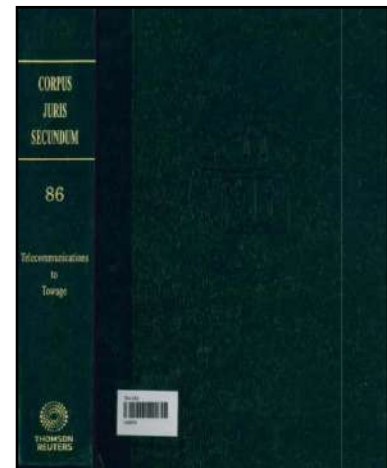
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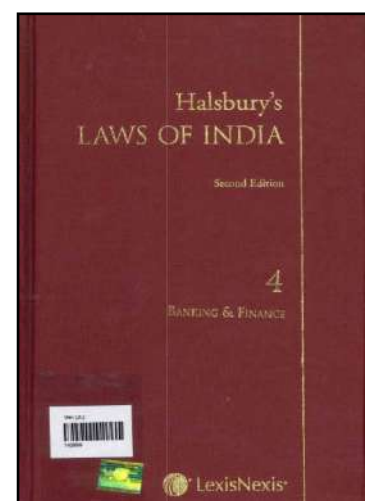
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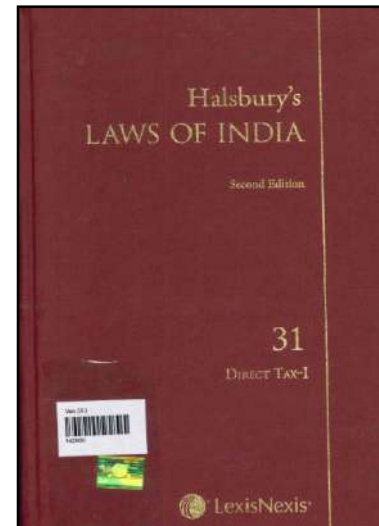


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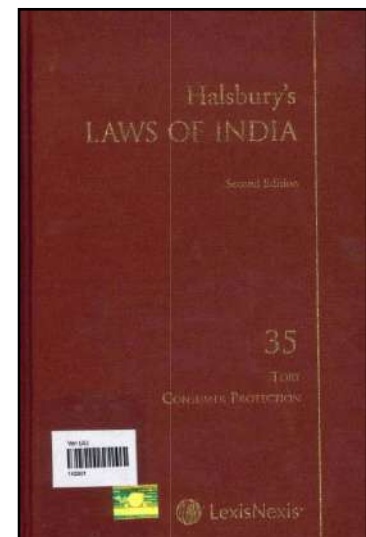
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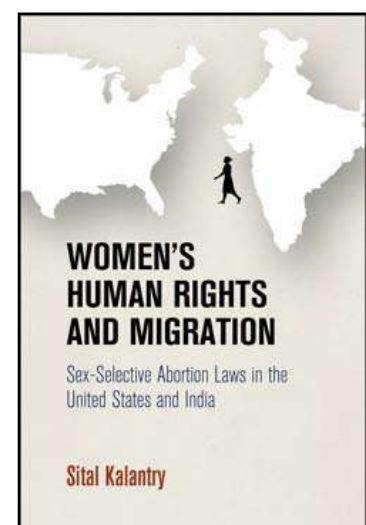
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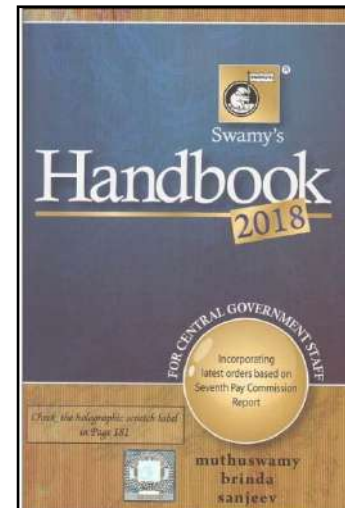
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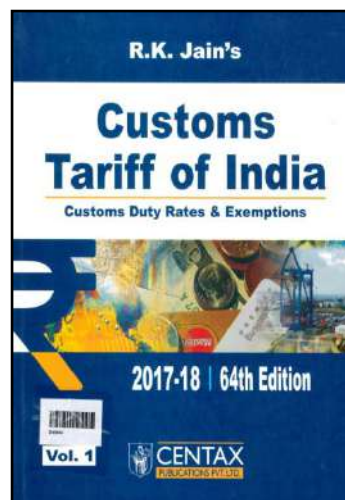
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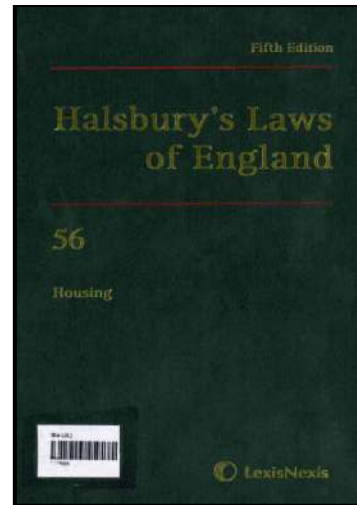
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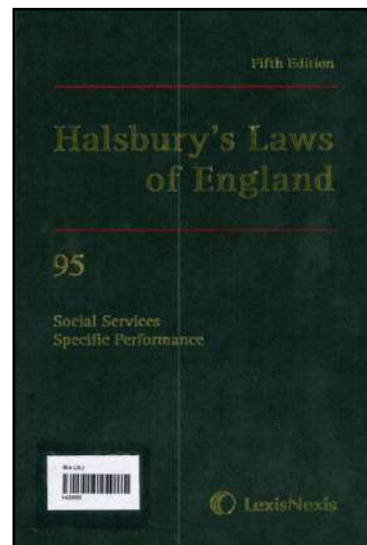
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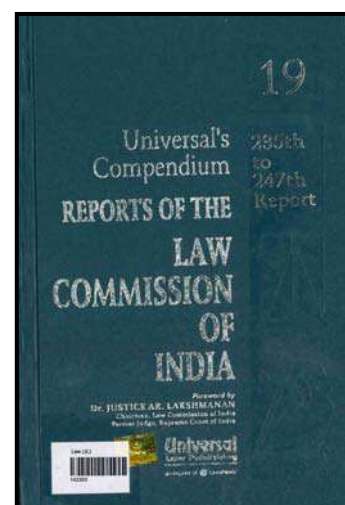
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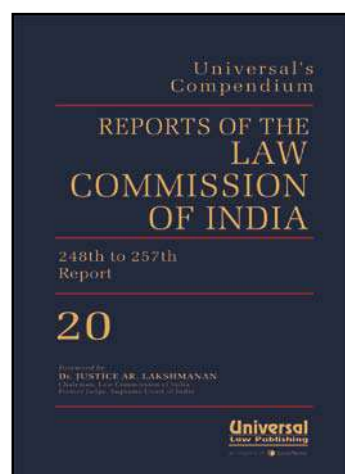
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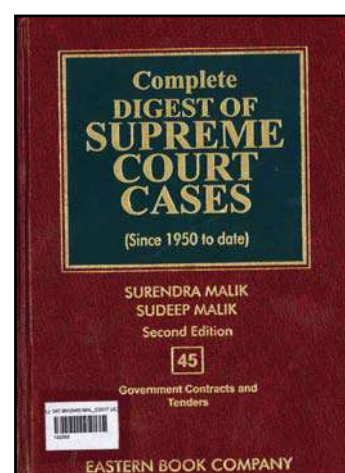
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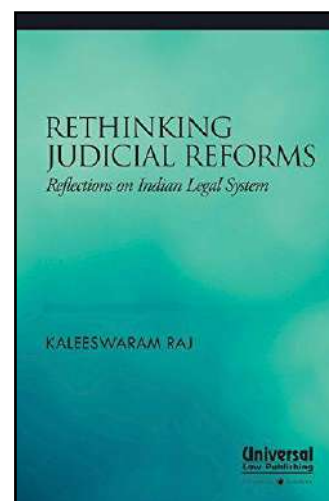
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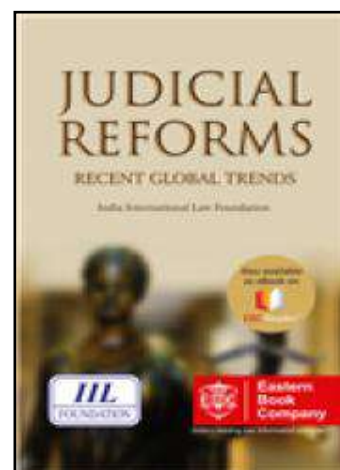
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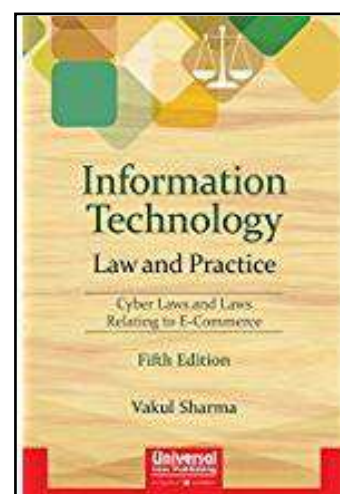
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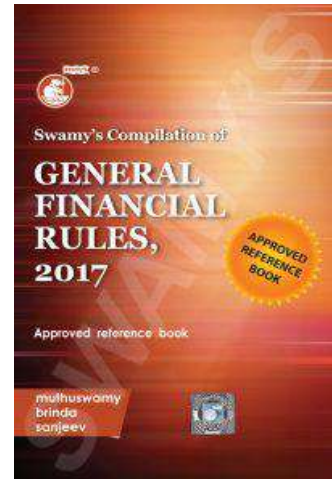
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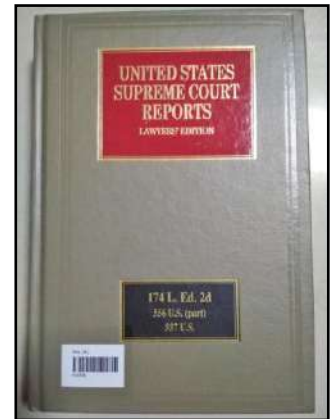
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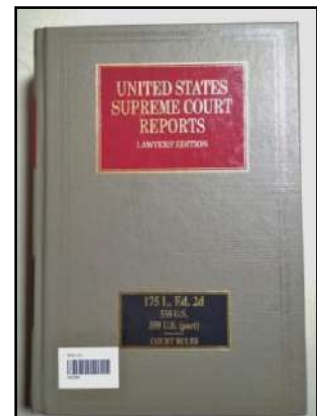
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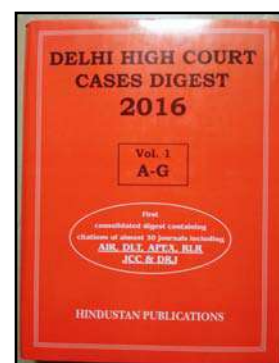
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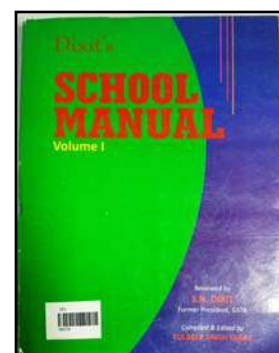
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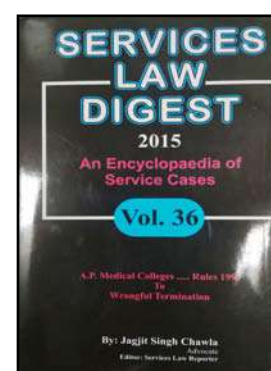
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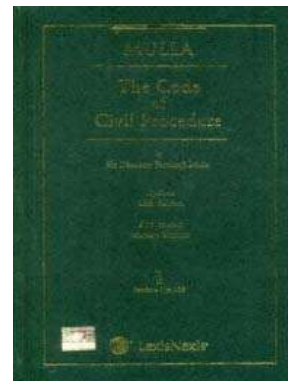
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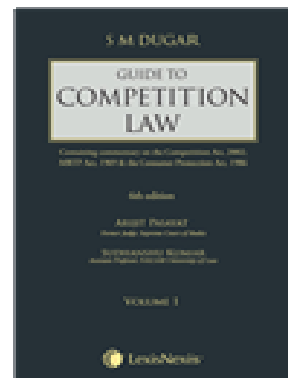
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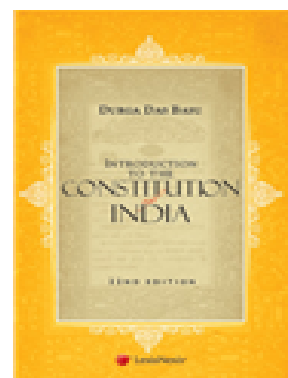
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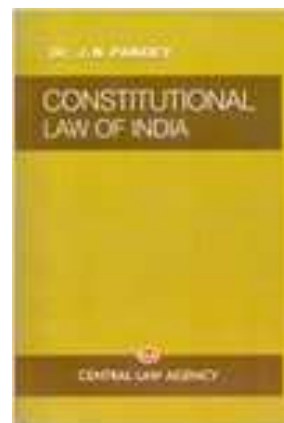
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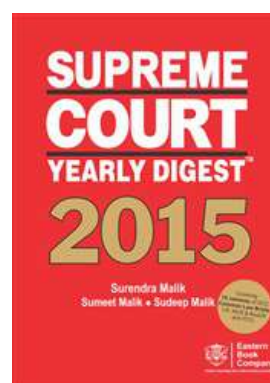
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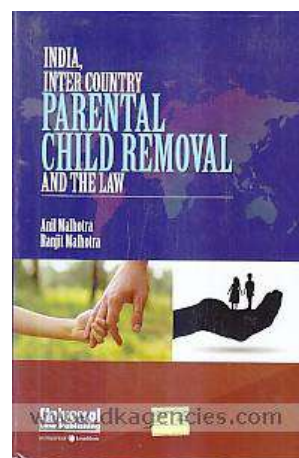
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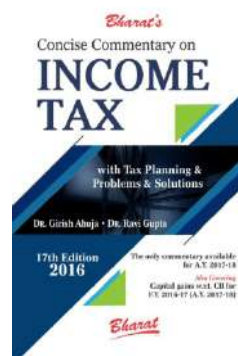
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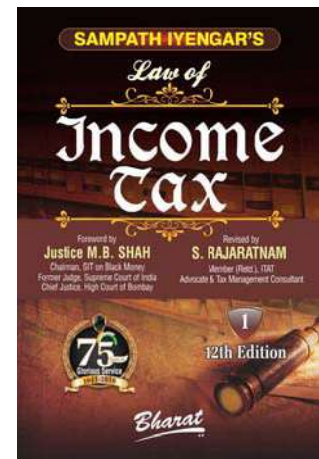
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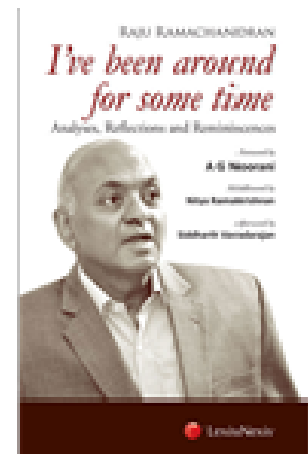


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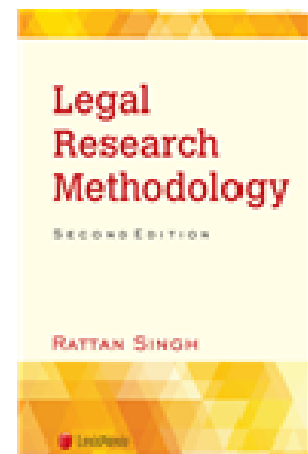


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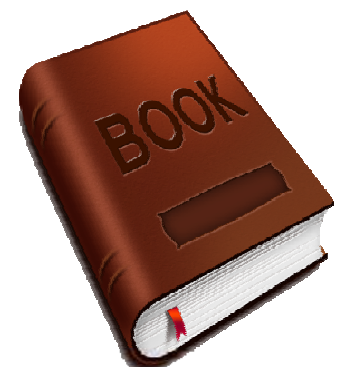


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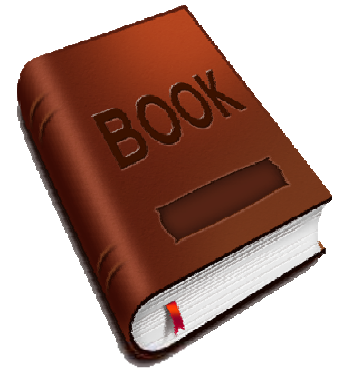
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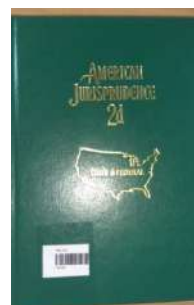
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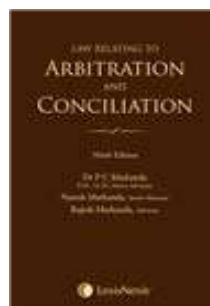
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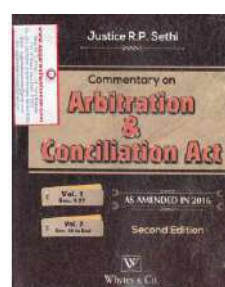
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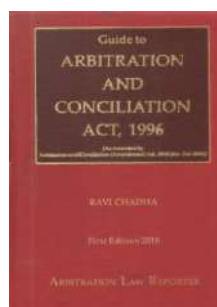


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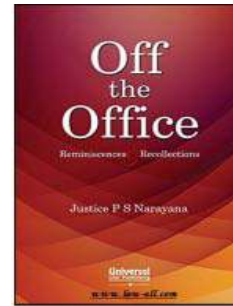
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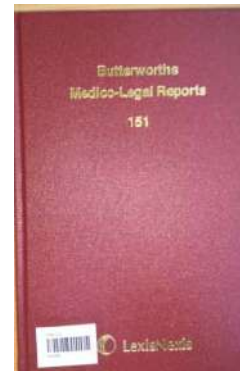


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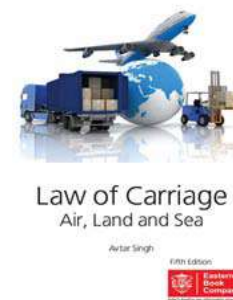
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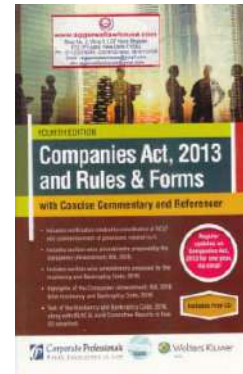
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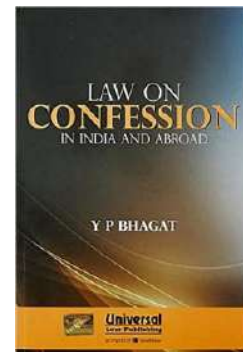
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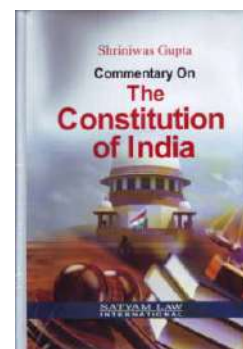
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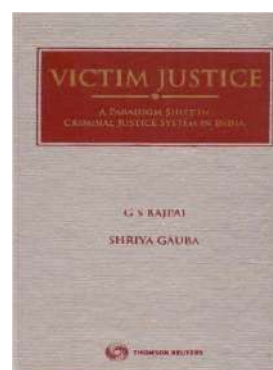
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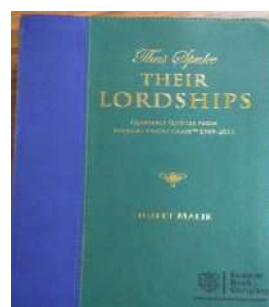
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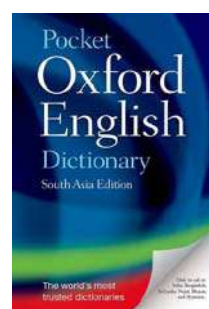
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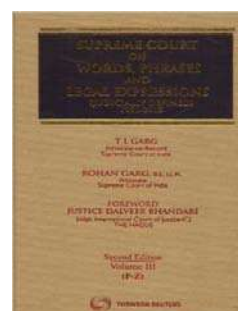
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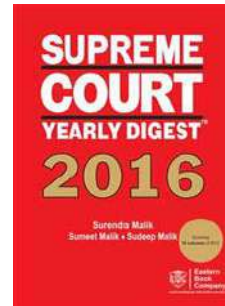


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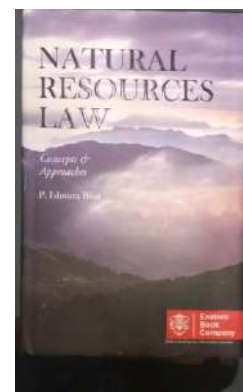
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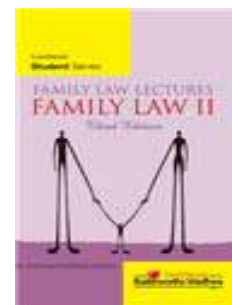
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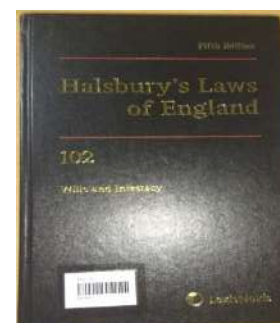
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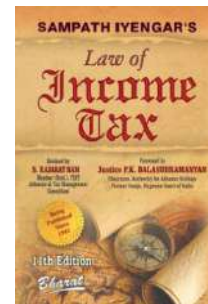
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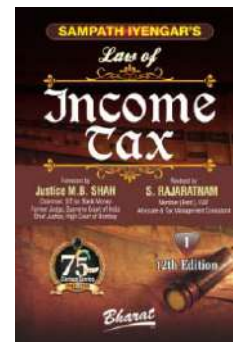


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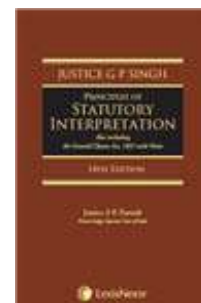
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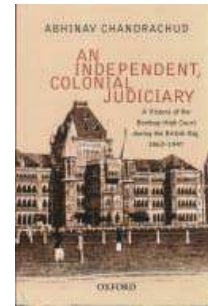
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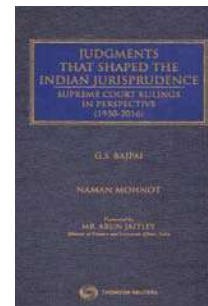


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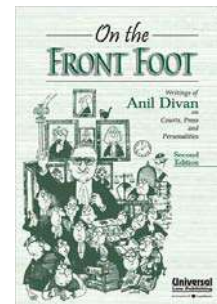
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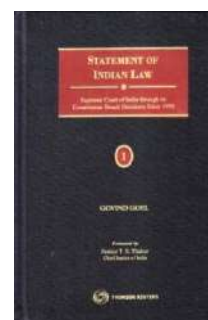


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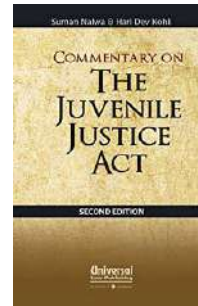
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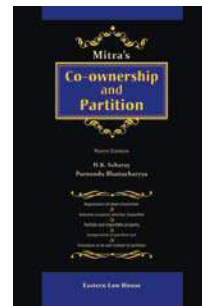
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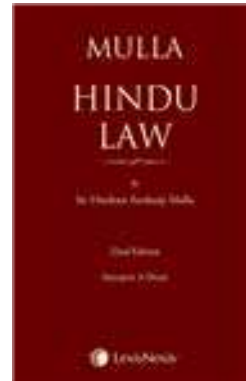
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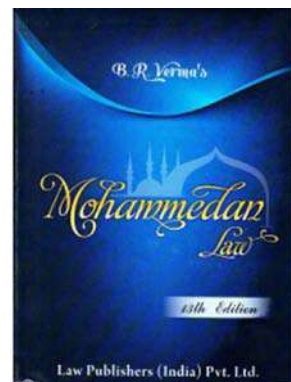
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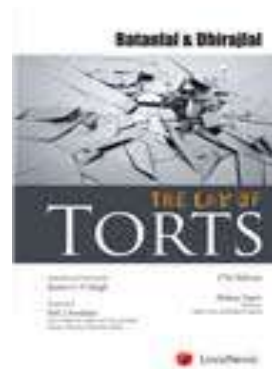
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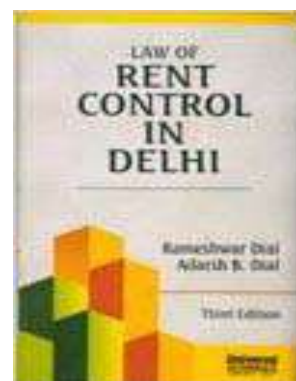
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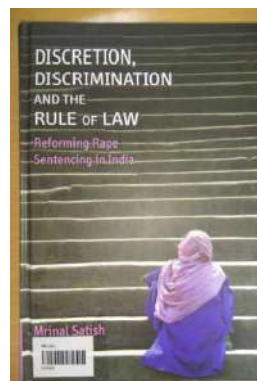
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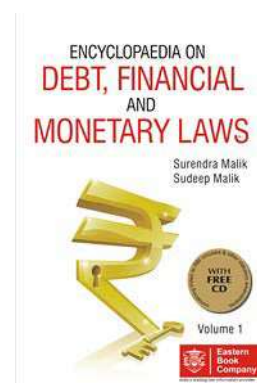
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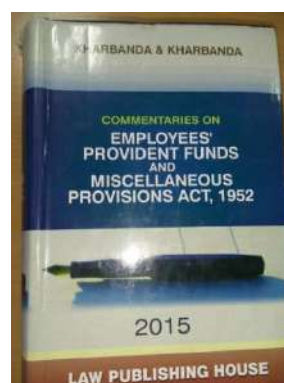
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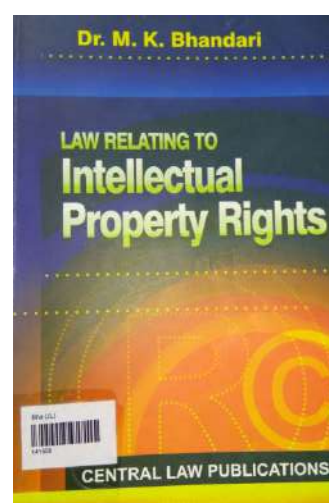
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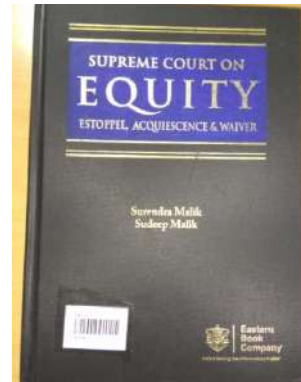
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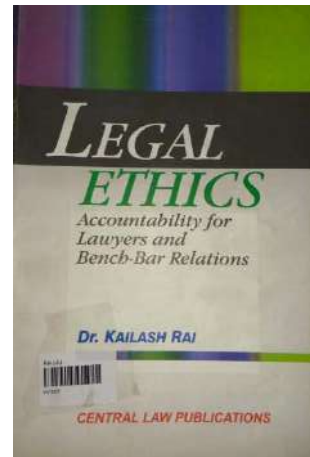
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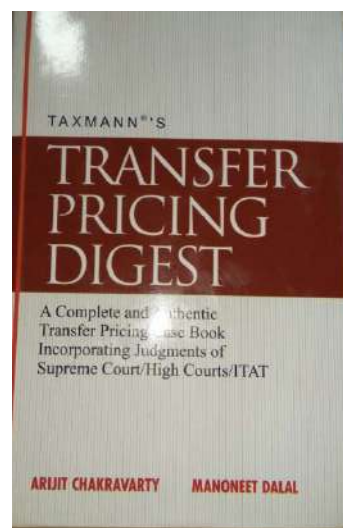
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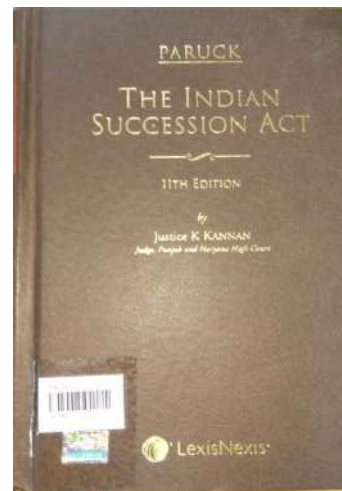


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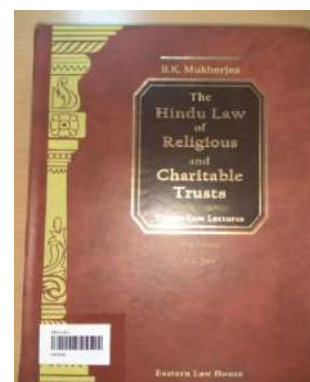


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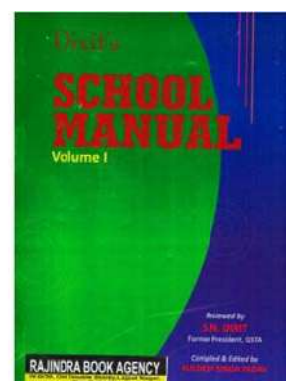
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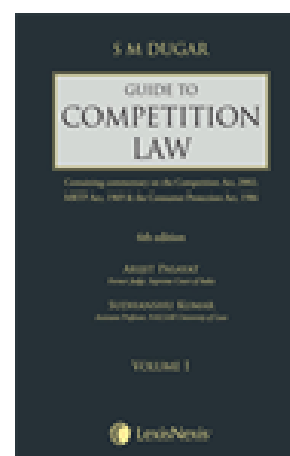
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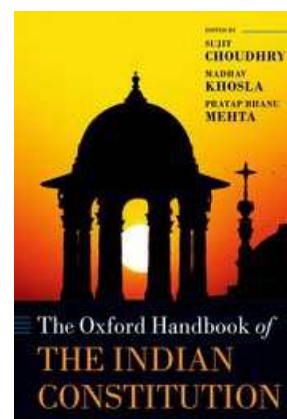
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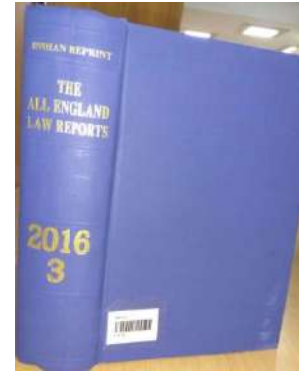
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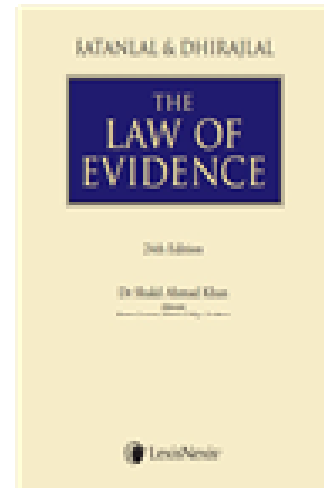
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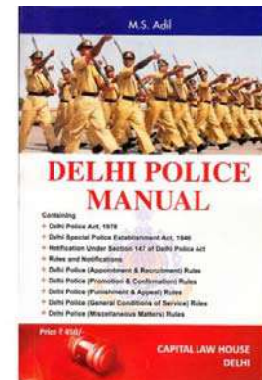
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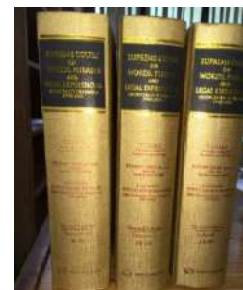
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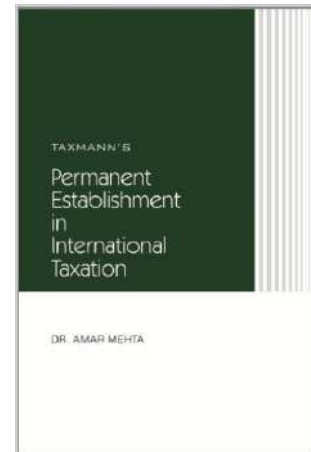
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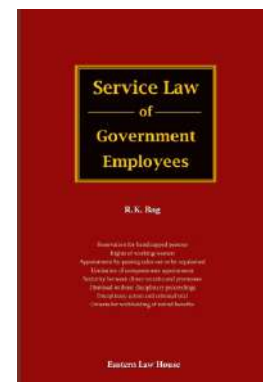
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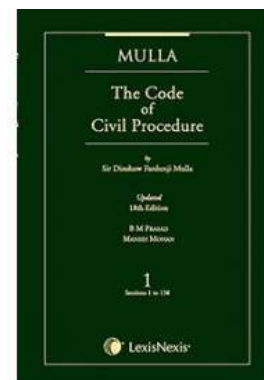
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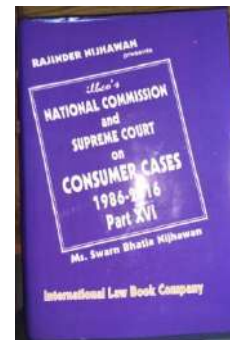
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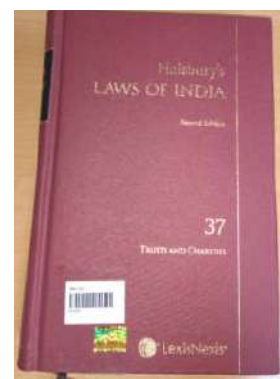
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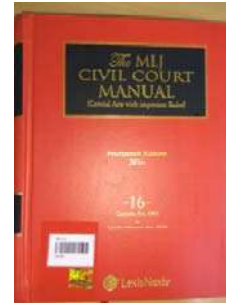
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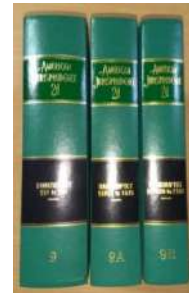
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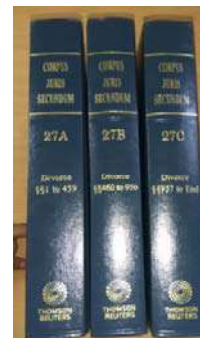
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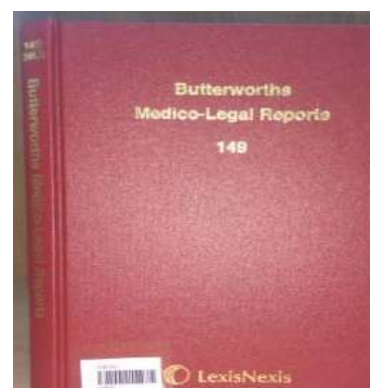
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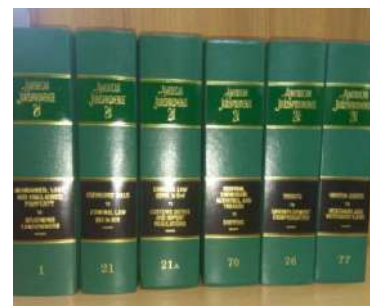
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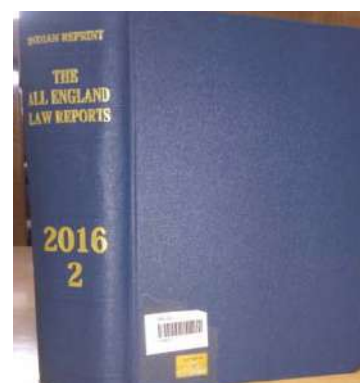
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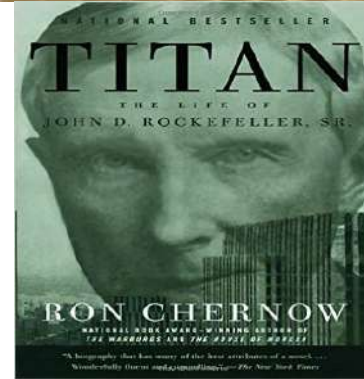


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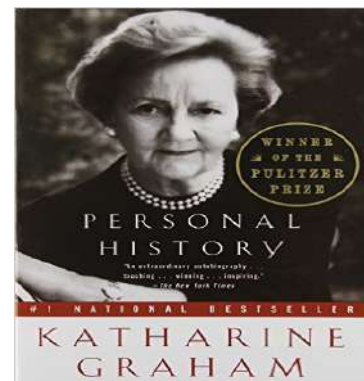


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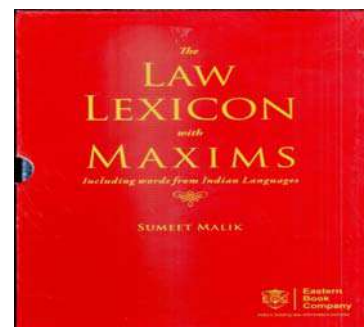


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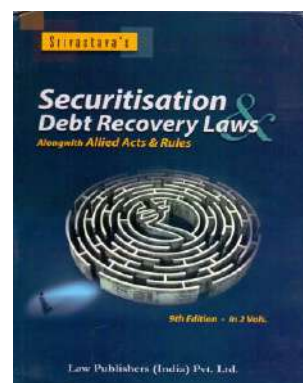
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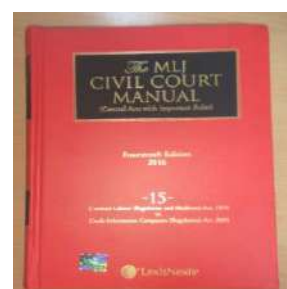
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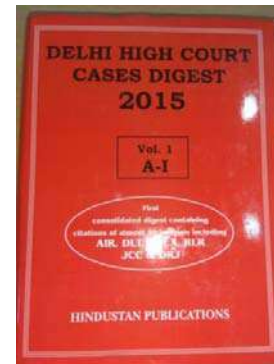
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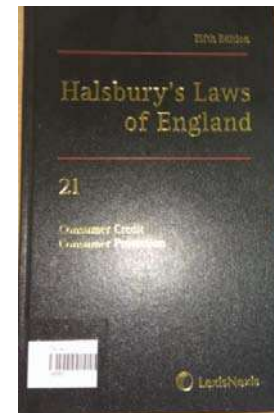
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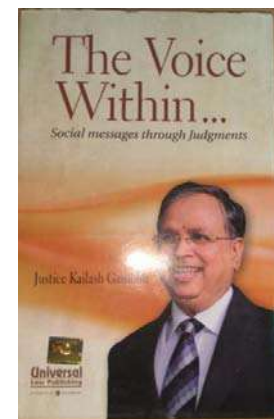
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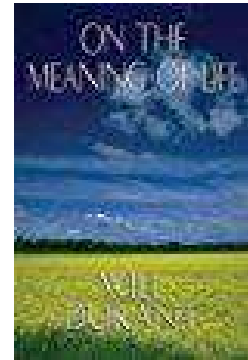
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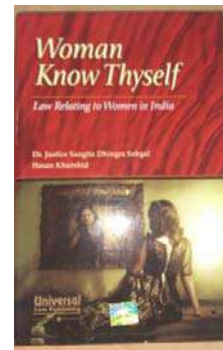
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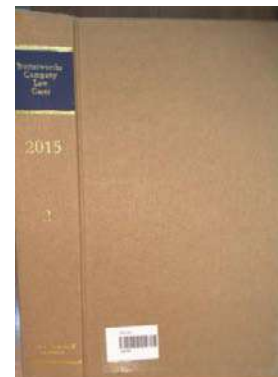
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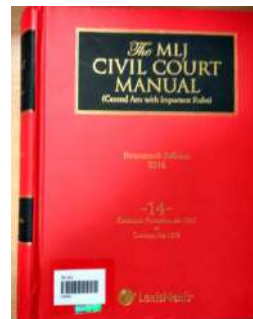
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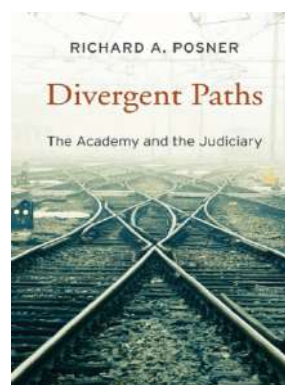
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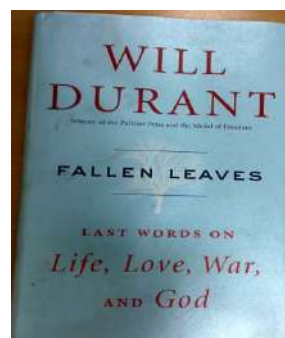
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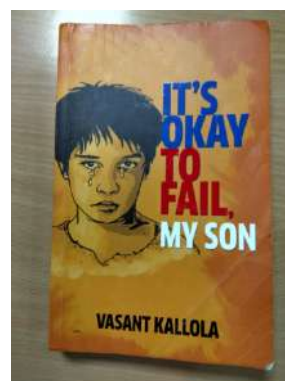
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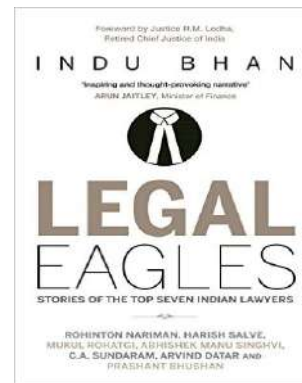


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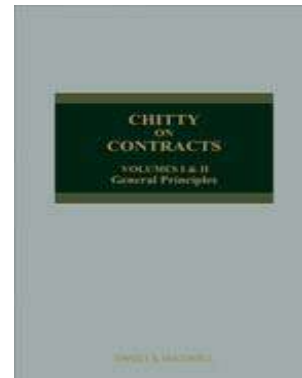


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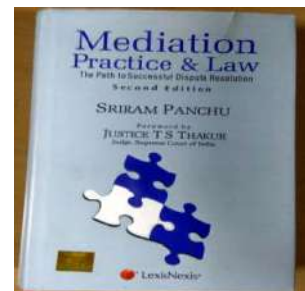


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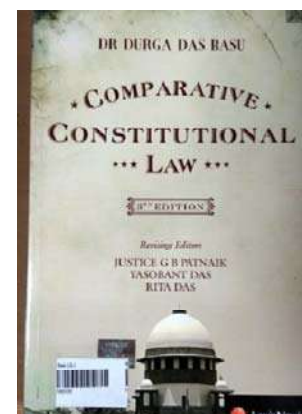


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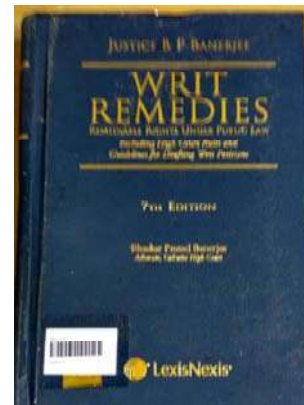
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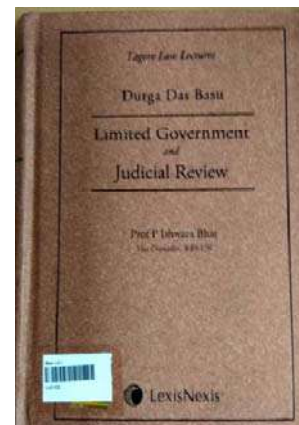
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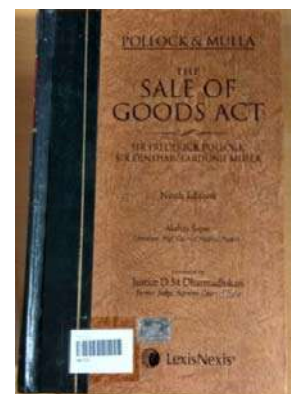
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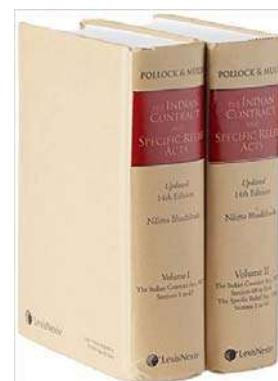
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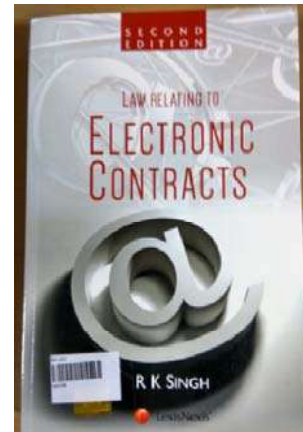
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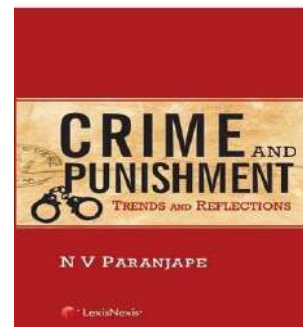
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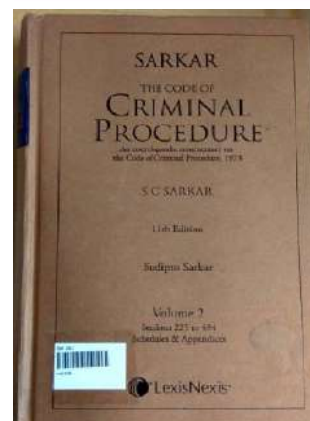
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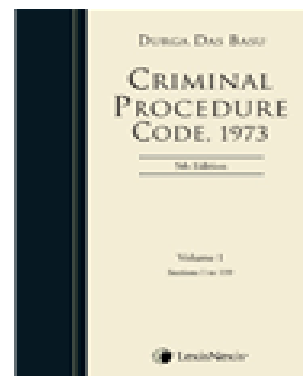
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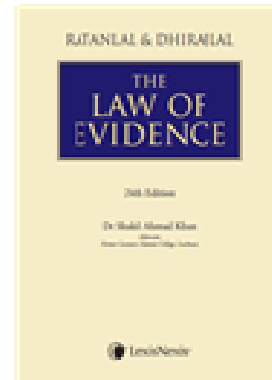
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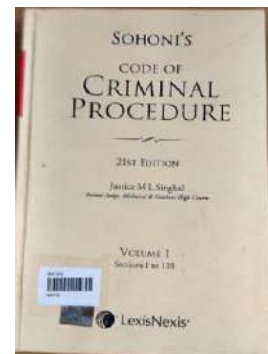
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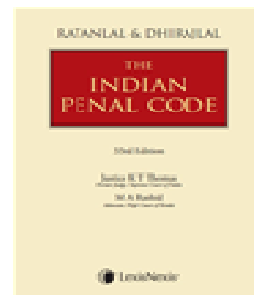
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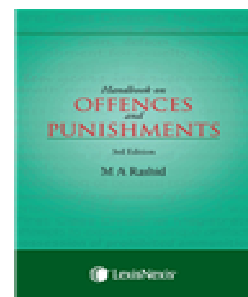
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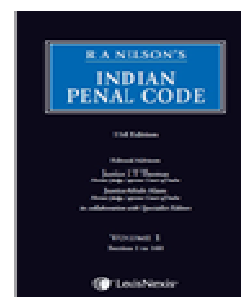
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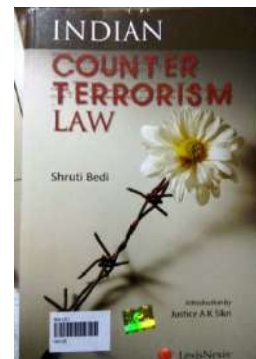
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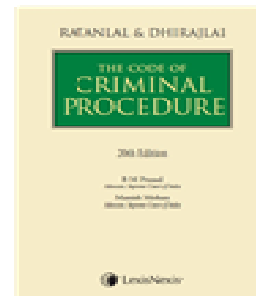
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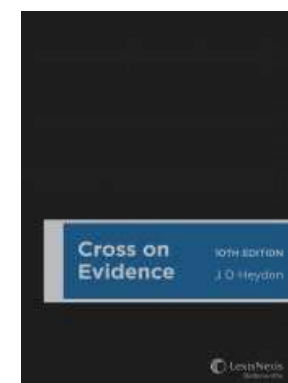
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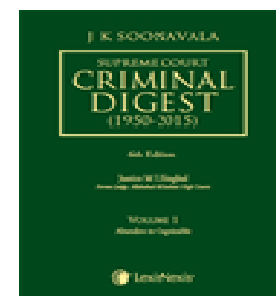
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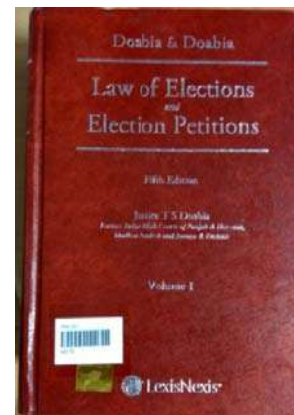


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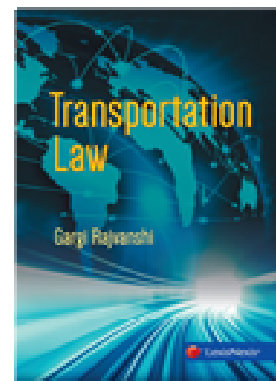


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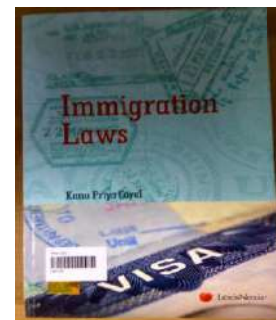


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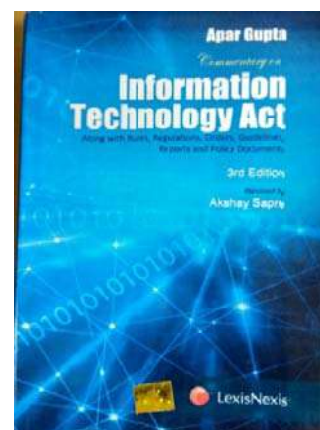


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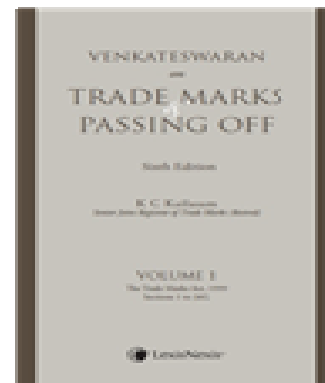
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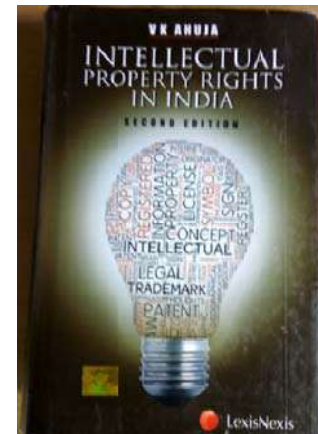
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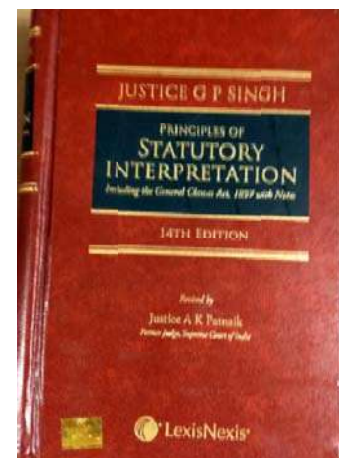
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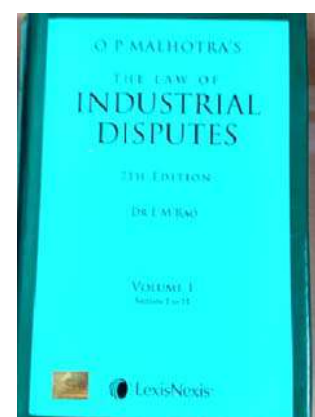
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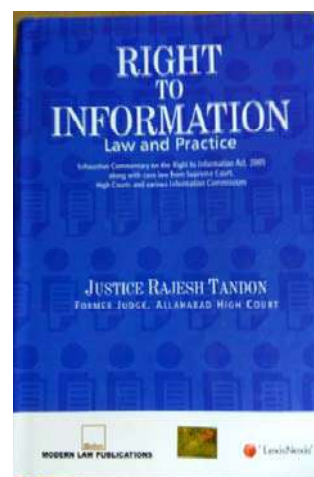
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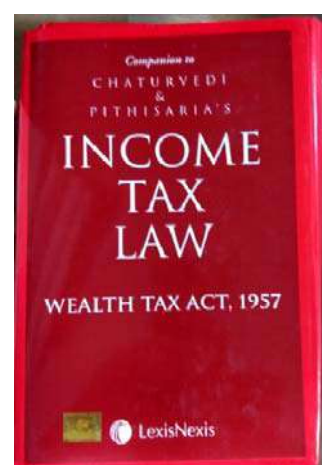
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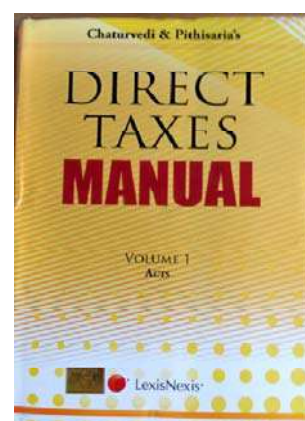
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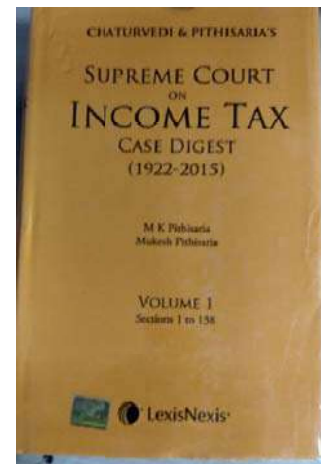
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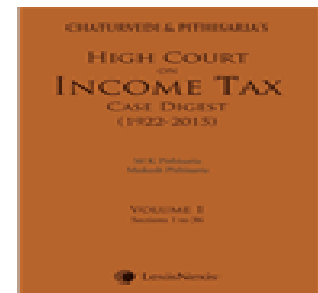
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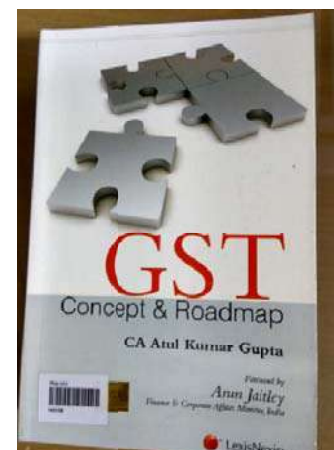
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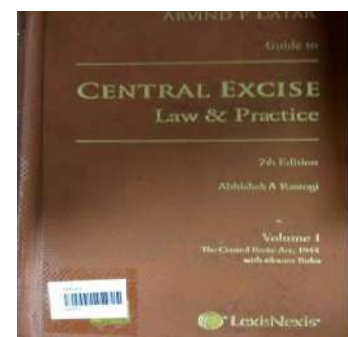
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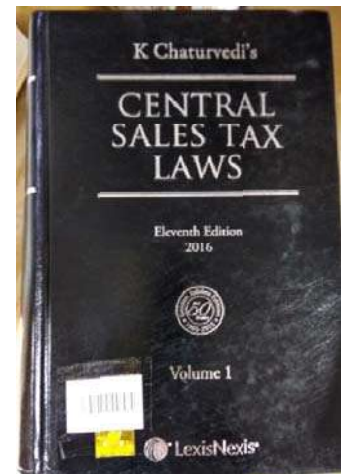


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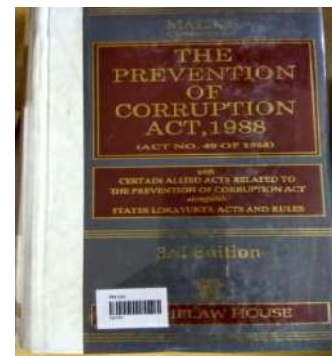


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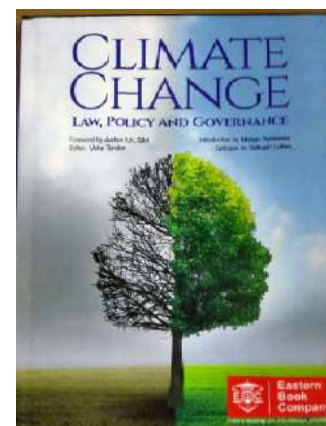


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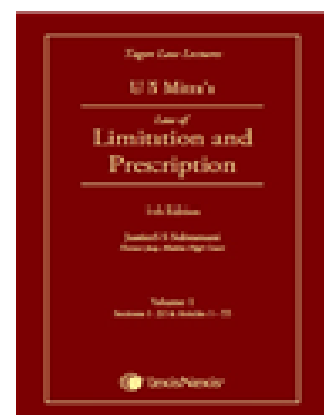


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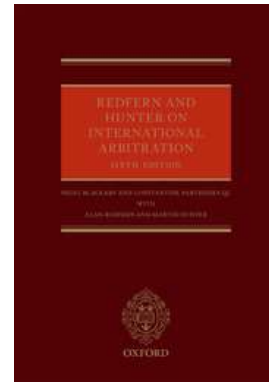


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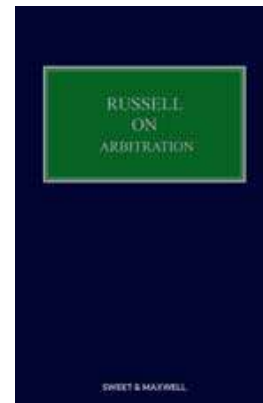


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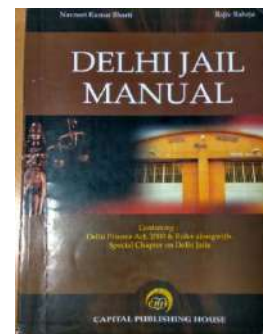


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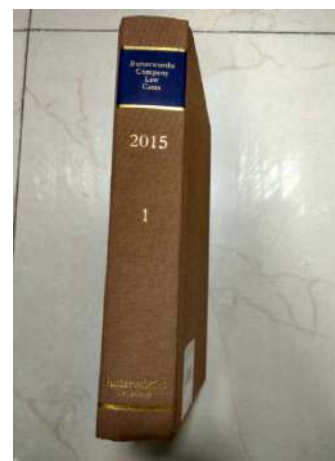
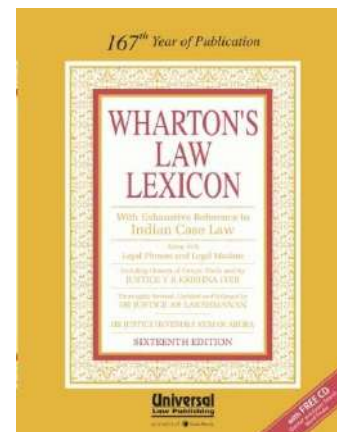
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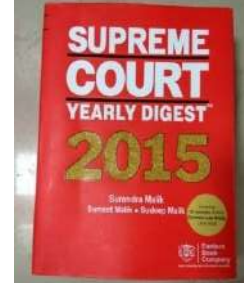


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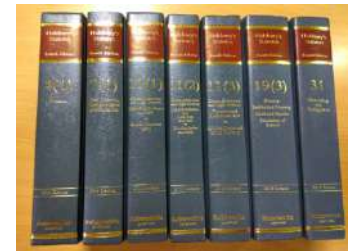
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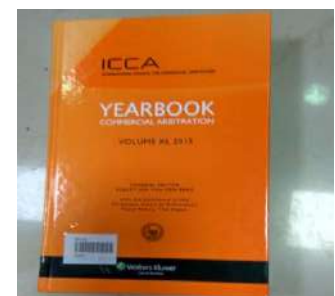


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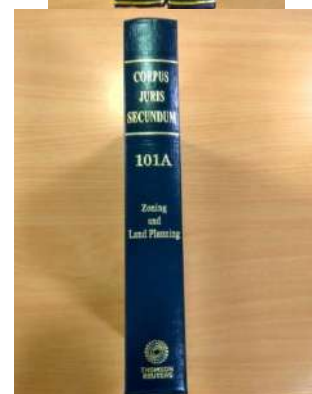
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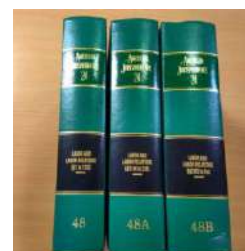
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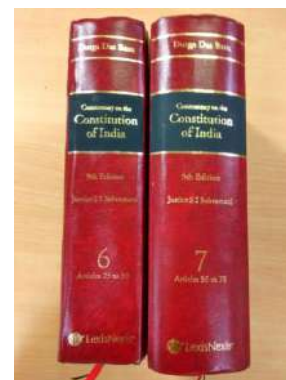
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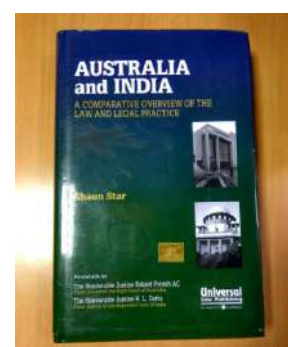
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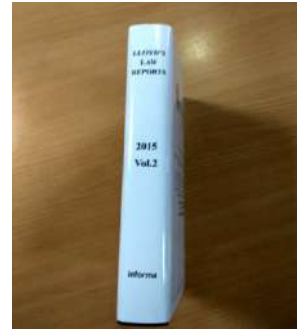
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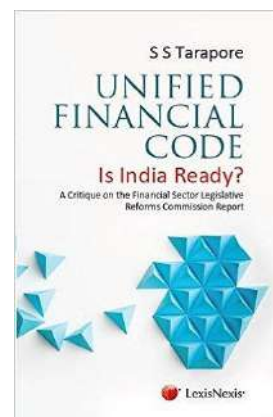


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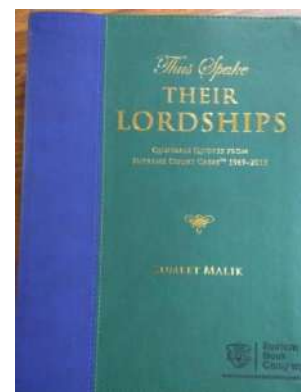


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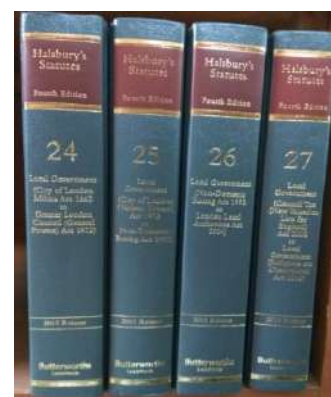


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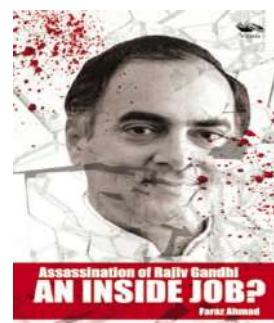
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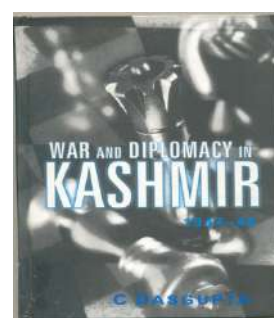
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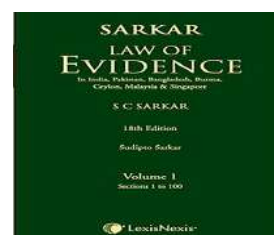
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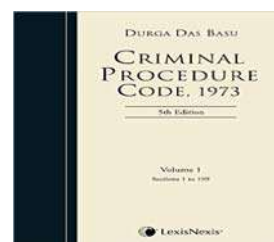
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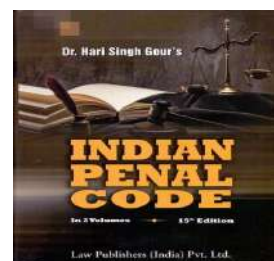
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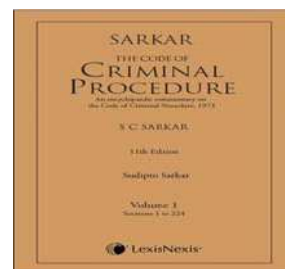


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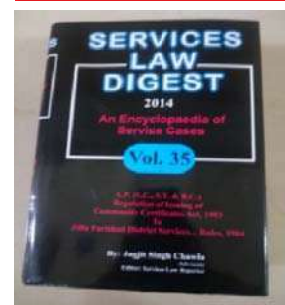


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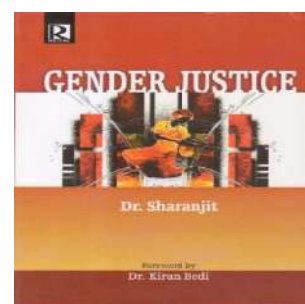


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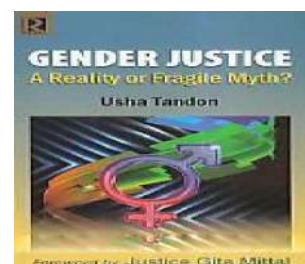


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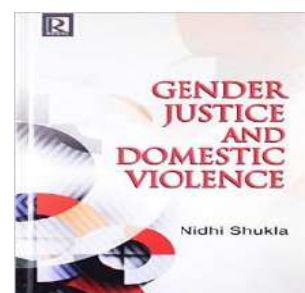


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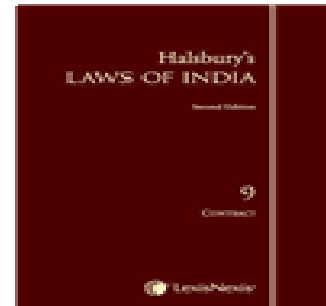
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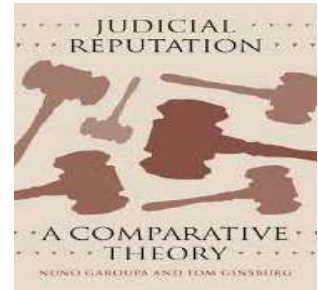
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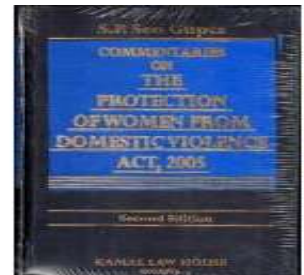
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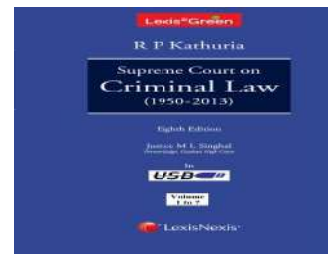
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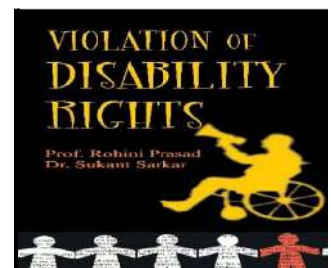
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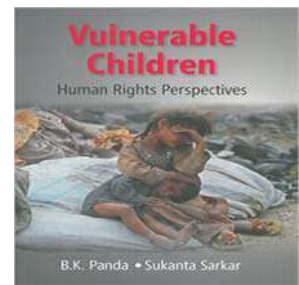
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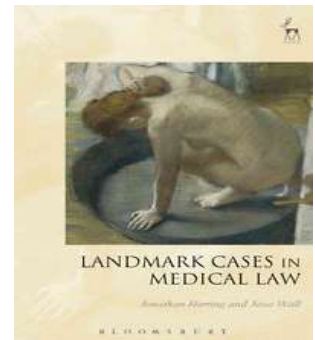
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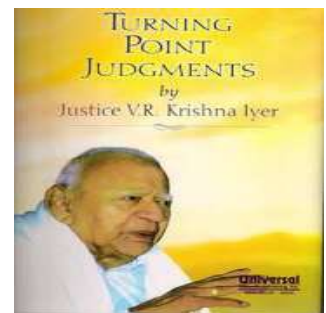
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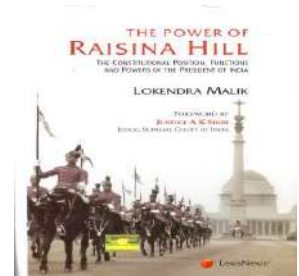
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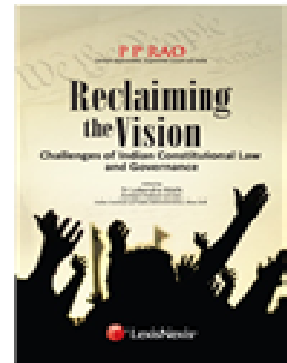


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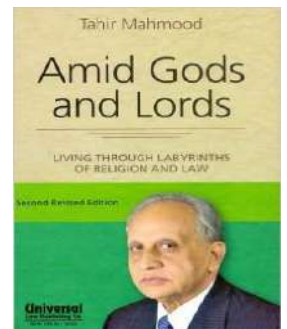


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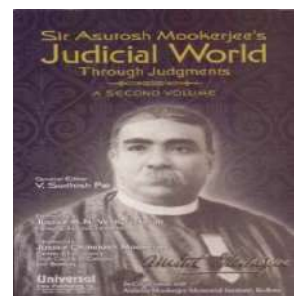


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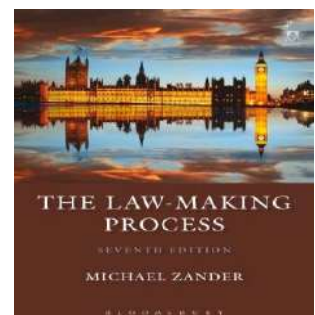


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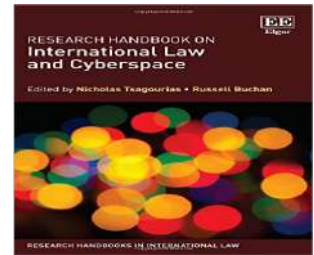


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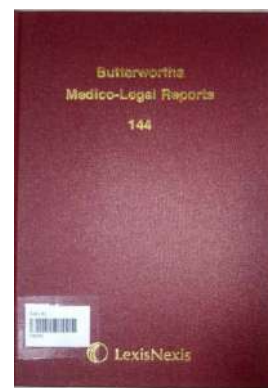
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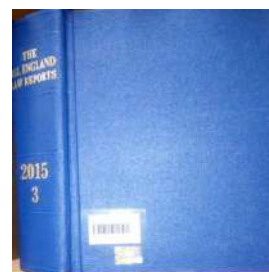
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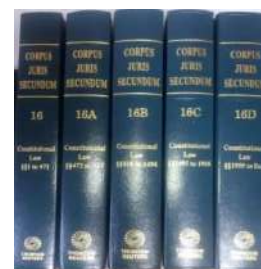


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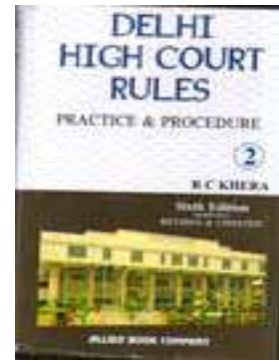


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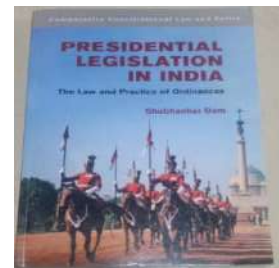
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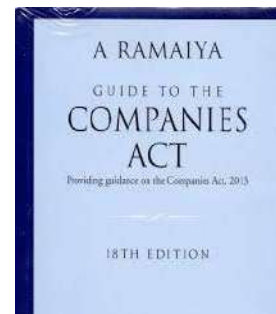
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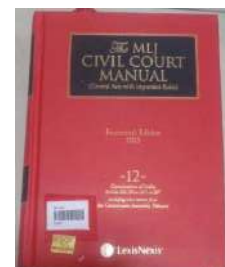
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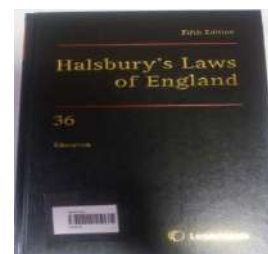
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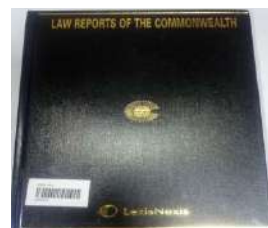
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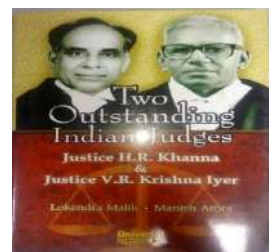
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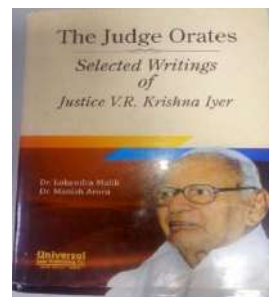
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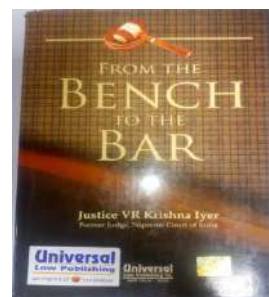
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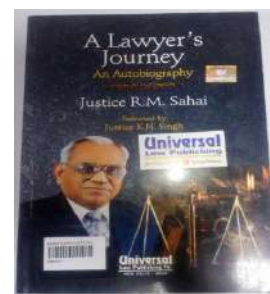
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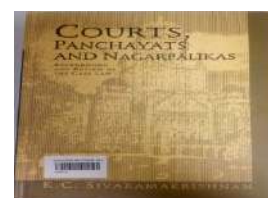
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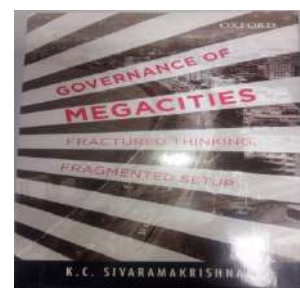
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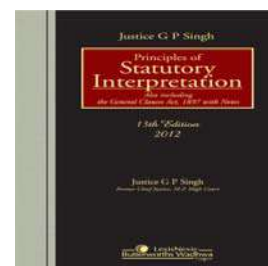


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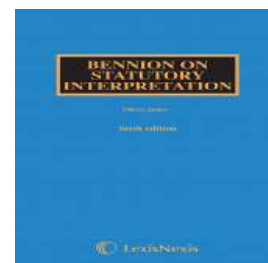


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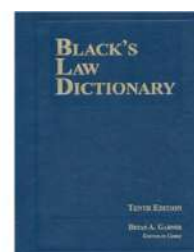
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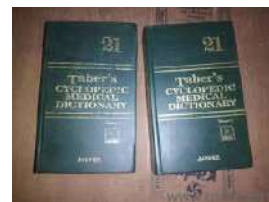
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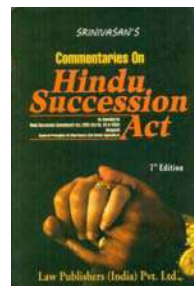


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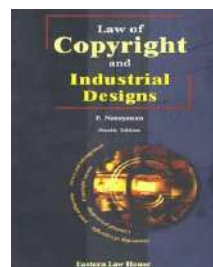


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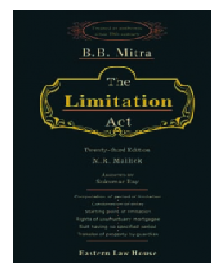


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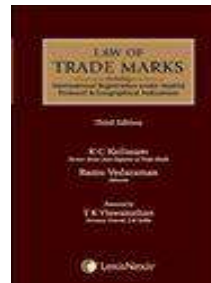


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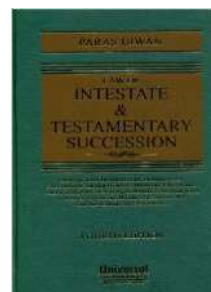


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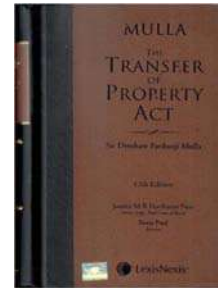
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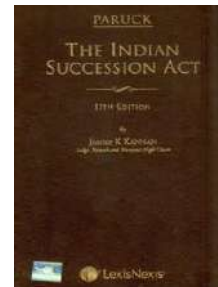
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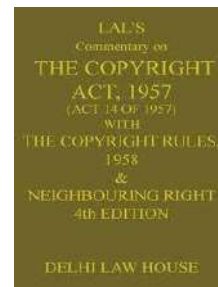
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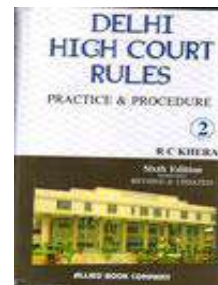
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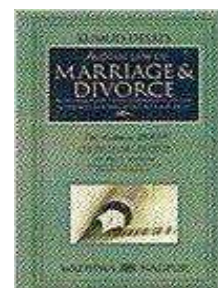
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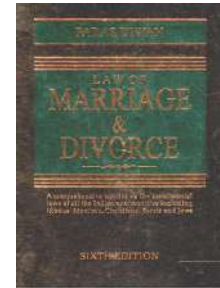


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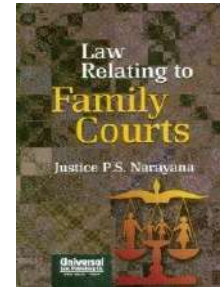


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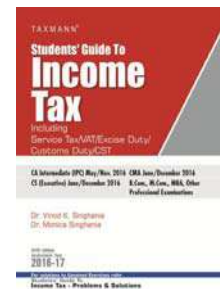
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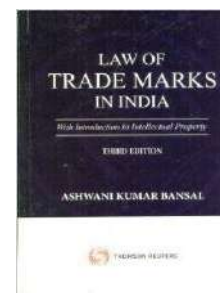


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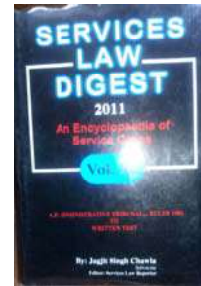


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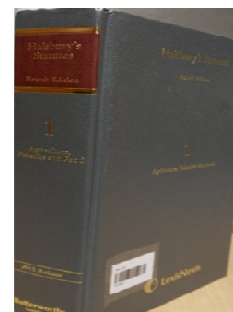
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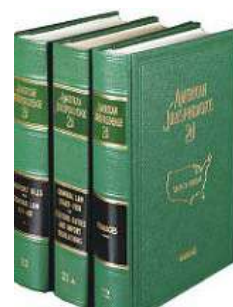
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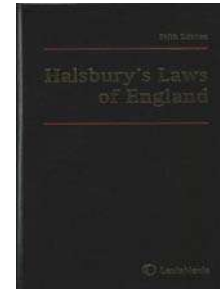
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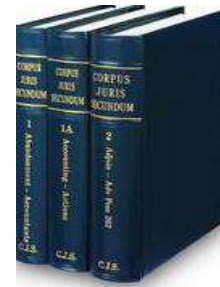
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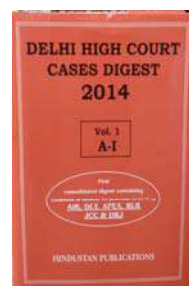


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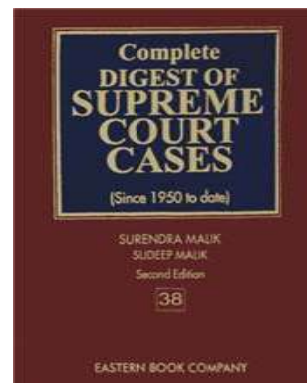
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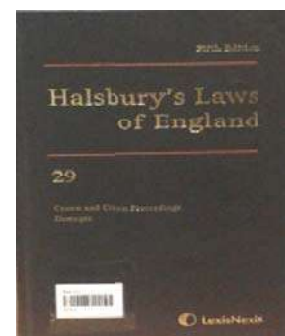
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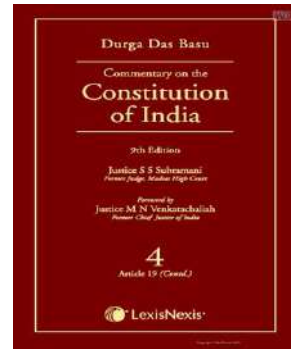


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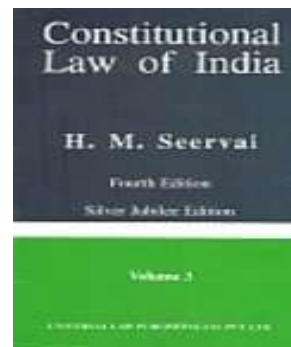


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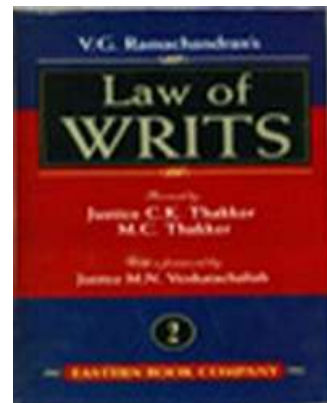


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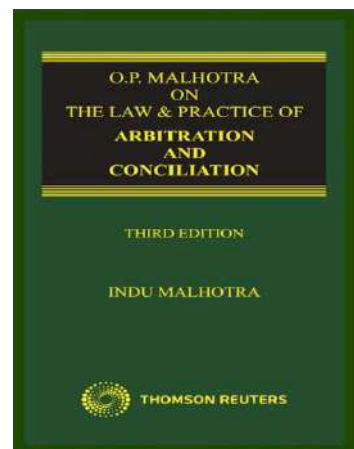


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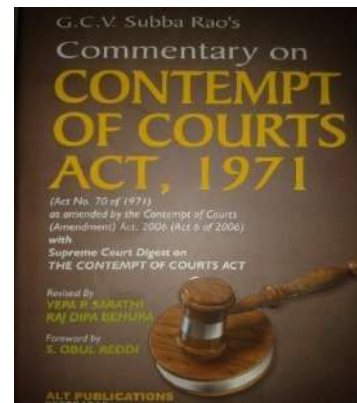


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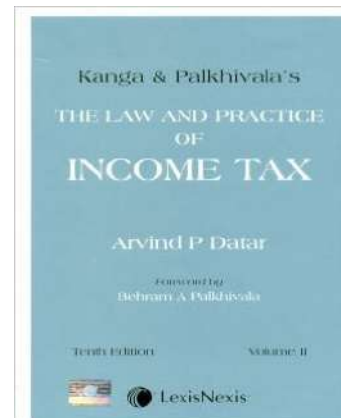


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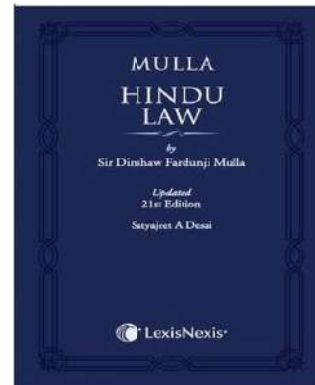


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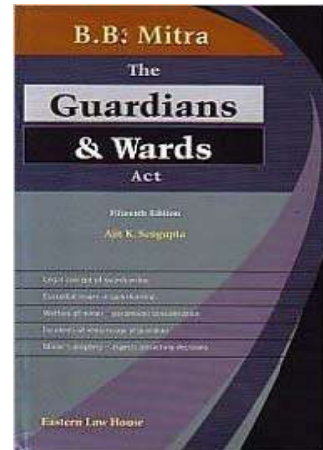


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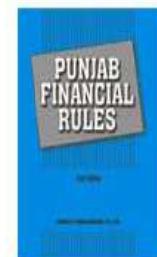
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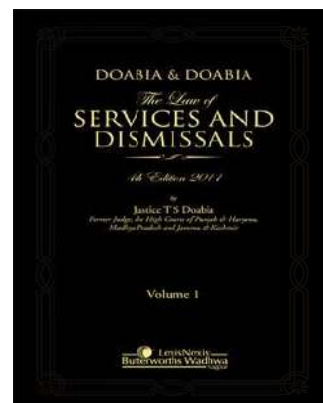


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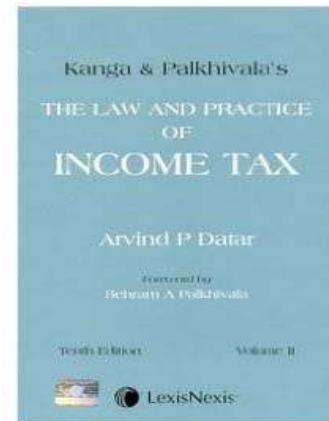


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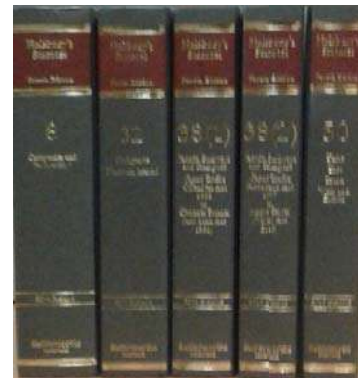
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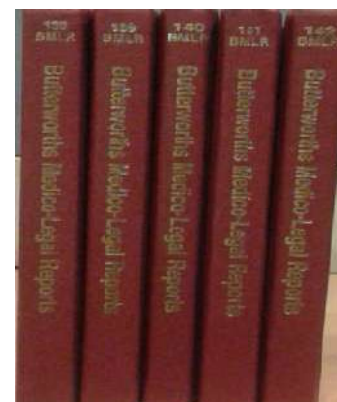


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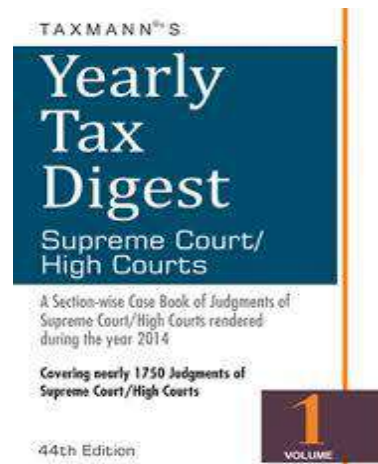
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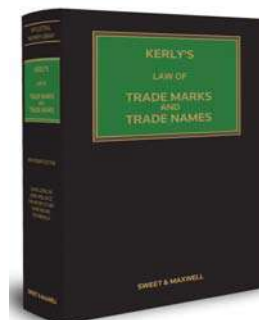


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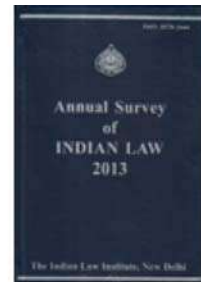
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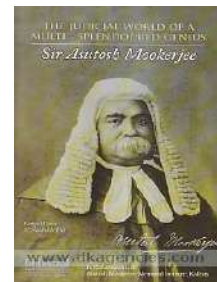
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Malhotra, O. P.	Law & Practice of Arbitration and Conciliation	3 rd Ed./2014
Mulla	Principles of Mahomedan law	20 th Ed./2014
Singh, G. P.	Principles of Statutory Interpretation	13 th Ed./2012
Basu, M. N.	Court Fees Act, 1870 and Suit Valuation Act	13 th Ed./Rep. 2014
Malik, Surender & Malik, Sudeep	Complete Digest of Supreme Court Cases Vol. 36	2 nd Ed./2014
Malik, S. B.	Commentary on the Arbitration and Conciliation Act	6 th Ed./2013
Malhotra, O. P. and Malhotra, Indu	Law and Practice of Arbitration and Conciliation	3 rd Ed./2014
McEwan, Ian	Children Act	2014
Monir, M.	Law of Evidence in 2 Vols.	16 th Ed./2013
Sharma, G. K. and Jaswal, M. S.	Study and Practice of Military Law	7 th Ed./ 2010
Bhatia	Compendium on Delhi Municipal Laws	2 nd Ed./Rep. 2014

Mittal, P. K.	Commentary on Delhi Development Laws	2 nd Ed./Rep. 2014
Subba Rao, G. C. V.	Commentary on Contempt of Courts Act, 1971	5 th Ed./2014
Pal, Samaraditya	Law of Contempt	5 th Ed./2012
Monir, M.	Textbook on the Law of Evidence	9 th Ed./2013
Modi	Textbook of Medical Jurisprudence and Toxicology	24 th Ed./Rep. 2012
Dhull, R. S.	Pension Regulations for the Army 1961 Pt. 1 & Pt. 2	2 nd Ed./2010-2011
Singh, Bishram	Border Security Force Laws: Practice and Procedure	3 RD Ed./2009

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AUTHOR/PUBLISHER	TITLE	EDITION/YEAR
Garner, Baryan A.	HBR Guide to Better Business Writing	2012
Malik, Surendra & Malik, Sudeep	Complete Digest of Supreme Court Cases (Since 1950 to date) Vol. 35	2 nd Ed./2014
Hudson	Building and Engineering Contracts with 3 rd Supplement	12 th Ed./2010 2013

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AUTHOR/PUBLISHER	TITLE	EDITION/YEAR
American Psychiatric Association	Diagnostic & Statistical Manual of Mental Disorders DSM-5	5 th Ed. /2013
Butcher, James N. and Mineka, Susan M.	Abnormal Psychology	15 th Ed./2014
Bartlett, Peter and Sandland, Ralph	Mental Health Law: Policy and Practice	4 th Ed./ 2014
Oyebode, Femi	Sim's Symptoms in the Mind	4 th Ed./ 2008
Kathuria, R. P.	Law of Crimes and Criminology in 4 Vols.	3 rd Ed./2013
Ahuja, Satish	Delhi High Court Cases Digest 2013 in 2Vols.	2014
Malik, Surendra & Malik, Sudeep	Complete Digest of Supreme Court Cases (Since 1950 to date) Vol. 31 Vol. 32 to 34	2 nd Ed. 2013 2014

APRIL- 2014

AUTHOR/PUBLISHER	TITLE	EDITION/YEAR
Reynolds, F. M. B.	Law Quarterly Review Vol. 129	2013
Sivakumar, S.	Annual Survey of Indian Law Vol. XLVIII	2012

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AUTHOR/PUBLISHER	TITLE	EDITION/YEAR
Sen, Asoka Kumar	From Village Elder to British Judge: Custom, Customary Law & Tribal Society	2012
Khilnani, Sunil, Raghavan, Vikram & Thiruvengadam, Arun K.	Comparative Constitutionalism in South Asia	2013
Gangopadhyay, Shubhashis & Santhakumar, V.	Law and Economics in 2 Vols Vol. 1 - Theory Vol. 2 - Practice	2013
Fyzee, Asaf A. A.	Outlines of Muhammadan Law	5 th Ed./2013
Fyzee, Asaf A. A.	Cases in the Muhammadan Law of India , Pakistan and Bangladesh	2 nd Ed./2005
Chawla, Alka	Law of Copyright: Comparative Perspectives	2013
Viswanathan, Aparna	Cyber Law : Indian & International Perspectives	2012
Malagodi, Mara	Constitutional Nationalism and Legal Exclusion- Equality, Identity, Politics and Democracy in Nepal (1990-2007)	2013
Bhate-Deosthali, Padma , Rege, Sangeeta & Prakash, Padma	Feminist Counselling and Domestic Violence in India	2013
Berg, Albert Jan Van Den	Yearbook Commercial Arbitration Vol. 38	2013
Benedict, Atkinson & Fitzgerald, Brian	Copyright Law in 3 Vols. Vol. 1- The Scope and Historical Context Vol. 2- Application to Creative Industries in the 20 th Century Vol. 3- Copyright in the 21 st Century	2011
Sarkar, S. C.	Law of Evidence in 2 Vols.	18 th Ed./2014
Ratanlal & Dhirajlal	Code of Criminal Procedure	19 th Ed./2013
Ratanlal & Dhirajlal	Indian Penal Code	32 nd Ed./2013
Malik	Prevention of Corruption Act, 1988	2 nd Ed./2014
Gaur, K. D.	Indian Penal Code	2 nd Ed./2013
Singh, Bhavjit	Punjab & Haryana High Court Rules & Orders (Practice & Procedure) in 2 Vols.	4 th Ed./2013
Shukla, Girjesh	Criminology : Crime Causation, Sentencing and Rehabilitation of Victims	2013
Aggarwal, Devi Dayal	Jurisprudence in India : Through the Ages	2002
Ratanlal & Dhirajlal	Law of Crimes in 2 Vols.	27 th Ed./ 2013

Mahmood, Tahir	Muslim Law in India and Abroad	2013
Mulla, I.	Mohamedan Law	3 rd Ed./ 2013
Mulla, D. F.	Mahomedan Law	20 th Ed./2013
Kanga & Palkhivala	Law & Practice of Income Tax in 2 Vols.	10 th Ed./2014
Fyzee, Asaf A. A.	Outlines of Muhammadan Law	5 th Ed./2013
Jai, Janak Raj	Death Penalty	2005
Bhashyam & Adiga	Negotiable Instruments Act	19 th Ed./2012
Nijhawan, Vinod	Food Adulteration Digest 2001-2013	2013
Seth & Capoor	Food Safety & Standards Act, 2006 with Prevention of Food Adulteration Act, 1954 in 2 Parts	7 th Ed./Rep.2012
Ramaiya, A.	Companies Act in 3 Vols. & 6 Appendices Alongwith Cumulative Supplement	17 th Ed./Rep. 2013

FEBRUARY- 2014

AUTHOR/PUBLISHER	TITLE	EDITION/YEAR
Paul, Santosh	Choosing Hammurabai Debates on Judicial Appointments	2013
Mackenzia, Geraldine	How Judges Sentence	1 st Ind. Rep. 2011
Goodman, Andrew	How Judges Decide Cases : Reading, Writing & Analysing Judgments	2 nd Ind. Rep. 2009
Das, P. K.	Supreme Court on Rarest of Rare Cases	Rep. 2012
Das, P. K.	Handbook on New Anti- Rape Law	2013
Smith, Samuel	Atlas of Human Body, Medico-Legal Guide, Medical Jurisprudence	2000

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AUTHOR/PUBLISHER	TITLE	EDITION/YEAR
Cushman, Clare	Courtwatchers: Eyewitness Accounts in Supreme Court History	1st Indian Rep./2013
Polenberg, Richard	World of Benjamin Cardozo: Personal Values and Judicial Process	1st Indian Rep./2012
Monir, M.	Law of Evidence in 2 Vols.	16 th Ed./2013
Ramakrishna, Nitya	In Custody : Law, Impunity and Prisoner abuse in South Asia	2013
Paranjape, N. V.	Criminology & Penology with Victimology	15 th Ed. /Rep. 2012
Prasad, Anirudh & Singh, Chandrasen Pratap	Judicial Power and Judicial Review : An Analysis of the Supreme Court in Action	2012
Cassels, Nancy Gardner	Social Legislation of the East India Company : Public Justice versus Public Instruction	2010
Baxi, Upendra	Future of Human Rights	3 rd Ed./2012
Kothari, Jayna	Future of Disability Law in India	2012
Khosla, Madhav	Indian Constitution	2013
Dias, Ayesha Kadwani & Welch, Gita Honwana	Justice for the Poor: Perspective on Accelerating Access	2011
Krishnaswamy, Sudhir	Democracy and Constitutionalism in India: A study of the Basic Structure Doctrine	2013
Noorani, A. G.	Trial of Bhagat Singh : Politics of Justice	2012
Nainar, Vahida & Uma, Saumya	Pursuing Elusive Justice : Mass Crimes in India and Relevance of International Standards	2013

Agnes, Flavia	Family Laws and Constitutional Claims (Family Law - Vol. 1)	2011
Agnes, Flavia	Marriage, Divorce, and Matrimonial Litigation (Family Law - Vol. 2)	2011
Cullet , Philippe & Koonan, Sujith	Water Law in India : An Introduction to Legal Instruments	2011
Kevan, Tim & Tempest, Michelle	Motivating Techniques for Lawyers : Why Lawyers Should Surf	2010
Mukherjee, Mithi	India in the Shadows of Empire : A Legal and Political History (1774-1950)	2012
Babu, P. G. and Eger, Thomas	Economic Analysis of Law of India : Theory and Application	2010
Sankara, Kamala & Singh, Ujjwal Kumar	Towards Legal Literacy : An Introduction to Law in India	2008
Swarup, Jagadish	Making of a Good Lawyer	2 nd Ed./Rep. 2012
Sen, B.	Six Decades of Law, Politics and Diplomacy : Some Reminiscences and Reflections	2011
Vachha, P. B.	Famous Judges, Lawyers and Cases of Bombay: A Judicial History of Bombay During the British Period	2012
Heuston, R. F. V.	Essays in Constitutional Law	2 nd Ed./Rep. 2011
Rawls, John	Law of Peoples: with the idea of Public Reason Revisited	2012
Singh, Mahendra P.	Outlines of Indian Legal & Constitutional History – Including Elements of Indian Legal System	8 th Ed./2012
Malik, Surendra & Malik, Sudeep	Supreme Court on Arbitration 2001-2012	2013

DECEMBER- 2013

AUTHOR/PUBLISHER	TITLE	EDITION/YEAR
Narayanan, P.	Patent Law	4 th ed./Rep. 2010
Narayanan, P.	Law of Trade Marks and Passing Off	6 th ed./Rep. 2010
Narayanan, P.	Law of Copyright and Industrial Designs	4 th ed./Rep. 2010
Malik, Surendra	Supreme Court Yearly Digest 2010	2011
Malik, Surendra	Supreme Court Yearly Digest 2012	2013
Singhania, Vinod Kumar	Students Guide to Income Tax 2013-2014	49 th ed./2013
Rai, Kailash	Taxation Laws	9 th ed./Rep. 2012
Ghosh, K. M.	Company Law with Secretarial Practice Vol. 4	14 th ed./2013
Malik, Surendra	Complete Digest of Supreme Court Cases (since 1950 to date) Vol. 30	2 nd ed./2013
Chawla, Jagjit Singh	Services Law Digest Vol. 33	2012
Nijhawan, Swarn Bhatia	National Commission and Supreme Court on Consumer Cases (1986- 2013) Vol. 12	2013

Zia, Modi	10 Judgements that changed India	2013
Ng, Jenny	Domain Name Registration System : Liberalization, Consumer Protection & Growth	2013
Rao, M. B. & Guru, Manjula	Patent Law in India	2010
Sarkar	Guide to Drafting, Pleading & Conveyancing in 2 Vols.	2013
Ramcharan, Robin	International Intellectual Property Law and Human Security	2013
Ratanlal & Dhirajlal	Indian Penal Code	32 nd ed./2013
Mogha	Indian Conveyancer	14 th ed./Rep. 2011
Malik, Surendra & Malik , Sudeep	Supreme Court on Award of Interest	2013
Swamy, N. Maheshwara	Law relating to Environmental Pollution & Protection in 3 Vols.	5 th ed./2013
Khera, R. C.	Delhi High Court Rules : Practice & Procedure in 2 Vols.	6 th ed./2013
Oxford	Oxford English Mini Dictionary (English to English)	7 th ed./2013
Oxford	Oxford English Pocket Dictionary	10 th ed./2013
Oxford	Bhargava Concise English Dictionary (English to Hindi)	7 th ed./Rep. 2012

NOVEMBER 2013

AUTHOR/PUBLISHER	TITLE	EDITION /YEAR
Pollock and Mulla	Indian Contract and Specific Relief Acts in 2 Vols.	14 th Ed./ 2013
Ghaiye, B.R.	Law and Procedure of Departmental Enquiries in Private and Public Sectors in 2 Vols.	4 th Ed./2012
Chakaravarti, K. P.	Domestic Enquiry and Punishment	4 th Ed./ 2010
Mulla, D. F.	Principles of Mahomedan Law	20 th Ed./ 2013

October 2013

AUTHOR/PUBLISHER	TITLE	EDITION /YEAR
Jaswal, Gurdial Singh	Dictionary of Revenue Term	2012
Qazalbash, Yawer	Commentary on Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act	2013
Takwani, C. K.	Civil Procedure with Limitation Act, 1963	7 th Ed./2013
Sarkar and Khastgir	Indian Penal Code, 1860 in 2 Vols.	2013
Sarkar, Sudipto and Manohar, V. R.	Law of Evidence in 2 Vols.	17 th Ed./Rep. 2013
Sarkar, S. C.	Code of Criminal Procedure in 2 Vols.	10 th Ed./ Rep. 2012
Puri, V. K.	Compendium of Haryana Building Bye-Laws & Urban Development Regulations	2 nd Ed./2010
Soonavala, J. K.	Supreme Court Criminal Digest (1950-2010) in 4 Vols.	5 th Ed./2011
Malik, Surendra	Supreme Court on Award of Interest	2013

July-August 2013

AUTHOR/ PUBLISHER	TITLE	EDITION/YEAR
Khera, R. C.	Delhi High Court Rules : Practice & Procedure in 2 Vols.	6 th Ed./ 2013
Nijhawan, Swarn Bhatia	National Commission & Supreme Court on Consumer Cases 1986-2013 Vol. 11	2013
Woodroffe, John and Ali, Syed Amir	Law of Evidence in 4 Vols.	19 th Ed./ 2013
Sarkar, S. C.	Code of Criminal Procedure in 2 Vols.	10 th Ed./ 2012
Ratanlal & Dhirajlal	Indian Penal Code	32 nd Ed./ Rep. 2012
Gupta, Arun Kumar and Chauhan, Virender	Guide to Delhi Value Added Tax in 2 Vols.	7 th Ed./ 2013
Basu, Durga Das	Shorter Constitution of India in 2 Vols.	14 th Ed./ Rep. 2012
Kahneman, Daniel	Thinking Fast and Slow	2011
Banaji, Mahzarin R. and Greenwald, Anthony G.	Blindspot : Hidden Biases of Good People	2013
Modi	Medical Jurisprudence & Toxicology	24 th Ed./ Rep. 2012
Singh, G.P.	Principles of Statutory Interpretation	13 th Ed./ 2012
Mulla	Hindu Law	21 st Ed./ 2013

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AUTHOR/ PUBLISHER	TITLE	EDITION/YEAR
Singhal, M. L.	MLJ: Civil Court Manual –Central Acts with important Rules Vol. 9	14 th Ed./ 2013
Khera, R. C.	Delhi High Court Rules : Practice and Procedure in 2 Vols.	6 th Rev. Ed. / 2013
Corporate Law Adviser	Supreme Court on Company Cases in 3 Vols.	2013
LexisNexis	Company Law Manual(1927-2012) in 2 Vols.	2012
Aiyar, S. Krishnamurthi	Law relating to Negotiable Instruments Act	11 th Ed./2012
Gutteridge & Megrah	Law of Banker's Commercial Credits	8 th Ed./2001
Hapgood, Q. C. Mark	Paget's Law of Banking	13 th Ed./2012
Ramachandran, V. G.	Contempt of Court	6 th Ed./ Reprint 2005
Modi	Medical Jurisprudence and Toxicology	24 th Ed./Reprint 2012
Mulla, D. F.	Transfer of Property	11 th Ed./2013
Basu, M. N.	Law of Court Fees & Suits Valuation	12 th Ed./2012
Thakker, C. K.	Administrative law	2 nd Ed./2012
Craig, Paul	Administrative Law	6 th Ed./2011
De Smith	Judicial Review	6 th Ed./2009
Wade, H.W.R. & Forsyth, C. F.	Administrative Law	10 th Ed./2009
Basu, Durga Das	Administrative Law	6 th Ed./Rep. 2010
Ghosh, K. M.	Company Law with Secretarial	14 th Ed./2012

	Practice in 3 Vols.	
Nangia, Vinita Dawara	It is your Life	2012
Garg, Mohan Lal	VAT on Works Contract	7 th Ed./ 2012
Murphy, Joseph	Power of your Subconscious Mind	2006
Rao, P. Seshagiri	Law of Mines and Minerals in 2 Vols.	18 th Ed./ 2012
Narayana, P. S.	Law of Public Premises	2011
Woodroffe, John George	Law relating to Injunctions in India	3 rd Ed. /2012
Padmanabhan, Ananth	Intellectual Property Rights : Infringement & Remedies	1 st Ed./2012
Sharma, Mool Chand	Right To Education : Imperative for Progress	2013
Copinger & James	Copyright in 2 Vols.	16 th Ed./2012
Govindaraj & Jayaraj	Non Resident Indian & International Law	2008
Mulla, D. F.	Hindu Law	21 st Ed./Rep. 2012
Diwan, Paras	Family Law	9 th Ed./Rep. 2012
Ahuja, Satish	Delhi High Court Cases Digest 2012 in 2 Vols.	2013
Noronha, F. E.	Private International Law in India	2 nd Ed./2013
Bansal, Ashwani Kumar	Design Laws	2012
Narayanan, P.	Law of Copyright & Industrial Design	4 th Ed./Rep. 2010
Cornish, William	Intellectual Property : Patent, Copyright, Trade Mark & Allied Rights	7 th Ed./ 2010
Jones, Stephen F.	CIPA : Guide to Patents Act	6 th Ed./2009
Diwan, Paras	Private International Law	4 th Rev. Ed./1998

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AUTHOR	TITLE	EDITION/YEAR
Malik, Surendra	Supreme Court on Criminal Procedure Code and Criminal Trial in 3 Vols.	2011
Soonavala, J. K.	Supreme Court Criminal Digest (1950 to 2010) in 4 Vols.	5 th Ed./ 2011

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AUTHOR	TITLE	EDITION/YEAR
Khera, R. C.	Delhi Land & Revenue Code	3 rd Ed./ 2012
Seth	Cantonment Laws	1 st Ed./ 2011
Pahwa, Puneet	Delhi Development Laws	2012
Row, Sanjiva	Railways Act	8 th Ed./ 2011
Narayana, P. S.	Public Premises Law	1 st Ed./ 2011
Sarkar, P. K.	Acquisition of Land in India	3 rd Ed./ 2012
Malik, Surendra	Supreme Court Yearly Digest, 2011	2012
Pullani	Company Rules & Forms	15 th Ed./ 2012
Ramaiya, A.	Guide to the Companies Act	17 th Ed./ 2010
Yagnik , Indulal	Autobiography of Indulal Yagnik	2011
Jha, D. N.	Society and Ideology in India : Essays in Honour of Professor R. S. Sharma	1996
Bayly, C. A.	Omnibus	2009
Bayly , C. A.	Recovering Liberties : Indian Thought in the Age of Liberalism and Empire	2012
Malik, Surendra	Complete Digest of Supreme Court Cases (Since 1950 to date) Vol. 28 & Vol. 29	2013
Suri	Consumer Protection Digest (1999-2009)	2012

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AUTHOR	TITLE	EDITION/YEAR
Berg, Albert Jan Van Den	Yearbook Commercial Arbitration, vol. 37	2012
Mahapragya, Acharya	Understanding Joy & Sorrow	2012
Malik, Surendra	Supreme Court Yearly Digest, 2013	2013
Srinivasan	Hindu Succession Act	7 th / 2012

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S.NO	AUTHOR	TITLE	EDITIONYEAR
1.	Sivakumar,S.	Annual Survey of Indian Law	Vol. XLVII/ 2011
2.	Garner, Bryan A	Black's Law Dictionary	9 th ed. /2009
3.	Chakraverti, S	Cases & materials on Code of Civil Procedure in 3 vols.	5 th ed. / 2011

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AUTHOR	TITLE	EDITION/ YEAR
Venkateswaran, S	Trademarks and Passing Off (2 vols.)	5 th / 2010
Singh, G.P	Principles of Statutory Interpretation	13 th / 2012
Iyer	Commentary on law of Contempt of Court Act, 1971	5 th / 2012
Narayanan, P	Patent Law	4 th (rept.) / 2010
Malik, P.L	Industrial law (2 vols.)	23 rd / 2012
Khanna, H.R	Neither Roses nor Thorns	1 st (rept.) / 2011
Gupta & Chauhan	Guide to Delhi Value Added Tax	6 th / 2012
Malhotra, O. P	Law and Practice of Arbitration & Conciliation	2 nd / 2006
Malhotra, Anil	Indians NRI's and the Law	2012
Narayanan, P.	Law of Copyright and Industrial Designs	4 th (rept.) / 2010
Parekh, Pravin H	Human Rights Yearbook 2007	2007 / 2007
Bhutani, Mukesh	Transfer Pricing : An Indian Perspectives	2 nd / 2007
Malik, Surendra	Supreme Court Octennial Digest 2001-2008 (6 Vols.)	2011

OCTOBER 2012

AUTHOR	TITLE	EDITION/ YEAR
Chopra, Deepak	Seven Spiritual Laws of Success	
Sparks, Karen Jacob, ed.	Encyclopaedia Britannica Book of the Year 2011	2012

SEPTEMBER 2012

AUTHOR	TITLE	EDITION/ YEAR
Sachs, Albie	Strange Alchemy of Life and Law	1 st / 2009
Chawla, Jagjit Singh	Service Law Digest 2011 / Vol.32 nd	2012
Bhuvan	Law of Motor Accidents Claims and Compensation	1 st / 2012
Vijayraghvan	Motor Vehicles Laws in 2 vols.	13 th / 2008
Sengupta	Commentary on Motor Vehicles Act & Rules	5 th / 2011
Basu, N.D	Law of Arbitration and Conciliation	12 th / 2012
Basu, Durga Das	Companion to Commentary on the Constitution of India (consolidated table of cases & subject index to vols. 1 to 10	8 th / 2012

AUGUST 2012

AUTHOR	TITLE	EDITION/ YEAR
Ratanlal & Dhirajlal	Code of Criminal Procedure	19 th / 2011
Khanna, A.N	Law of Courts Fees and Suits Valuation	8 th /2011
Singhal, M.L	MLJ Civil Court Manual, Vol.8	14 th /2012
Alan, Redfern & Hunter, Martin	International Arbitration	5 th /2009
Kapoor, J.D	Contempt of Court	2 nd /2010
Lohia, Asutosh	Commentary on Delhi Rent Control Act	2012
Aggarwal, Sukhdev	Cases and Materials on Rent and Eviction : Law & Practice	1 st /2009
Ratanlal & Dhirajlal	Indian Penal Code	32 nd /2011

JULY 2012

AUTHOR	TITLE	Edition/ Year
Basu, Durga Das	Commentary on the Constitution of India Vol.10	8 th / 2012
Reddy, Chinappa	Courts and Constitution	2010

May- June 2012

AUTHOR	TITLE	Ed./ YEAR
Manohar & Chitaley	Commentary on the Limitation Act (2 vols.)	8 th / 2012
Mulla	Code of Civil Procedure (3 vols.)	18 th / 2011
Bhatia	Compendium of Delhi Municipal Laws	2 nd / 2012
Khanna, A.N	Law of Court Fees and Suit Valuation	8 th / 2011
Tripathi, S.C	Law relating to Women & Children	4 th /2010
Ahuja, Satish	Delhi High Court Cases Digest 2011 (2 vols.)	2012

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AUTHOR	TITLE	Ed./Year
Surhone, Lambert M.	Brain Boost	2011
Singhal, M.L.	MLJ Civil Court Manual	14 th / 2012
Agarwal, G.P.	Limitation and Prescription	4 th / 2012
Aiyer & Aiyer	Commentary on the Employees Compensation Act	5 th / 2011
Bhutani, Mukesh	Transfer Pricing: An Indian Perspective	2 nd / 2007
Jindal, Hariom	Transfer Pricing with OECD Transfer Pricing Guidelines	
Sarkar, M.C.	Civil Court Practice and Procedure Manual	11 th / 2009
Sande, Michael J.	Justice: What's the Right things to do	
Haldea, Gajendra	Infrastructure at Cross Roads: The challenges of governance	1 st / 2012
Sarkar, S.C.	Code of Criminal Procedure (2 Vols.)	10 th / 2012
Mogha	Pleadings in India	17 th / 2011
RatanLal and DhirajLal	Law of Evidence	23 rd / 2012
Pahwa, H.P.S	Sick Industries and BIFR	9 th / 2010
Ahluwalia, Isher Judge	India's Economic Reforms and Development: Essay For Manmohan Singh	2010
Mulla, D.F.	Code of civil Procedure (3 Vols.)	18 th / 2011
Bhatia, Naval	Compendium on Delhi Municipal Laws	2 nd / 2012
Lakshmanan, A.R.	Criminal Major Acts	2012
Agrawal, M.P.	Interpretation of Words, Phrases and Commodities	2012
Banerjee, Bhagwati Prasad	Judicial Control of Administration Action	3 rd / 2012
Field, C.D.	Law Relating to Estoppel	2 nd / 2012
Pal, Samaraditya	Law Relating to Public Service	4 th / 2012
Singh, G.P.	Principles of Statutory Interpretation	3 rd / 2011
Malik	Murder Trial: Punishment and Procedure	13 th / 2012
Sheth, Dilip K.	Treatise on FEMA: Law and Practice (2 vols)	2 nd / 2012
Krishnamurthy, Aiyer S.	Commentary on Indian Trusts Act	7 th / 2012
Nandi, A.K.	Criminal Ready Referencer (4 Vols.)	3 rd / 2012
Kerly	Law of Trade Marks and Trade Names	15 th / 2011
Brown, H and Marriott, Arthur	ADR Principles and Practice	3 rd / 2011

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Author	Title	Ed./Year
Taylor, Dan	Complete UCP: Uniform Customs and Practice for Documentary Credits	2008
Manohar & Chitale	Indian Penal Code vol.5	4 th /2006
Modi, J.P	Textbook of Medical Jurisprudence and Toxicology	24 th /2011
Berg, Albert Jan Van Den	Yearbook Commercial Arbitration vol.36	2011
Pillai, P.S.A	Criminal Law	10 th /2011
Malik, Surendra	Complete Digest of Supreme Court Cases vol. 26 & 27	2 nd /2012
Basu	Partition Act	8 th /2011
Lakshmi, M. Sree	Lease Financing In India	2007
Chandraiah, E.	Evaluation of Lease Financing	2004
Ratanlal & Dhirajlal	Indian Penal Code	32 nd /2011
Gupta, Arun Kumar	Guide to Delhi Value Added Tax	5 th /2011
I.L.I	Annual Survey of Indian Law vol.56	2010

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AUTHOR	TITLE	EDITION/YEAR
May, Erskine	Treatise on the Law, Privileges, Proceedings and usage of Parliament	24 th / 2011
Chaturvedi, R.G	Law of Motor Accident Claims and Compensation	2 nd / 2010
Khanna, H. R	Neither Roses Nor Thorns	1 st / 2011
Shukla, V. N	Constitution of India	11 th / 2011
Mulla, D.F	Indian Contract Act	13 th / 2011
Ratanlal & Dhirajlal	Code of Criminal Procedure	20 th / 2011
Aiyer, K.J	Judicial Dictionary (2 vols.)	15 th / 2011
Krishnamurthy, K	Indian Stamp Act	11 th / 2011
Ramanujam, S	Mergers et al.	3 rd / 2011
Roughton, Ashley	Modern Law of Patents	2 nd / 2010
Majumdar, P.K.Basu	Law of Mines and Minerals	2011
Naik, Santanu	Law of Damages and Compensation	2012
Andhyarujina, T.R	Kesavananda Bharti Case	2011
Singhal, M.L	MLJ Civil Court Manual (6 vols.)	14 th / 2011
Basu, Durga Das	Commentary on the Constitution of India (vol.8)	8 th / 2011
Lakshmanan, A.R	Index to Labour Law Journal (2005-2010)	2011
Malik, Surendra	Supreme Court Yearly Digest 2011	2012
Iyengar, T.RSrinivasa	Commentary on the Trade Marks Act	4 th / 2011
Row, Sanjiva	Transfer of Property Act (2 vols.)	7 th / 2011
Anand & Iyer	Commentary on the Specific Relief Act, 1963	12 th / 2011
Moitra, A.C	Law of Contract & Specific Relief	6 th / 2012
Mitra, B.B	Limitation Act	22 nd / 2011
Venkatraman, Srikanth	Understanding Designs Act	1 st / 2010
Thackker, C.K	Administrative Law	2 nd / 2012
Raman, Sunil	Delhi Durbar 1911 : The Complete Story	2012
Khurshid, Salman	Delhi Red Fort to Raisina	2012